



QUARTERLY PROGRESS REPORT OF NON – ATTAINMENT CITY BAREILLY

Submitted on behalf of State of Uttar Pradesh



JANUARY - MARCH 21

UTTAR PRADESH POLLUTION CONTROL BOARD

Building No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010

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Basic Information

Name of Non Attainment City
Sate/ Union Territory
Name of Nodal Officer at PCB/ PCC

BAREILLY
UTTAR PRADESH
Chief Environmental Officer (Laboratory)

Email Id

ceolab@uppcb.in

Contact Number

0522-2720832

Date till which progress is submitted

31.03.2021

Action Point Code	Sector	Total Number of Actions	Number of Actions Completed	Number of Actions Under Porgress
CB	CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT	7	3	4
PO	PUBLIC OUTREACH	5	4	1
RD/ C&D	ROAD DUST AND CONTRUCTION & DEMOLITION	25	19	6
VE	VEHICLES	28	20	8
IP	INDUSTRIES	17	15	2
BB/DF	WASTE AND BIOMASS- DUMPING AND BURNING	22	18	4
AQ	AIR QUALITY DATA	9	8	1

CAPACITY BUILDING, MONITORING NETWORK AND SOURCE APPORTIONMENT

Action Point Code	Action Point	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
CB1	Insatllation & Commissioning of Monitoring Stations												
CB1.1	CAAQMS	03 CAAQMS are required in Bareilly City as per CPCB norms. • 01 CAAQMS to be installed by CPCB in compliance to the Hon,ble NGT order dated 21.08.2020 in O.A. No 681/201801. • The request for relocation of 02 CAAQMS proposed Under CPSU-CSR fund by CPCB in Varanasi & Kanpur cities has been proposed for Bareilly vide letter dated 22.12.2020.	03 (As per CPCB Norms)	360 days (Dec. 2020 including grace period of 04 months due to lockdown)	Yes Timeline for 02 CAAQMS under CPSU CSR scheme and 1by CPCB in compliance to the Hon,ble NGT order shall be provided by CPCB	03	Number	Yes	Detailed Micro Plan for installation of CAAQMSs by UPPCB. Annex-CB-1.	CAAQMS to be installed by CPCB	Not Required	Not Required	Not Required
CB1.2	Manual Stations	2 Manual Stations are established and are functional at following locations: 1. IVRI,Bareilly 2. IOC Office, civil lines	1 (as per CPCB norms)	March 2021	No target date available in the City Action Plan as this is an additional action point.	1	Number	-	Data is available on UPPCB website. http://www.uppcb.com/ambient_quality.htm	Rs. 12.66 Lac/ year	Rs. 8.96 Lac	Rs. 8.96 Lac	Rs. 3.7 Lacs additional for 1 Manual monitoring station
CB3	Assessment of sources												
CB3.1	Emission Inventory	Rapid SA/EI & CC study has been allotted to IIT kanpur and the expected timeline for completion is June 2021. Bareilly has also been selected by CPCB for conducting joint comprehensive SA/CC study city in compliance of Hon,ble NGT oredr in OA No. 681/2018 and the details on timeline and funds shal be provided by CPCB.	comprehensiv e EI study & SA/CC study	Timeline to be provided by CPCB, Delhi for comprehensive SA/EI & CC study.	No	June2021 for Rapid study of Source Apportionment & Carrying Capacity	Yes	No	Detailed Micro Plan for EI & SA is attached. Annex-CB-2.	Rs. 6.19 Lac (Rapid study of Source Apportionment & Carrying Capacity)	Rs. 6.19 Lac (Rapid study of Source Apportionment & Carrying Capacity)	Rs. 3.72 Lac (Rapid study of Source Apportionment & Carrying Capacity)	No
CB3.3	Source Apportionment Study		Rapid study of Source Apportionment & Carrying Capacity										
CB4	Training & Capacity Building												
CB4.1	Training & skill development of public officials	Could not be organised due to COVID-19 pandemic conditions. Will be organised in 2021-22 as per the Training Calender enclosed.	As per the Training Calender 2021-22 (copy enclosed)	As per the Training Calender 2021-22 (copy enclosed)	Yes	As per the schedule mentioned in the Training Calender 2021-22.	As per attachment	Yes	Training Calender 2021-22. Annex-CB-3.	Nil	Nil	Nil	Nil
CB4.4	Organization of meeting of District Environment Committee for sensitizing the Line Departments for advance preparedness of implementation of Action Plan and following action points	District level committee under the Chairmanship of District Magistrate is functional and meetings are held on monthly basis for reviewing the implementation of City Clean Air Action Plan. DEC meetings during the last quarter held on the following dates: 28.01.21 and 24.02.21	once in a month	As regular activity	No	12	Number	NO	NIL	Not Required	Not Required	Not Required	Not Required

CB5	Emergency Response System	<p>1. GRAP is applicable in the city and monitoring is done on a regular basis by DEC.</p> <p>2. For the purpose of ERS to be developed by PCB, State Disaster Management Authority and Meteorological Department as per the order of Hon'ble NGT dated 20.11.2019, the disaster Management Authority has requested for development of a guideline by NDMA. The matter also reviewed by CS,GoUP and a letter has been sent to NDMA, CPCB and MoEF&CC for issuance of a guideline for development of ERS for severe levels of air pollution. The response of MoEF&CC, CPCB & NDMA is awaited.</p>	<p>1. GRAP implementation 2. Development of ERS as per order of Hon'ble NGT</p>	<p>1. 90 days 2.To be provided by NDMA, MoEF&CC & CPCB</p>	<p>1. No 2.Yes as matter referred to NDMA, MoEF&CC & CPCB</p>	NA	Number	1	<p>1. Grap Implementation report <u>Annex-CB-4.</u></p> <p>2. Letter dated 22.12.2020 written by the State to NDMA, CPCB & MoEF&CC. <u>Annex-CB-5.</u></p>	Not Required	Not Required	Not Required	Not Required
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PUBLIC OUTREACH

Action Point Code	Action Point	Present status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
PO1	Public Outreach												
PO1.1	Daily Air Quality Public Information Dissemination System	Real time data on Air quality is being made available on Sameer App	Real time AQI on Sameer app and release of daily bulletin	15 days and thereafter as regular activity (15.9.19)	No	365 days	Number	URL	Detailed action taken (https://cpcb.nic.in/upload/Downloads/AQI_Bulletin)	Not required	Not required	Not required	Not required
PO1.3	Issue public advisory for prevention and control of air pollution	AQI bulletin along with public advisory and action taken is published on UPPCB website during GRAP period. 10 bulletins were published during the last quarter (Jan-Mar 20)	10	15 days and thereafter as regular activity (15.9.19)	No	20	Number	URL	10 Weekly bulletins (http://www.uppcb.com/weekly-aqi.htm)	Not required	Not required	Not required	Not required
PO1.4	Deeper public engagement and consultation (workshops/ programmes in schools/ colleges)	Public Awareness Activities could not be organised due to COVID-19 pandemic conditions. In 2021-22 Public Awareness Activities will be organised as per the Public Awareness Calender 2021-22.	As given in the Calender enclosed.	As given in the Calender enclosed.	Yes due to COVID-19 pandemic situation	As given in the Calender enclosed.	Number	Yes	Public Awareness Calender for Year 2021-22. <u>Annexure PO-1</u>	Ni	Nil	_	Not required
PO1.5	Launch mobile app to update public about status of air quality	100% AQI status of available on Sameer App and other than this, AQI bulletin is published on UPPCB's website on regular basis	100%	30 days (Sept 2019)	No	Completed	URL	Yes	URL of Sameer App (https://play.google.com/store/apps/details?id=com.cpcb)	Not required	Not required	Not required	Not required
PO2	Public Greivance Redressal System												
PO2.1	App Based System	Swachh Vayu App has been developed and is operational.	Swachh Vayu App	30 days (Sept 2019)	No	Completed	Number	Yes	Quarterly Report from Jan 2021 to Mar 2021 - The status of complaints received as on 15.03.2021 : Received - 02 Resolved - 02 Pending - 00 Status of disposal monitored for improvement by AQMC & DEC.	Rs. 8.5 lacs	Rs. 8.5 lacs	Rs. 8.5 lacs	Not required

ROAD DUST AND CONSTRUCTION & DEMOLITION													
RD1	Road dust	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1.1	Immediate lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal	NNB practicing lifting of solid waste generated from disilting and cleaning of municipal drains for its disposal on daily basis for identified 65 km drain and it is a continuous process for 8-9 months except rainy season . The list along with schedule is enclosed.	100% lifting & disposal of solid waste in all major Drains	Regular Activity	No	100% lifting & disposal of solid waste in all major Drains	Number	Yes	List of Drains Cleaned is attached as Annex RD-1	Rs.2.5 crore/year	2.1 crore	1.7 crore	2 Crore
RD1.2	Maintain potholes free roads	NNB maintain potholes free roads for 03 to 05 km per month basis	03 to 05 km per month Pothole free	90 days (Nov 2019) & continued as regular activity afterwards	No	100% Pothole free roads	Number	Yes	List of Stretches made pothole free attached as Annex RD-2	10.0 crore	4.5 crore	4.1 crore	20 crore
RD1.3	Regular cleaning of street surfaces and spraying of water to suppress dust.	A total of 720 Km of roads have been covered by water sprinkling using 5 water tankers during Dec20- March 2021	100% cleaning of Major Roads	90 days (Nov 2019) & continued as regular activity afterwards	No	Regular activity	Number	Yes	As per the Present Status	Rs. 10 crore	5.1 crore	4.8 Crore	20 Crore
		6 Major roads identified for cleaning with mechanical sweeping	100% cleaning of identified 6 Major Roads	August, 2020	No	Completed	Number	Yes	List of Stretches with mechanical sweeping as Annex RD-3	0.8	0.8	0.8	NIL
		4 mini and 1 big mechanical street sweeping machine had been deployed	100% cleaning of Major Roads	From October, 2020	No	Completed & continued as regular activity afterwards.	Number	Yes	List of Stretches with mechanical sweeping as Annex RD-4	Rs 1.5 crore	84 lacs	75 lacs	Rs. 50 lacs shall be additional requirement
		STP of capacity 35 MLD Construction under progress, 60 % work completed. Timeline for completion June-2021 Daily sprinkling of road carried out with 06 vehicles from Oct 2020.	100% cleaning of Major Roads	Regular Activity	No (June-2021)	Regular Activity	Number	No	Nil	4330.47 lacs	4330.47 lacs	1801 lacs	Not Required
RD1.4	Black-topping of unpaved road	Black topping of 21 major roades including Covid hospital road, Chaupla road, Shyam ganj road, Vikas Bhawan road, Kachahri road etc have been done for 15 KM road length	Blacktopping of unpaved Road	180 days Feb-2020) afterwards continued as regular activity	No Black topping of 15 KM unpaved road completed	Completed & continued as regular activity afterwards.	Number	Yes	List of roads Black topped with Kilo metres attached as Annex-RD-2	Rs. 15 crore	Rs. 7.8 crore	Rs. 3.6 Crore	30 Crore
RD1.6	To take appropriate action to remove road dust/silt regularly by using mechanical sweepers	620 km of road length covered on all identified 15 nos. of roads including Kachahari, Kutub khana, Chaupala etc by using 05 mechanical sweepers .	15 number of Roads	90 days (Nov 2019) & continued as regular activity afterwards.	No	Completed & continued as regular activity afterwards.	Number	Yes	List of roads attached as Annex-RD-5	Rs. 2.5 crore	Rs. 1.5 crore	Rs. 1.1 crore	Not Required
RD1.7	End-to-end paving of the road	Work under progress in all identified 80 wards. Almost 90% work is completed. Timeline June-2021	End to end Paving in all 80 wards	180 days Feb-2020) afterwards continued as regular activity	Yes(June-2021)	Completed. Regular Activity	Number	Yes	List of roads attached as Annex-RD-6	Rs. 3.5 crore	Rs. 1.8 crore	Rs. 1.2 crore	Not Required
RD1.9	Introduce water fountain at major traffic intersection	02 fountains are functional , 03 are under repaied and 01 completed to be commensend. location details are enclosed.	06 water Fountain at major traffic intersections	90 days (Nov 2019) & continued as regular activity afterwards	Yes(June-2021)	06 water Fountain at major traffic intersections	Number	Yes	Location and list of Fountain as Annex-RD-7	5.25 crore	Rs. 0.6 crore	Rs. 0.5 crore	Not Required
RD1.10	Widening of Roads	Widening of 6 major roads being carried out for 9.8 km of road length. Details of road stretch enclosed.	6 major roads	90 days (Nov 2019) & continued as regular activity afterwards	Yes(August,2022)	Regular Activity	Number	Yes	List of roads attached as Annex-RD-8	50 lacs-NN &1036.68Lacs BDA	50 lacs-NN 414.672 lacs-BDA	50 lacs-NN, 109.93 Lacs-BDA	80 lacs-NN 622.008 Lacs-BDA
RD1.11	Improvement of infrastructure for decongestion of road.	Upgradation of these road at kutubkhana road and chapupala road etc	Regular Activity	90 days(NOV-2019)	August,2022	Regular Activity	Number	No	Nil	Nil	Nil	Nil	10 Crore

RD1	Road dust	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
RD1.14	Identify road stretches with high dust generation	6 Major Roads have been identified by dust load study done by UPPCB	Identification of high dust generation road stretches. Completed	Regular Activity	No	Activity Completed	Number	yes	Signed report Attached. Annex-RD-3	0.8 Lacs	0.8 Lacs	0.8 Lacs	Not Required
RD1.15	Create Proper Pedestrian Infrastructure	Presently 2.0 KM pedestrian road exist. Pedestrian infrastructure proposed at Ayubkha to Chapupala road-1km, Ayubkha to Settelite-2.5 KM, Aybkha to Shyamant ganj-1KM proposed in financial year 2021-22.	6.5 Km out of which 2.0 km is complete.	180 days(June-2020)including the grace period of 04 months for Covid-19	1 Year from sanction of DPR	Ongoing	Number	yes	As per the Present Status	Rs. 3.5 crore	NIL	NIL	Not Required
RD1.16	All the canals/nullah's side roads should be brick lined. Proper plantation also carried out.	Every year plantation carried out by the irrigation department, Bareilly. 19 big drains- 31.43Km., 155 small drain-101.50 Km. Total no of drains-174 and total length-132.93 km brick lined.Total 12 km of length plantation was done.	Brick lining and Plantation on canal/ nullah side roads 133 km	360 days (December 2020 including the grace period of 04 months for Covid-19 pandemic situation)	No	Completed & continued as regular activity afterwards.	Number	Yes	List of Canals/nullah's Annex-RD-9	Rs. 8 Lacs	Rs. 8 Lacs	Rs. 8 Lacs	Rs.4 Lacs
RD2	Creation of green cover												
RD2.2	Creation of green buffers along the traffic corridors and their maintenance	297000 plants have been planted on the road sides. 118800 plants have been planted in the open areas by DFO, Bareilly	Green Buffer creation	90 days (Nov 2019)	No	Completed	Number	Yes	List of Plantation Annex-RD-10	Rs. 1 Crore	Rs. 1 Crore	Rs. 1 Crore	Not Required
RD2.3	Necessary changes in byelaws- Greening of open areas, gardens,commun ity places, schools and housing societies	Housing and Urban Planning Department, Uttar Pradesh has made necessary provisions in the Byelaws for plantation in open areas, housing societies etc.	Bye laws notification for greening of areas.Completed	Completed	No	Completed	Number	Yes	Copy of Notification Annex-RD-11	Not Required	Not Required	Not Required	Not Required
RD2.5	Builders should leave 25%/33% area for green belt in residential colonies to be made mandatory.	53500 plants have been planted in the year 2019-2020 by the Nagar Nigam and BDA in the city area.Total 2,97,000 plants have been planted on the road sides and 1,18,000 plants have been planted in the open areas by Forest department in FY 2020-21. BDA is ensuring green belt as per Building bylaws.	Completed	Regular plantation activity completed	No	Completed	Number	Yes	As per the Present Status	Not Required	Not Required	Not Required	Not Required
RD2.7	Implementation of maintaining at least 33% forest cover area in the city in master plan.	As per Master Plan 2021, green area demarcated as 15%. In the Proposed Master Plan- 2031, green area will be demarcated as per State Policy.53500 plants have been planted in the year 2019-2020 by the Nagar Nigam and BDA in the city area.Total 2,97,000 plants have been planted on the road sides and 1,18,000 plants have been planted in the open areas by Forest department in FY 2020-21	Plantation cover in the district as per Master Plan and State Policy.	360 days (December 2020 including the grace period of Covid-19 pandemic situation)	No	Regular plantation undertaken	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
C&D1	Construction Activities												
C&D1.1	Ensure transportation of construction materials in covered vehicles	Regular Monitoring of covering Construction Material vehicles by RTO. Fines are being imposing on defaulters vehicle.	Regular Activity	15 days , and thereafter, continue as regular activity	No	Completed & continued as regular activity	Number	No	Nil	Rs. 10.0 lacks	Rs. 4 lacs	Rs. 4 lacs	Rs. 6 lacs
C&D1.2	Strict enforcement of CPCB guidelines for construction (use of green screens, side covering of digging sites, etc.)	1. Municipal Corporation has been doing the C&D waste Geo-tagging along the road side and open plots by Physical verification. 10 nos. of site had been identified and under process for geo tagging however signboard had been fixed 2. Direction issued to UP Jal Nigam, U.P Bridge Corporation and 05 builders for covering of C&D Waste. 3. EC of Rs. 2.0 Lakhs imposed for violation of C&D Rules and 05 prosecutions filed 4. UPPCB has launched dustapp www.upecp.in/dustapp for the purpose of dust control self audit and a public notice was issued u/s 31A of Air act in the newspaper and through e-advertisement for the same. The app is functional since October 2020 and 5 projects((Anand Rural Buildline LLP,Anand Lifespace Development LLP,Eldeco City Infrabuild Ltd., International City and International City Southern) have submitted self disclosure of dust audit on the web portal www.upecp.in 4. Remote monitoring being done for Construction projects by PTZ camera with logbook recording.Installed 03 (Anand Rural Buildline LLP,Anand Lifespace Development LLP,Eldeco City Infrabuild Ltd.).	Enforcement of guidelines for construction.Regular Activity	Regular Activity	No. Regular enforcement.	Regular activity. Verified for all Projects in the Quarter. Defaulter have been penalized/prosecuted	Number	yes	Attachment Contents as Annex-CD-1	Not Required	Not Required	Not Required	Not Required

RD1	Road dust	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
C&D1.4	Covering of construction site.	1. Municipal Corporation has been doing the C&D waste Geo-tagging along the road side and open plots by Physical verification. 10 nos. of site had been identified and under process for geo tagging however signboard had been fixed 2. Direction issued to UP Jal Nigam, U.P Bridge Corporation and 05 builders for covering of C&D Waste. 3.Regular Monitoring being carried out through dust app portal in which construction and Infrastructure development projects are mandatory to upload the self-audit on portal which is verified by UPPCB and direction issued for compliance through portal and action taken in case of Non- compliance. 4. Directions has already been sent to all concerned departments to comply the Rules. Enforcement team regularly monitor.	100% monitoring through Dust App (Regular Activity)	30 days (Sept. 2019), and thereafter, continue as regular activity	Yes (Nov. 2020)	Regular Activity	Number	Yes	As per the Present Status	Not Required	Not Required	Not Required	Not Required
C&D1.5	To create separate space/zone to handle solid waste, C&D waste and other waste in the city	Nagar nigam has developed 11 site for collection and reutilization of C&D waste.4 acre land at ward no. 37 Nadausi Mathurapur near Kanha Upwan Bareilly identified for C& D recycle plant. About 65 % work had been completed. Tender floated by Nagar Nigam for development C&D Plant, expected to be complete by March- 2022.	Waste Management Facility	Regular Activity	Yes	March 2022 Commissioning of C&D Waste processing facility.	Number	No	List of Collection centres Annex-CD-2	Rs. 60 Lacs & 50 Lacs extra fund allocated for development C& D plant under 1st phase	Rs. 60 Lacs	Rs. 60 Lacs	Rs. 90 Lacs
C&D1.7	Promotion of the use of prefabricated blocks for building construction	Interlocking tiles used for construction of footpath and walkway by Nagar Nigam/BDA and other urban development department.Total 30 km footpath/pathway constructed in Bareilly city using Interlocking tiles.	30 km footpath, pathway using Interlocking tiles.	Regular Activity. Completed.	No	Regular activity	Number	No	Alredy Annex-RD-5	3.0 crore	Rs. 2.1 crore	Rs. 2.1 crore	Rs. 50 Lacks
C&D1.8	Enforcement of Construction and Demolition Waste Rules	Nagar nigam has developed 11 site for collection and reutilization of C&D waste.4 acre land at ward no. 37 Nadausi Mathurapur near Kanha Upwan Bareilly identified for C& D recycle plant. About 65 % work had been completed. Tender floated by Nagar Nigam for development C&D Plant, expected to be complete by March- 2022. Regular enforcement done and Rs. 60000 penalty had been collected from 73 defaulters.	Waste Management as per Rule.	15 days , and thereafter, continue as regular activity	Yes	March 2022 Commissioning of C&D Waste processing facility.	Number	Yes	List of Defaulters attached as Annex-CD-1	Not Required	Not Required	Not Required	Rs. 10 lacs
C&D1.9	Control measures for fugitive emissions from material handling-conveying and screening operations	11 construction projects are identified (Anand Rural Buildline LLP,Anand Lifespace Development LLP,Eldeco City Infrabuild Ltd., International City , International City Southern, Parish Buildwell Pvt. Ltd., Lal fatak railway crossing overbridge,Chupula churaha over bridge 3 Len, Rob lal Fatak Xing No-359&359A, Mega massions, Trunk Sewer andSewage Treatment plant) and direction issued for control of fugitive emission from material handling.Nagar nigam imposed EC of Rs One Lac each on UPJN and UP Bridge corporation.One smoke gun purchased by Nagar Nigam. Regular Monitoring through dust app portal in which construction and Infrastructure development projects are mandatory to upload the self-audit on portal which will be verified by UPPCB and direction issued for compliance through portal and action taken in case of Non- compliance.	100% monitoring through Dust App (Regular Activity)	14 days (Sept. 2019), and thereafter, continue as regular activity	No	Regular Activity	Number	Yes	As per the Present Status	Not Required	Not Required	Not Required	Rs. 5 lacs for enforcement by Nagar Nigam, Bareilly.

RD1	Road dust	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
C&D1.10	Develop and implement dust control measures for all types of construction activities -- buildings and infrastructure.	12 construction projects are identified (Anand Rural Buildline LLP, Anand Lifespace Development LLP, Eldeco City Infrabuild Ltd., International City, International City Southern, Parish Buildwell Pvt. Ltd., Lal fatah railway crossing overbridge, Chupula churaha over bridge 3 Len, Rob Lal Fatak Xing No-359&359A, Mega massions, Trunk Sewer and Sewage Treatment plant) and direction issued for control of fugitive emission from material handling. Nagar nigam imposed EC of Rs One Lac each on UPJN and UP Bridge corporation. One smoke gun purchased by Nagar Nigam. Regular Monitoring through dust app portal in which construction and Infrastructure development projects are mandatory to upload the self-audit on portal which will be verified by UPPCB and direction issued for compliance through portal and action taken in case of Non-compliance.	100% monitoring through Dust App (Regular Activity)	15 days (Sept. 2019), and thereafter, continue as regular activity	No	Regular Activity	Text	Yes	As per the Present Status	Not Required	Not Required	Not Required	Rs. 20 lacs for Nagar Nigam Bareilly
C&D1.12	Frame and implement policy for segregation of construction and demolition waste and provide a network of decentralized C&D waste segregation and collection sites across the city.	Nagar nigam has installed 11 site for collection and reutilization of C&D waste. 4 acre land at ward no. 37 Nadausi Mathurapur near Kanha upwan Bareilly identified for C&D recycle plant. Nagar nigam Bareilly has floated tender for development of C&D recycle plant.	100% recycling of C&D waste	90 days (Nov 2019)	Mar-22	Development of C&D Plant	Number	No	Nil	Rs. 60 lacs additional Rs. 50 lacs allocated for development of C&D Plant in first phase.	Rs. 60 lacs	Rs. 60 lacs	Rs. 90 Lacs
C&D1.13	Promote recycling of construction and demolition waste.	Nagar nigam has installed 11 site for collection and reutilization of C&D waste. 4 acre land at ward no. 37 Nadausi Mathurapur near Kanha upwan Bareilly identified for C&D recycle plant. Nagar nigam Bareilly has floated tender for development of C&D recycle plant.	100% recycling of C&D waste	90 days (Nov 2019)	Mar-22	Development of C&D Plant	Number	Yes	As per the Present Status	NA	Rs. 15 lacs	Rs. 15 lacs	Rs. 40 lacs

VEHICLES													
VE1	Improve and strengthen PUC programme	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE1.1	Number of PUC centers in the city	37 online PUC Centers are established.	37 online PUC centre	180 days (June-2020 including the grace period of 04 months COVID-19 pandemic situation)	No	Completed	Number	Yes	List of PUC centres Annex-VE-1	Not required	Not required	Not required	Not required
VE1.2	Regular checking of Vehicular emission and issue of Pollution under Control Certificate (PUC)	157431 Vehicle checked and 1844 challned and imposed with Rs. 6,73,800/- penalty by traffic police and A total of 19980 PUCs have been issued during the FY 20-21.	Regular Activity	180 days (June-2020 including the grace period of 04 months COVID-19 pandemic situation)	No	Regular enforcement activity	Number	Yes	As per the current Status	Not required	Not required	Not required	Not required
VE1.4	linking of PUC centres with remote server and eliminate manual intervention in PUC testing.	All the 25 PUC Centres connected with software VAHAN-4 and monitored by the RTO Bareilly. 6 remote sensor based PUC centres proposed	6 remote sensor based PUC centers	180 days (June-2020 including the grace period of 04 months for COVID-19 pandemic situation)	Yes (June 2021)	6 remote sensor based PUC centers	Number	Yes	As per the current Status	Not required	Not required	Not required	Nil
VE3	Freight transport												
VE3.1	Use of off-peak passenger travel times to move freight and restrict the entry of heavy vehicles into cities during the day to continue	Heavy vehicle entry restricted from 7.30 AM to 9.0 PM in bareilly city, Traffic police conducted regular surveillance for compliance of entry restriction.	Regular activity	Regular activity	No	Completed & continued as regular activity afterwards.	Number	No	Nil	Not required	Not required	Not required	Not required
VE3.2	Provide truck rest areas/parks along national and state highways to prevent entry of trucks into cities during peak hours.	2 truck rest areas provided along highway to park trucks in peak hours.	02 truck rest area regular activity	Regular activity	No	Completed & continued as regular activity afterwards.	Number	Yes	As per the current Status	Not required	Not required	Not required	Not required
VE3.4	Check overloading: Use weigh-in-motion bridges / machines (WIM) and Weigh bridges at entry points to the city to check the payload of commercial vehicles. As per the CMVR, a penalty of 10 times the applicable rate for overloaded vehicles is applicable.	No. of Weigh bridges -2 (1) - Thiriya Kaital (2) - Dohna Deceber Month Chalans - 299, checked vehicles- 1080, Overload-360. January -21 Month Chalans - 12, checked vehicles- 668, Overload-110. February-21 Month Chalans - 00, checked vehicles- 452, Overload-75.	2 no way bridges	180 days (June-2020 including the grace period of COVID-19 pandemic situation)	No	Completed	Number	Yes	As per the current Status	Not required	Not required	Not required	Not required
VE4	Clean fuel and fuel Quality												
VE4.1	Check on fuel adulteration and random monitoring of fuel quality data	176, Regular drive conducted by district level team with concern oil company.	Regular activity	30 days (Sept 2019)	No	Regular activity	Number	Yes	As per the current Status	Not required	Not required	Not required	Not required
VE4.2	Alternative clean fuel policy for vehicle	UP Electrical Vehicles Manufacturing and Mobility Policy 2019 has been notified. CNG is being supplied by Central U.P Gas Limited. No. of CNG station -5, No of CNG Vehicles in Public transport - 6228, freight vehicle- 47, Private vehicle - 6127.	Notification of policy for clean fuel vehicles and CNG supply Completed	30 days (Sept 2019)	No. UP Electrical Vehicles Manufacturing and Mobility Policy 2019 has been notified and implemented. (Completed)	Notification of policy for clean fuel vehicles. (Completed)	Number	NO	As per the Present status	Not required	Not required	Not required	Not required
VE 4.4	Use of Bioethanol in the city/urban transport system/waste to energy.	CNG is being supplied by Central U.P Gas Limited. CNG vehicles are permissible in Bareilly city . No. of CNG station -5, No of CNG Vehicles in Public transport - 6228, Freight vehicle- 47, Private vehicle - 6127.	Regular activity	360 days(DEC-2020 including the grace period of COVID-19 pandemic situation)	No	Regular activity	Number	Not required	Not required	Not required	Not required	Not required	Not required
VE5	Parking Management												
VE5.1	Prevent parking of vehicles in the non-designated areas	1. In non-designated areas boom barriers had been proposed under Bareilly Smart City. In first phase Authority had identified 8 nos. of such locations where boom barrier will be installed. 2. Consultation is made with traffic police in preventing parking of vehicles in non-designated areas. Unauthorized parking vehicles lifting drive already in practice. 3. In consultation with traffic police, Nagar Nigam is already in process of enforcement of lifting the vehicles from the unauthorized spaces / areas and for defaulters, there is provision of appropriate penalty. No. of vehicles found:5402	08 no boom barriers	As regular activity	No(Under Bareilly Smart City	Ongoing	Number	Yes	As per the Present status	Not required	Not required	Not required	Not required

VE1	Improve and strengthen PUC programme	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE5.2	Development of Multi-layer parking	Nagar nigam Identified 02 locations for development multilayer parking under Smart City project.	02 Multilevel parking	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	Yes - Nov-2021	02 multi level parking	Number	Yes	As per the Present status	3.0 crore	3.0 crore	Not required	Not required
VE5.3	Penalise parking of vehicles in non designated areas	15363 challan on illegal parking and fined Rs. 23,64,400/ No. of vehicles found:15363 No. of vehicles penalized:15363 Amount (Rs) received as penalty:23,64,400/-	Regular activity	Regular activity	No	Ongoing	Number	Yes	As detailed in present status	Not required	Not required	Not required	Not required
VE6	Strengthening of Public Transportation						Number						
VE6.5	Introduction of new electric buses (with proper infrastructure facilities such as charging stations) and CNG buses for public transport which will reduce plying of private vehicles on road and help to curb tail-pipe emissions.	Electric battery Vehicles 5374 are in operation, 25.no. electric buses are proposed in Bareilly city. 11 locations are identified for the establishment of electric charging station in Bareilly city.	25 electric buses and 11 electric vehicle charging stations	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	Yes (March-2022)	25 electric buses and 11 electric vehicle charging stations	Number	No	Nil	Rs. 12 crores (Only for Infrastructure)	Rs. 03 crores	Rs. 03 crores	Not required
VE6.6	CNG infrastructure for auto gas supply in the city and transition of public transport vehicles to CNG mode Introduction of e-buses for Public transport in metro cities	No. of CNG station -5, No of CNG Vehicles in Public transport - 6228, freight vehicle- 47, Private vehicle - 6127.	Total CNG STATION-5	Regular activity	No	Completed. ongoing activity	Number	Not required	Not required	Not required	Not required	Not required	Not required
VE6.7	Steps for promoting battery operated vehicles like Erickshaw/Ecart	Total no. of Electric vehicles operational in Bareilly: 5374 Supporting infrastructure will be proposed at Swale Nagar, ward no. 20 which will be developed by the C&DS, Jal Nigam, and Lucknow- U.P. This infrastructure will utilize 1.69 acres of land located at 2 km away from city center/ Bareilly Railway Station. Under Bareilly Smart City, E-Vehicle Charging station and necessary infrastructure had been proposed for the smooth function of the proposed plan and its execution shall be commenced in next 50 days.	Plying of Erickshaw/Ecart	120 days	NO. Plying of Erickshaw/Ecart has commenced. For Supporting infrastructure ,Timeline is August,2022	Ongoing	Number	Yes	As per the Present Status	Rs. 16.88 Crore as per DPR.	Not required	Not required	Not required
VE7.	Traffic Congestion												
VE7.1	Conducting audit of traffic intersections and install functional traffic signals at all major intersections	8 major intersections have been provided with Traffic Signals as below- 1. Dela peer, 2. Chowki Chaurah, 3. Ayubkhan Chaurah, 4. Chaupala Chaurah, 5. Satellite Bus Stand, 6. Mini bypass Rampur road T Point, 7. Sahdane T point, 8. 100 feet Pilibhit by pass T Point.	8 major intersections	Regular activity	No	Regular activity	Number	Yes	As per the current Status	Not required	Not required	Not required	Not required
VE7.2	Synchronize traffic movements/Introduce intelligent traffic system for lane-driving	Proposed ITMS-21, Estimated cost-180 crore, covered under smart city project. Regular monitoring conducted by RTO Bareilly. Drivers are being encouraged for lane driving.	21 ITMS	180 days Feb-2020) afterwards continued as regular activity	Yes (March-2023)	Regular activity	Number	Yes	As per the current Status	Rs 180 crore.	Not required	Not required	Not required
		Following traffic congestion hotspot have been identified in Bareilly : 1) ChaupalaChauraha, 2) Satellite Chauraha, 3) LalFatak, 4) QilaChauraha, 5) Ayub Khan Chauraha, 6) ShyamGanjChauraha, 7) KutubkhanChauraha, 8) Batlar Plaza Near ChawkiChauraha, 9) Near City Station	UPPCB identified 09 locations of Traffic congestion in Bareilly city.	As per the current Status	No	Completed	Number	Yes	As per the current Status	Not required	Not required	Not required	Not required
		Direction issued u/s 31A of Air Act for preparation & implementation of Interim Traffic Decongestion Plan	As per the current Status	Completed	No	Completed	Number	Yes	Copy of directions. Annex VE-2	Not required	Not required	Not required	Not required
VE7.3	Prepare plan for construction of diversion ways/ bypasses to avoid congestion due to nondesigned vehicles.	Bypass of length of 40 KM already completed, to avoid congestion.	40 Km by pass road	90 days (Nov 2019) & continued as regular activity afterwards	No	Completed	Number	No	Nil	Not required	Not required	Not required	Not required

VE1	Improve and strengthen PUC programme	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE7.4	Prepare plan for widening of road and improvement of infrastructure for decongestion of road.	A. Nagar Nigam with the help of Bareilly Smart City Ltd is already in process of marking encroachment of such roads and on priority basis corporation had marked 35 numbers of such encroachment location within the municipal limit and the identification of such encroachments are in under process. B. Approx. 22.8 kms of major roads improvement /widening projects is taken up under Bareilly Smart City Ltd. (BSCL). C. Under BSCL following proposals have been finalized for; 1. Internal road 17.9 kms road for Rs. 30 crores 2. Major road 22.8 kms road for Rs. 298 crores (1st phase: 6.43 Kms/ 5 roads will be developed) 3. Approx. 3.0 km road widening project is going on with the Rs. 3 core funding from 14th finance commission, Nagar Nigam- Bareilly, Nagar Nigam- Bareilly 3 over head bridges are completed, and 6 over head bridges are under progress .	43.7 Km road widening 9 overhead bridges	90 days (Nov 2019) & continued as regular activity afterwards.	Yes (August,2022)	As per the current status	Number	Yes	As per the current Status	Rs 331 Crore proposed	Nil	Nil	Not required
VE8	Launch Public awareness campaign for air pollution control, vehicle maintenance, minimizing use of personal vehicle, lane discipline, etc.	Number of public awareness campaign for air pollution in the month October-4, November-2, December-4 In addition continuous awareness programmes conducted from 20th January to 21st February 2021 under National Safety Month..Action taken against polluting vehicles in the month December- 64 chalans & fine imposed Rs 1.63 lacs, January 21-55 chalans & fine imposed of Rs-1.25 lacs and February 21 -125 chalans & fine imposed Rs-0.63 and conducted 41 awareness campaign by traffic police.	Regular Activity	As regular activity	No	Regular activity	Number	Yes	As per the Present status	Not required	Not required	Not required	Not required
VE9	Periodic calibration test of vehicular emission monitoring instrument.	Vehicular monitoring instrument installed in all 25 no. PUC Centers are calibrated.	25 PUC centres	Regular Activity	No	Quarterly calibration as per State policy	Number	No	Nil	Not required	Not required	Not required	Not required
VE10	To check the calibration of emission monitoring equipments, housed in Emission Testing Centers (ETCs) once in 6 months to know the status of equipments	Regular monitoring conducted by RTO in all 25 PUC centers.	25 PUC centres	As regular activity	No	Regular Enforcement Activity	Number	No	Nil	Not required	Not required	Not required	Not required
VE11	Phase out old vehicles and vehicle scrappage policy												
VE11.2	Restriction on plying and phasing out of 15 years old commercial diesel driven vehicles.	Action taken against 15 years old commercial diesel driven vehicles - Registration of 65333 vehicles suspended. And registration of 1267 vehicle cancelled.	Regular Activity	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	No	Regular Enforcement Activity	Number	Yes	As per the Present status	Not required	Not required	Not required	Not required
VE11.3	Enforcement of law against visibly polluting vehicles: remove them from road, impose penalty, and launch extensive awareness drive against polluting vehicles.	No. of public awareness campaign for air pollution in the month October-4, November-2, December-4 In addition continuous awareness programmes conducted from 20th January to 21st February 2021 under National Safety Month..Action taken against polluting vehicles in the month December- 64 chalans & fine imposed Rs 1.63 lacs, January 21-55 chalans & fine imposed of Rs-1.25 lacs and February 21 -125 chalans & fine imposed Rs-0.63 and conducted 41 awareness campaign by traffic police.	Regular enforcement	As regular activity	No	Regular Enforcement Activity	Number	Yes	As per the Present status	Not required	Not required	Not required	Not required
VE11.4	Initiate steps for retrofitting of particulate filters in diesel vehicles, when BS-VI fuels are available.	To be complied as per the policy	Retrofitting of particulate filters in diesel vehicles	Mar-22	No	Retrofitting of particulate filters in diesel vehicles	Text	No	Nil	Not required	Not required	Not required	Not required
VE11.6	Examine existing framework for removing broken down buses or trucks from roads and create a system for speedy removal and ensuring minimal disruption to traffic from such buses or trucks.	For speedy removal of broken buses/trucks 1 crane used by traffic police and one proposed by NHAI, cranes are also used on rental basis as per requirement by traffic police/NHAI. Total 46 cranes are registered in RTO Bareilly.	46 cranes	Regular Activity	No	Regular Activity	Number	No	Nil	Not required	Not required	Not required	Not required
VE12	NMT												

VE1	Improve and strengthen PUC programme	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
VE12.1	Introducing cycle tracks along with the roads	Presently 4 KM cycle track exist between shyamat ganj to settelite and 4km proposed	8 km cycle track construction	360 days (Dec-2020 including the grace period of COVID-19 pandemic situation)	Yes (April,2021)	4km cycle track construction	Number	No	Nil	Rs. 50.0 lacs	Rs. 50.0 lacs	Rs 20..0 lacs	Not required
VE 14	Monitoring of traffic hotspots by Google Map Navigation with logbook recording.	9 traffic hotspots identified by UPPCB with google map navigation.	9 Traffic spots	Completed	No	Completed	Number	Yes	List of Traffic Hotspots identified as Annex-VE-3	Not required	Not required	Not required	Not required

INDUSTRIES

IP1	Industrial air pollution control	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Atattachm ent	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
IP1.1	To intensify monitoring of industries to reduce of emission by the industries.	Regular inspection of air polluting industries conducted by Board, action taken against non complying industries.	Regular activity	Regular activity	No	Regular Enforcement Activity	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.2	Action against non-complying industrial units	1 Nos. Industry closed and EC imposed of Rs.61,00,000 against 14 defaulter industries.	Regular activity	Regular activity	No	Regular Enforcement Activity	Number	Yes	List of Industries on which EC is imposed is attached as Annex-IP-1	Not required	Not required	Not required	Not required
IP1.3	Shifting of Polluting Industries	Regular enforcement carried out for action against illegal units.	Regular activity	Regular activity	No	Complied	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.5	Random auditing for Air pollution measures and Online reporting systems in the industries	Regular Monitoring is done for compliance. OCEMS installed in unit. Submission of Environmental Audit by units done as per EP Act,1986.	Regular Activity	Regular Activity	No. Regular Enforcement activity	Completed	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.7	Identification of air polluting industries and their regular monitoring including use of designated fuel	21 air polluting industries identified in district Bareilly, all industries installed proper APCS.Regular inspection of air polluting industries conducted by board.	Regular activity	Regular activity	No	Completed	Number	Yes	List of 21 Industries is attached as Annex-IP-2	Not required	Not required	Not required	Not required
IP1.8	Promoting cleaner production in industries.	Presently 16 industries are operational with PNG as fuel, Regular promotion among industries conducted for use of cleaner fuel.	Regular activity	Regular activity	No	Completed	Number	Yes	List of 16 Industries is attached as Annex-IP-3	Not required	Not required	Not required	Not required
IP1.9	Fugitive emission control	21 Air polluting industries have been identified in Bareilly. All units have installed fugitive emission control system.	Regular activity	15 days , and thereafter, continue as regular activity	No	Regular activity	Number	Yes	List of 21 Industries is attached as Annex-IP-2	Not required	Not required	Not required	Not required
IP1.10	Ensuring installation/Up-gradation and operation of air pollution control devices in industries	Regular Vigilance is conducted by UPPCB and accordingly action taken against the defaulting Unit. 16 industries are operational with PNG as fuel,	Regular Activity	Regular Activity	No. Regular Enforcement activity	Completed	Text	No	Nil	Not required	Not required	Not required	Not required
IP1.11	Action/closure against defaulting/unauthorized industrial units.	1,Industry closed and imposed EC of Rs.61,00,000 against 14 defaulter industries.	Regular activity	Regular activity	No	Regular Enforcement Activity	Number	Yes	List of Industries on which EC is imposed is attached as Annex-IP-1	Not required	Not required	Not required	Not required
IP1.12	Ensuring emission standards in industries	21 Air polluting industries have been identified in Bareilly. All units have installed fugitive emission control system.	Regular activity	Regular activity	No	Regular enforcement	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.13	Disposal of all non-hazardous wastes into the designated dumping sites	Non Hazardous Waste generated from Bareilly city is disposed/Dumped by Nagar Nigam Bareilly at Bakarganj site. SWM is proposed at Faridpur	Regular activity	Regular activity	Yes (Dec-2021)	SWM facility	Number	No	Nil	Not required	Not required	Not required	Not required
IP1.26	Bank guarantee should be taken for the compliance of conditions imposed in CTO/CTE for control of Environmental Pollution from industries.	Bank Guarantees are taken from Units at the time of issuing of CTE. BG is equivalent to 10% of the cost of Pollution control Systems up to maximum of Rs. 10,00,000/- Bank guarantee is forfeited in case the unit is found to be in violation of conditions of CTE/CTO. Regular inspections are done to ensure same. Total no. of 6 bank guarantee furnished by 6 units.	Regular activity	60 days, and thereafter, regular activity	No	Regular Enforcement Activity	Number	No	Nil	Not required	Not required	Not required	Not required
IP3	OCEMS in Industries												

IP1	Industrial air pollution control	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Atatachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
IP3.2	Implement Continuous Emission Monitoring System (CEMS) across all targeted and applicable polluting industry	7 Industries installed CEMS as per Direction of CPCB.	07 units. Completed	360 days (Dec 2020 including the grace period of COVID-19 pandemic situation)	No	completed	Number	Yes	List of 7 Industries is attached as Annex-IP-4	Not required	Not required	Not required	Not required
IP3.3	Development of mobile facility/van for continuous ambient air quality monitoring for different localities.	Nagar Nigam with help of BSCL to provide Mobile Facility / Van for continuous ambient air quality monitoring for different localities and monitoring facilities will be provided by UPPCB, Bareilly.	Mobile Facility / Van for continuous ambient air quality monitoring	360 days (Dec 2020 including the grace period of COVID-19 pandemic situation)	Yes (March 2022)	Mobile Facility / Van for continuous ambient air quality monitoring	Number	No	Nil	Yet to be allocated	Nil	Nil	Not required
IP3.4	Live camera feed and to take action against non-complying industrial units	14 industries installed live camera	14 Industries	60 days, and thereafter, regular activity	No	Regular Activity	Number	Yes	List of 14 Industries is attached as Annex-IP-5	Not required	Not required	Not required	Not required
IP5	Control of air pollution from Brick kilns												
IP5.2	Promoting cleaner production in industries.	Total no. of brick kilns - 315 Defaulter - 182 Closure issued - 17, Showcause issued - 8 Notices issued - 177 Prosecution - 07 Selfclosed - 05 Converted to Zigzag -15 Compliance -134 Rejected -2	New Technology in Bricks	Regular activity	No	Regular activity	Number	No	Attachment Contents Annex-IP-6	Not required	Not required	Not required	Not required
IP 11.6	Monitoring of DG sets and action against violations. Fine should be imposed on defaulters.	Nagar Nigam is in process of identification of such spaces where DG sets had been placed at Nagar Nigam areas and with the help of District Administration and UPPCB. Random inspection and monitoring is being carried out and action is taken against the defaulting units.	Compliant D.G Sets	30 days (Sept 2019) then as regular activity	No	Regular activity	Number	No	Nil	Not required	Not required	Not required	Not required

WASTE AND BIOMASS- DUMPING AND BURNING

BB1	Biomass Burning	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
BB1.1	Regular check and control of burning of municipal solid wastes	Regular monitoring by NNB team and imposed fine of Rs. 8000 on 10 nos. of defaulters	No burning of MSW	90 days (Nov-2019)	No, Regular Enforcement Activity	Regular Activity. Dedicated Parivartan Dal conduct regular inspections	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.2	Defaulters for open burning to be imposed fines	13 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 680000 fine imposed against no. of 232 defaulter and Rs.482500/- have been recovered as penalty for open burning of biomass, crop residue, garbage, leaves, etc.	Regular Activity	90 days (Nov-2019)	No, Regular Enforcement Activity	Regular Activity	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.3	Identify Garbage burning locations and	Near dhalawghar-delapir, at karganj dumping site etc (only 2nos.) however NNB deputed supervisor to take immediate action for any such burning location.	Regular Activity	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	No. Regular Enforcement Activity	Completed. Complete ban imposed and monitored regularly	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.4	Prohibition/complete ban on garbage burning.	Garbage burning is prohibited under SWM Rule, 2016. Total 13 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 680000 fine imposed against 232 defaulters and Rs.482500/- have been recovered as penalty and 171 notices have been issued for open burning of biomass, crop residue, garbage, leaves, etc	Regular Activity	90 days (Nov-2019)	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.5	Launch extensive drive against open burning of biomass, crop residue, garbage, leaves, etc.	13 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 680000 fine imposed against no. of 232 defaulter and Rs.482500/- have been recovered as penalty and 171 notice were issued for open burning of biomass, crop residue, garbage, leaves, etc.	Regular Activity	90 days (Nov-2019)	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
BB1.6	Construction of advanced waste management Site.	SWM facility of 500 TPD is proposed in Faridpur Bareilly. Construction of boundary wall had been completed with guard room	DPR Preparation under progress by C&DS UP Jal Nigam	90 days (Nov-2019)	Yes (March-2022)	SWM facility Proposed	Number	No	Nil	10 Crore	10 Crore	0.4 crore	Not Required
BB1.7	Regular collection and control of municipal solid wastes.	NNB collects Solid Waste from its 80 wards through door to door waste collection service on daily basis	100% collection of waste	Regular activity	No, Regular Enforcement Activity	Regular activity	Number	Yes	Attachment Contents Annex-WB-1	Rs. 20 Crore	Rs.11 crore	Rs. 11 core	Rs. 09 Crore
BB1.8	Providing Organic Waste Compost machines , decentralization of processing of Waste, dry waste collection centers.	NNB had placed 6 nos of Organic Waste Compost machines for processing of Waste, dry waste at collection centers.	06 number organic waste compost Machines	90 days (Nov-2019) and continued as regular Activity afterwards	No, Regular Enforcement Activity	Completed	Number	No	Nil	Rs. 9 lacs	Rs. 9 Lacks	Rs. 9 lacs	Rs. 18 lacs
BB1.9	Awareness for controlling of burning of agricultural waste and crop residues.	16 FIR Lodged for burning of agricultural waste and crop residues. Penalty imposed 57,500/- against defaulter, 26.6 ton parali send to gaushala and sieze 2 combined harvester machine.	Regular Enforcement	Regular activity	No	Regular activity	Number	Yes	As per the present status	Not Required	Not Required	Not Required	Not Required
BB1.10	No plot should be left open more than 02 years and planting of trees must be mandatory on vacant plots.	Nagar Nigam have proposed for making By laws and enforcing for planting tree with the help of Bareilly Development Authority (BDA) against such plot owners who have kept their plots vacant for more than two years.	Regular Enforcement	90 days (Nov-2019)	Yes (Sept-2021)	Regular activity	Number	No	Nil	Rs. 1 lac	Rs. 1 lac	Rs. 1 lac	Rs. 3 lac

BB1	Biomass Burning	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
BB1.11	Dead Bodies of Animals should be disposed through proper treatment facility like rendering plant etc	NNB disposes minimum 2 to 3 nos. of dead bodies per week by deep buried method in one dedicated site near village nadushi.	Regular activity	360 days	No	Ongoing activity.	Number	No	Nil	Rs.20 lacs	Rs. 20 lacs	Rs.20 lacs	Rs. 50 Lacs
BB 1.12	Door to Door collection of segregated waste by agency and then its disposal directly in plant without dumping it on land.	NNB collects Solid Waste from its 80 wards through door to door waste collection service on daily basis. SWM facility of 500 TPD is proposed in Faridpur Bareilly. Construction of boundary wall had been completed with guard room	100% collection of waste. DPR Preparation under progress by C&DS UP Jal Nigam	90 days (Nov-2019)	Yes (March-2022)	DPR Preparation under progress by C&DS UP Jainigam	Number	No	Nil	Rs. 1 core	Rs. 1crore	Rs. 1 core	Rs. 4 core
BB2	Ensure segregation of waste at source	Regular activity/ on daily basis, in all 80 wards and segregation is doing before sending waste to dumping site	Regular activity	30 days (Sept-2019)	No	Regular Activity	Number	No	Nil	Rs. 1 core	Rs. 1Crore	Rs. 1 core	Rs. 4 core
BB3	Proper collection of Horticulture waste and its disposal following composting-cumgardening approach	Nagar Nigam provide compost pit at each big park of the city for converting the garden /horticulture waste into natural compost. Collection of horticulture waste from the different parks will be done by dedicated vehicles at zone level. Total 160 compost pit are available.	160 pits	90 days (Nov-2019)	No	Regular activity	Number	No	Nil	Rs. 10 lacs	Rs. 10 Lacs	Rs. 10 lacs	Rs. 20 lacs
BB5	Ambient air quality monitoring of municipal dumping sites and parks	on 12, March 2021, UPPCB had monitored Ambient air quality at Bakarganj dumping site.	Regular Activity	90 days (Nov-2019)	No	Regular activity	Number	Yes	Ambient Air Monitoring Report attached as Annex-WB-2	Not Required	Not Required	Not Required	Not Required
BB6	Check/stop on Stubble Burning	13 teams have been formed for action against open burning of biomass, crop residue, garbage, leaves, etc. Rs. 680000 fine imposed against no. of 232 defaulter and Rs.482500/- have been recovered as penalty for open burning of biomass, crop residue, garbage, leaves, etc.	Zero Stubble burning	Regular Activity	No	Regular activity	Number	Yes	Comprehensive action plan attached as Annex- WB-3	Not Required	time and agi based activity	Not Required	Rs. 20 lacs
BB10	Landfill fire												
BB10.1	Proper management of landfill sites to prevent spontaneous fire	NNB deployed two supervisor at Bakarganj landfill sites to prevent spontaneous fire	Regular activity	Regular activity	No	Regular activity	No	No	Nil	Rs. 50 lacs	Rs. 50 lacs	Rs. 50 lacs	Rs. 30 lacs
BB10.2	Adopt roadmap for zero landfill policy to promote decentralized waste segregation, reuse and recycling	Decentralized 6 nos. of organic waste composter, 4 nos. of Material Recovery facility and 50 Nos. of Pit composting are in practice to minimize waste for adopting roadmap for zero landfill policy to promote decentralized waste segregation, reuse and recycling. Proposals for SW management : 1. 500 TPD Waste to Compost plant proposed at Faridpur, Lucknow- Rampur road, Bareilly. Under Tendering. 2. Legacy Waste Remediation- Total legacy waste 5.0 lakh ton lying at Bakarganj Bareilly.	Zero Landfill Policy	180 Days (June-2020 including the grace period of COVID-19 pandemic situation)	Yes. For SW facility & For Legacy waste remediation timeline is March 2022	Zero Landfill Policy	Number	Yes	Attachment Contents Annex- WB-4	Rs 35-40 Cr.for SW facility. Rs 15 Crore for Legacy waste remediation.	under consideration	Not Required	Not Required
BB11	Fire crackers—regulate to control their usage	As per Hon'ble Supreme Court's directions, sale of firecrackers was banned during the diwali festivals	Regular Activity	Regular Activity	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
DF1	Domestic Fuel												
DF1.1	Increasing the LPG connections in low income strata.	3,50,532 Ujjwala youjna connection distributed by BPCL,HPCL and IOCL in district Bareilly.	Regular Activity	30 days (Sept-2019)	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required
DF1.2	Ensuring promotion and use of cleaner fuel (i.e. LPG) instead of coal fired chulas or fire-woods in the hotels and open spaces	presently 106 commercial activities consumed 3500SCMD.	Regular Activity	30 days (Sept-2019)	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

BB1	Biomass Burning	Present Status	Target	Target Date	Deviation from Approved Action Plan Target	Annual Target	Field Type	Attachment	Attachment Contents	Total Funds Allocated	Funds released	Funds Utilized	Additional Funds Required
DF1.8	Implemen tation of Pradhan Mantri Ujjwala Yojana (PMUY)	3,50,532 Ujjwala youjna conection distributed by BPCL,HPCL and IOCL in district Bareilly.	Regular Activity	30 days (Sept-2019)	No	Completed	Number	No	Nil	Not Required	Not Required	Not Required	Not Required

AIR QUALITY DATA																
Action Code	Action Point	Field type	Attachment	Apr-20	May-20	Jun-20	Jul-20	Aug-20	Sep-20	Oct-20	Nov-20	Dec-20	Jan-21	Feb-21	Mar-21	Attachment Contents
AQ1.1	Monthly averages for PM2.5 (In µg/m3)	Number (12)	-	47.04	51.39	50.3	54.9	51.76	70.02	104.6	122.51	114.8	109.4	108.5	105.9	-
AQ1.2	Monthly averages for PM10 (In µg/m3)	Number (12)	-	77.6	80.87	86.48	87.9	97.6	116.71	189.07	241.2	263.4	255.30	255.01	238.10	-
AQ1.3	Monthly averages for SO2 (In µg/m3)	Number (12)	-	9.6	11.56	11.89	11.67	12	12.75	16.15	14.37	12.69	12.41	11.89	11.51	-
AQ1.4	Monthly averages for NO2 (In µg/m3)	Number (12)	-	14.34	16.38	16.56	16.38	17.67	17.83	23.2	24.04	21.45	21.50	20.50	19.18	-
AQ1.5	Annual averages for PM2.5 (In µg/m3)	Number (1)	Yes	99.15												Signed data sheet attached Annex-AQ-1
AQ1.6	Annual averages for PM10 (In µg/m3)	Number (1)		200.40												
AQ1.7	Annual averages for SO2 (In µg/m3)	Number (1)		13.20												
AQ1.8	Annual averages for NO2 (In µg/m3)	Number (1)		21.01												
AQ1.9	Monthly Meterological Data		-	-												-

* March Data is till dated 12/03/21



ANNEXURES



MICROLEVEL PLANNING OF CITY ACTION PLAN- BAREILLY
DEPARTMENT NAME: UTTAR PRADESH POLLUTION CONTROL BOARD

Air quality monitoring network

Action point	Time Target	Implementation agencies
Air Quality Index to be calculated and disseminated to the people through website and other media (on maximum fortnightly basis for manually operated monitoring stations and real time basis for continuous monitoring stations)	15 days and thereafter as regular activity	UPPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Installation of CAAQMS in Bareilly city	<p>03 CAAQMS are required in Bareilly City as per CPCB norms.</p> <p>➤ 01 CAAQMS to be installed by CPCB in compliance to the Hon,ble NGT order dated 21.08.2020 in O.A. No 681/201801.</p> <p>➤ The request for relocation of 02 CAAQMS proposed Under CPSU-CSR fund by CPCB in Varanasi & Kanpur cities has been proposed for Bareilly vide dated 22.12.2020.</p>	Low	Funds provided by CPSUs under CSR scheme. & CPCB, Delhi	Timeline to be provided by CPCB.	CPSU/CPCB	No	Not required to UPPCB	Chief Environment Officer (Laboratory) UPPCB	Member Secretary, UPPCB

Timelines for the project – Installation of CAAQMS in Bareilly

Activity	Sub-activity	Timeline (to be provided by CPCB, Delhi)										Remarks
		Sep 20	Oct 20	Nov 20	Dec 20	Jan 21	Feb 21	March 21	April 21- Sept 21	Oct 21		
Prebidding stage	Preparation of tender document											
Bidding stage	Calling of bids & its approval											
	Release of work order											
Project execution	Procurement of CAAQMS											
	Selection of location											
	Installation of CAAQMS											
	Connecting CAAQMS to the online CPCB server for real time monitoring											
	Calibration of CAAQMSs											Regular Activity after installation of CAAQMS

Mechanism for Monitoring, Review and reporting

Key performance indicators	Performance assessment (for 01 station of UPPCB)		Reasons for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Procurement			
	Installation			
Operation of the CAAQMS	Total parameters analysed			
	No. of non-operation days			
	Calibration of CAAQMSs			
Data availability and usage	Setting public alerts when pollution is high			
	Data availability on public domain through SAMEER App			
	Trend analysis of level of pollutants over a period of time			

Knowledge and database augmentation – Source apportionment studies (Monthly)

Action point	Time Target	Implementation agencies
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment	Joint study of SA & CC was proposed by CPCB for Bareilly city in compliance of Hon,ble NGT order in OA No. 681/2018 as discussed in meeting held on 29.01.2021 under the Chairmanship of MS, CPCB. Draft MoU including scope of work shall be prepared by CPCB. Timeline to be provided by CPCB, Delhi	CPCB

Micro level planning

Project name	Details of work	Target reduction	Total Cost (In Lacs)	Project timeline	Source of funding	Funds released	Additional fund requirement	Officer responsible	
								Project implementation	Project review
Comprehensive Source Apportionment, Emission Inventory & Carrying Capacity Assessment study for Bareilly	Work will be awarded by CPCB, Delhi	-						Chief Environment Officer (Laboratory) UPPCB/ AQM Division, CPCB, Delhi	Member Secretary, UPPCB/ AQM Division, CPCB, Delhi
Rapid study of Source Apportionment & Carrying Capacity for Bareilly	Rapid study of Source Apportionment & Carrying Capacity for Bareilly is undergoing by IIT-Kanpur	-	Rs. 6.19 lacs	June 2021	UPPCB	Rs.6.19 lacs	No		

Timelines for the Comprehensive SA/EI study for BAREILLY (Expected timeline depending on the work order issued by CPCB, Delhi)

Activity	Sub-activity	Timeline (Actual timeline to be provided by CPCB, Delhi)						Remarks
		Sept 21	Oct 21- Sep 22	Sept 22- Dec 22	Jan 23 – Jul 23	Aug -Oct 23	Nov 23- Dec 23	
			25%	25%	25%	25%		
Proposal stage	Release of work order							
Project execution	Data collection for emission inventory							
	Preparation of emission inventory							
	Procurement & establishment of monitoring stations							

	Sampling & Analysis							
	Dispersion & Receptor modelling							
	Data interpretation & compilation , Draft Report							
	Final report preparation & submission							
	Presentation & discussion on the submitted report							

Timelines for the Comprehensive CC study for BAREILLY (Expected timeline depending on the receiving of funds)

Activity	Sub-activity	Timeline (Actual timeline to be provided by CPCB, Delhi)					Remarks
		Sept 21	Oct 21- Jan-22	Feb22- Apr 22	May22- Jul 22	Aug22 - Oct22	
		25%		25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						
	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

Timelines for the Rapid study of Source Apportionment & Carrying Capacity (undergoing)

Activity	Sub-activity	Timeline					Remarks
		April 20	June 20 -Dec 20	Jan 21- Feb21	March 21	May- July 21	
		25%		25%	25%	25%	
Proposal stage	Release of work order						
Project execution	Data collection and compilation of monitored data for the 10 years						

	Preparation of emission inventory						
	Application of dispersion model						
	Literaturereview and protocol for CC						
	Data interpretation & compilation						
	Final report preparation & submission						
	Presentation & discussion on the submitted report						

Mechanism for Monitoring, Review and reporting (Monthly)

Key performance indicators	Performance assessment		Reason for delay in completion	Steps taken to minimize the delay
	Parameter	Details		
Timely completion of activities	Total operational activities			
	Activities completed within timeline			
	Total time slippage w.r.t. original timeline			
Refinement of action plan based on recommendations of SA study	Addition & prioritization of action points as per the recommendations			
	Identification of hotspots & high impact sources on air pollution of the city			
	Micro planning & implementation for control of pollution due to high impact sources and of hotspots			
Monitoring	Impact on hotspots& high impact pollution sources due to focussed actions			

Annex-CB-3



Uttar Pradesh Pollution Control Board

Training Calendar 2021-2022

A. Training and Capacity building of UPPCB officials

S. No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	Remarks
1	Functioning of Air Pollution Control System (APCS) installed in Industries	Online	UPPCB	Dec-21	3 Days	Jan-March 2022	10/ NAC	Timeline is subjected to availability of funds under XV FC
2	Training for Preparation and Up-gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for up-gradation of City Clean Air Action Plans	Online	UPPCB	Jan-22	5 Days	Jan-March 2022	5/NAC	Timeline is subjected to availability of funds under XV FC

3	Training on Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	Online	UPPCB	Sep-21	2 days	Jan-March 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
4	Training on Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc. along with data interpretation	Online	UPPCB	Sep-21	3 Days	Dec 2021-Feb 2022	10/NAC	Timeline is subjected to availability of funds under XV FC
5	Training on Virtual monitoring of pollution sources through online portal from Control Rooms	Online	UPPCB	Jun-21	2 days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds under XV FC
6	Training on the Use of Laboratory Information Management System (LIMS)	Online	UPPCB	Jun-21	3 Days	July- Dec 2021	10/NAC	Timeline is subjected to availability of funds

								under XV FC
7	Training on Noise Monitoring, preparation of Noise Maps and data interpretation	Online	UPPCB	Jun-21	2 Days	July- Dec 2021	2/NAC	Timeline is subjected to availability of funds under XV FC
8	GIS Training for Air Pollution Source Identification and their Monitoring	Offline	Residential Training Conducted by Remote Sensing Application Centre, Lucknow	-	1 week	11 May- 18 May	2 UPPCB HQ & 1 from each NAC Total 9	
9	Advance Instrumental Analytical Techniques and Preventive Maintenance	Offline	National Institute of Occupational Health, Nirmal Bhavan, Poojanahalli Road, Off NH-7, Devanahalli Taluk, Kannamangala Post, Bangalore-562 110	-	1 week	7 June- 14 June	2 UPPCB HQ & 1 from each NAC Total 9	
10	Advance Instrumental Analytical Techniques (AAS, ICP-OES, XRF, GC-MS, ATDGC, HPLC, IC, EC/OC, TOC etc.)	Offline	Analytical Instrumentation Division, National Environmental Engineering Research Institute, Nehru Marg, Nagpur-440 020	-	1 week	15 June- 21 June	2 from UPPCB HQ	

11	Training on Preparation of Standard Operating Procedures for Analytical Techniques	Offline	IITR, Lucknow	–	1 week	12 July- 18 July	2 UPPCB HQ & 1 from each NAC Total 9	Timeline is subjected to availability of funds under XV FC
12	Training on Measurement Uncertainty	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	16 Aug-19 Aug	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
13	Laboratory Quality Management & Internal Audit as per ISO: IEC 17025:2017	Offline	4-days Training conducted by BIS/ CIPET	–	4- days	13 Sept-16 Sept	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
14	Real Time Monitoring of Continuous Ambient Air Quality Monitoring (CAAQM), Merits, Demerits, Standard Operation & Maintenance Procedures, Data Validation, Interpretation & Presentation. Calibration &	Offline	Private Vendor	–	3 days	20 April- 22 April	2 from UPPCB HQ	

	Quality Assurance, Uncertainty Aspects and Related Formats/ Check Lists							
15	Air Pollution Control Devices & OCEMS for various sectors	Offline	Environment Management Division, Engineering Staff College of India, GachiBowli, Hyderabad – 500 032	–	1 week	4 october-10 October	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
16	Environmental Data Interpretation, Compilation, Analysis, Presentation and Reporting – Hands-on- Training and Case Study	Offline	Indian Statistical Institute, 7, S.J.S. Sansanwal Marg, New Delhi -110 016	–	1 week	18 Dec-24 Dec	2 UPPCB HQ & 1 from each NAC Total 9	Will be subjected to COVID-19 Pandemic Conditions
17	Environmental Legislations, Interpretation, Enforcement, Legal and Statutory	Offline	National Law School of India University, Post Bag No. 7201, Nagarbhavi, Bangalore – 560 072 (Karnataka)	–	1 week	3 Jan,22 - 9 Jan,22	2 from UPPCB HQ	Will be subjected to COVID-19 Pandemic Conditions

	Requirements – Case Studies							
B. Training and Capacity building of Urban Local Bodies and Other Stakeholders								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	
1	For Air Pollution Control System (APCS) Operators & Supervisors in Industries for effective functioning of APCS	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
2	For Boilers Operators with the objective of ensuring Efficient & Pollution free operation of Boilers installed in the industries	online	UPPCB	Dec-21	1 Week	Jan-March 2022	50/ NAC	Timeline is subjected to availability of funds under XV FC
3	For employees of ULBs regarding Control of Air Pollution	online	UPPCB	Sep-21	5 Days	Oct 2021- March 2022	All concerned employees of ULBs	Timeline is subjected to availability of funds under XV FC

4	For Site Incharge and Supervisors of Construction & Infrastructure Development Projects for control of Dust Pollution and use of Dust App	online	UPPCB	Sep-21	3 Days	Oct 2021- March 2022	All operative construction projects	Timeline is subjected to availability of funds under XV FC
5	For Making the RWAs & Citizens to adopt environmentally friendly practices and motivate them to lead reduced pollution load lifestyles and recognising them as Paryavaran Prahari along with development of a Mobile App	online	UPPCB	Sep-21	1 week	Oct 2021- March 2022	For Mass Awareness	Timeline is subjected to availability of funds under XV FC
C. Training and Capacity building of Local Technical Institutes with the help of IoR identified under NKN								
S.No.	Training Topics	Mode of Training	Training Agency	Duration/Timeline for Development of Training modules	Duration	Tentative Schedule	Tentative Number of Participants	

1	Preparation and Up gradation of Emission Inventories on GIS Platform along with Source Apportionment Studies and its use for upgradation of City Clean Air Action Plans	online	UPPCB	Dec-21	5 Days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
2	Air Quality Monitoring which includes Ambient AQM, Monitoring of Pollution Sources and Hotspots for intervention impact assessment along with data interpretation and proposed actions	online	UPPCB	Dec-21	3 days	Jan-March 2022	05/ Local Institutes	Timeline is subjected to availability of funds under XV FC
3	Assessment of Pollution Load of sources including stack monitoring, assessment of suspended dust by roads etc.	online	UPPCB	Dec-21	4 Days	Jan-March 2022	50/ Local Institutes	Timeline is subjected to availability of funds under XV FC

Action Taken Report of Bareilly City upto Feb-2021

a) Enforcement

S. No.	Air pollution sources	No. of teams deputed for inspection	No. of total inspections	No. of defaulters	Action taken					
					Notices	Cases referred for fine under NGT Act.	Fine imposed	Fine collected (in Rs.)	Show cause notice	No. of Closures done
1.	Industrial activity	1	194	0	0	0	0	0	0	0
2.	Open burning • Municipal • Biomass	13	1405	440	299	0	1240000	902500	0	0
3.	Dust from Building Construction projects/ Highways/ Building materials	1	39	0	0	0	0	0	0	0
4.	Dust from Construction & Demolition Activities	5	79	60	119	40	4000000	0	0	0
5.	Air Pollution from Brick Kilns	1	250	0	0	0	0	0	0	0
6.	Visible Polluting Vehicle	2	5932	153	0	0	3208100	0	0	0
7.	Old Polluting Vehicle	2	10621	20991	0	0	5641000	0	0	0
Total		25	18520	21644	418	40	14089100	902500	0	0

Annex-CB-5

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C.

From,

Sudhir Garg,
Principal Secretary,
Government of Uttar Pradesh.

To,

Member Secretary,
National Disaster Management Authority,
NDMA Bhawan, A-1, Safdarjung Enclave,
New Delhi - 110029.

**Environment, Forest &
Climate Change Section-7,**

Lucknow : Dated: 22-December, 2020

Sub:- Compliance of order of Hon'ble National Green Tribunal dated 20.11.2019 passed in O.A. No. 681/2018 in the matter of News item published in "The Times of India" Authored by Shri Vishwa Mohan titled "NCAP with multiple timelines to clean air in 102 cities to be released around August 15" reg.

Dear Sir,

Please refer to the captioned order of Hon'ble NGT dated 20.11.2019 vide which it was directed that the emergency arising out of severe air pollution levels may be treated as a disaster and an Emergency Response System may be developed accordingly. The relevant operative portion of the order dated 20.11.2019 is reproduced below-

".....27. With regard to finalization of Emergency Response System (ERS), we are of view that the State Disaster Management Authorities in coordination with the SPCBs/PCCs and State Units of Meteorological Departments may include emergency as a part of disaster management and develop ERS accordingly which may be placed in public domain."

In order to ensure compliance of this order, Uttar Pradesh Pollution Control Board had issued a direction under section 31A of the Air (Prevention and Control of Pollution) Act, 1981 dated 18.02.2020 to Uttar Pradesh Disaster Management Authority (UPSDMA) for development of Emergency Response System. The matter was also reviewed by Chief Secretary, Government of Uttar Pradesh on 02.12.2020 in which UPSMA submitted that the guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS have not been issued by the apex body namely National Disaster Management Authority (NDMA). It was decided in the said meeting dated 02.12.2020 that a request letter for issuance of the required guidelines may be sent to NDMA, Central Pollution Control Board and Ministry of Environment Forest & Climate Change, Government of India.

Therefore, it is requested that the Guidelines for treating the emergency arising out of severe air pollution levels as disaster and development of ERS accordingly may kindly be issued at the earliest so that the necessary steps may be taken up by the State for compliance of orders of Hon'ble NGT.

Yours Sincerely,

(Sudhir Garg)
Principal Secretary.

CEO (Lab)
FPI/1000
22-12-2020
(आशीष तिवारी)
गदस्य सचिव

SA(S)
25/12/20
CEO

Letter No.:N.G.T.-652/81-7-2020-09(Writ)/2016 T.C., Dated.

Copy: For taking up necessary action for issuance of guidelines to-

1. Secretary, Environment, Forest & Climate Change, Government of India, Indira Paryavaran Bhawan, Jorgabh Road, New Delhi – 110003.
2. Chairman, Central Pollution Control Board Parivesh Bhawan, East Arjun Nagar, Delhi – 10032.
3. Member Secretary, UP State Disaster Management Authority, Picup Bhawan, B-2 Ground floor, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh 226010.
4. Member Secretary, UP Pollution Control Board, Lucknow.


(Sudhir Garg)
Principal Secretary.



Annex-PO-1

Uttar Pradesh Pollution Control Board

Public Awareness & Engagement Calendar FY - 2021-22

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
1	April-June 2021	Clean Environment Hackathon, 2021 (Online Hackathon for moonshot awareness campaign tool to help people to assess environmental impact of their lifestyle, thereby coaxing them to reduce their environmental footprints.)	UPPCB	Students & Professionals	UPPCB/CSR Funds
2	April 2021- March 2022	Paryavaran Prahari Programme for orientation of people on various environmental issues by involving them in IEC activities	UPPCB	All Citizens	UPPCB Funds
3	22 nd April, 2021	World Earth Day – Restore Our Earth	Madhyamik Shiksha/Basic Education & Industries	Class 1 – 12/ Industries	Departmental Funds & CSR Funds
4	5 th June	World Environment Day – Ecosystem Restoration	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/ RWAs /Industries	Government Funds & CSR funds

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
5	1 st July – 7 th July, 2021	Van Mahotsav (Plantation Drives)	All Departments/Agencies/Industries and Individuals	Schools/Colleges/RWAs/Industries/Government Departments	Government Funds & CSR funds
6	16 th September, 2021	World Ozone Day - Ozone: All there is between you and UV	Environment, Forest & Climate Change Department U.P.	Schools/Colleges/RWAs/Industries	
7	20 th September – 23 rd September, 2021	PUC Awareness Drive	Transport Department UP	All Stakeholders	Departmental Funding
8	24 th September, 2021 – 30 th September, 2021	Graded Response Action Plan Awareness Workshop	UPPCB & District Environment Committee	All Stakeholders	UPPCB Funds
9	1 st October, 2021	C&D Waste Management Awareness Workshop	Urban Development Department	CREDAI/Builders/Contractors	Departmental Funding
10	2 nd October, 2021	Solid Waste Management – Engaging Ragpickers and Society	Urban Development Department	RWAs/Rag pickers/Waste Warriors	Departmental Funding
11	October, 2021 – Every Saturday	Plogging: Plog-a-thon	UPPCB	RWAs/Industries/Institutes/Schools	

S. No.	Date	Theme/Issue	Organizing Department/Agency	Target Group	Source of Funding
12	25 th October, - 29 th October, 2021	Fire Crackers Awareness Campaign	Higher/Madhyamik/Basic Education Department & District Environment Committee	Schools/Colleges/ RWAs	Departmental Funding
13	11 th January – 17 th January, 2022	Road Safety Awareness – Traffic Management & Air Pollution	Transport Department & Traffic Police	All Stakeholders	Departmental Funding
12	24 th January, 2022	Circular Electronics Day – Electronic Waste Awareness Workshop	UPPCB	All Stakeholders	UPPCB & CSR Funds
13	2 nd February, 2021	World Wetland's Day Awareness Programme	Environment, Forest & Climate Change Department U.P.	All Stakeholders	Departmental & CSR funding

Note: Complete Programme details to be made available on www.uppcb.com a month in advance

नगर निगम बरेली						
नाला सफाई सूचना						
क्र०सं०	नालो का प्रकार	साफ किये गये नालों की कुल संख्या	कुल लम्बाई (मीटर)	कुल मानव दिवस	नकाली गयी सिल्ट की मात्रा (क्यू०मी० में)	कुल धनराशि
1	बड़े नाले (ढंका पद्धति से)	19	19713	—	39426	1,47,89,221
2	छोटे नाले (विभागीय रूप से साफ कराये गये नाले)	155	94170	18945	61071	74,17,535
		174	113883		100497	2,22,03,756

नगर निगम बरेली

नाले की सफाई का विवरण वर्ष 2020-21

फेस-1 / आउट सोर्सिंग

क्र०सं०	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संशाधन (प्रतिदिन)			प्रारम्भ एवं समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०वी० / मशीन	ट्रैक्टर		
1	चुन्ने मियां मन्दिर के आगे से नीम की चढाई होते हुए केला बाग मुख्य नाले तक।	श्री विवेक कुमार	20			02 अप्रैल से 21 अप्रैल, 2020	
2	मलूककपुर पुलिस चौकी से टक्कर की पुलिया तक						
3	रामपुर रोड परसाखेड़ा इन्डस्ट्रियल एरिया नं० 01 से परसाखेड़ा पुलिस चौकी होते हुये थम्सअप गोदाम तक	श्री राजीव कुमार	14	1	5	08 अप्रैल, 2020 से 21 अप्रैल, 2020	
4	टीटू के मकान से छोटी फाटक नेकपुर गौटिया होते पाल कालोनी बाल्मिकी मंदिर सुभाषनगर मुख्य नाला तक (कच्चा नाला)	श्री संजीव उपाध्याय	40			06 अप्रैल से 21 अप्रैल, 2020	

1. The first is the fact that the
2. The second is the fact that the
3. The third is the fact that the
4. The fourth is the fact that the

5. The fifth is the fact that the

6. The sixth is the fact that the

7	जी0आई0सी0गेट से इस्लामियां मार्केट तक।						
8	साहू गोपी नाथ स्कूल के सामने से लाजपत राय मंदिर से दिनेश नर्सिंग होम फर्नीचर मण्डी सिकलापुर तक।	कु0 पूर्णिमा सक्सेना	10			02 अप्रैल से 21 अप्रैल, 2020	
9	कांकर टोला चांद की डेयरी से लोधी टोला होते हुए हजियापुर आश्रय गृह तक नाला।						
10	चकमहमूद डलाव होते हुए सकलेन नगर तालाब तक।	श्री मुकेश कुमार	29			02 अप्रैल, 2020 से 21 अप्रैल, 2020	
11	जोगी नवादा वनखण्डी नाथ मन्दिर से सुरेश शर्मा नगर चौराहा तक।						
12	कोहाडापीर पेट्रोल पम्प से गुलाबराय नाले की पुलिया तक।	श्री जगदीश चन्द्र		1	5	07 अप्रैल, 2020 से 21 अप्रैल, 2020	
13	नाला ईट पजाह चौराहे से पुलिस चौकी माडल टाउन संजय नगर मोड़ तक	श्री जगदीश चन्द्र	15			15 अप्रैल से 21 अप्रैल, 2020	
14	शहदाना चौराहे से गंगापुर चौराहे से नागपंचमी मेला ग्राउण्ड तक।						
15	डेलापरी चौराहे से आई0वी0आर0आई0 पुल तक।	श्री संजीव कुमार	31			02 अप्रैल, 2020 से 21 अप्रैल, 2020	

16	मुन्शीनगर से 100 फीटा रोड तक						
17	इस्लामिया मार्केट से किशोर बाजार होते हुए चौपुला चौराहे तक	कु0 पूर्णिमा सक्सेना	15	0	0	18 अप्रैल, 2020 से 27 अप्रैल, 2020	

फेस-1 / मशीन (विभागीय)

क्र०सं०	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संसाधन (प्रतिदिन)			प्रारम्भ एवं समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०वी० / मशीन	ट्रैक्टर		
1	बदायूं रोड का बड़ा नाला।	श्री संजीव उपाध्याय	5	1	3	09 अप्रैल से 15 अप्रैल, 2020	
2	बदायूं रोड का छोटा नाला (शुगर फैक्ट्री से प्रारम्भ होकर बड़े नाले में मिलता है।)	श्री संजीव उपाध्याय	5	0	2	09 अप्रैल से 15 अप्रैल, 2020	
3	अयूव खां से चौपुला तक जाने वाला एक साइड का नाला।	कु० पूर्णिमा सक्सेना	5	1	2	09 अप्रैल से 15 अप्रैल, 2020	

4	नवादा शेखान डलाव से सतीपुर चौराहे तक नाला।	श्री मुकेश कुमार	5	0	2	09 अप्रैल से 15 अप्रैल, 2020
5	एयरफोर्स से बेरियर नं0-01 तक पीर बहोड़ा वाला नाला।	श्री संजीव कुमार	5	1	2	09 अप्रैल से 15 अप्रैल, 2020
6	नकटिया नदी से तुलाशेरपुर होता संजय नगर तक जाने वाला नाला।	श्री मुकेश कुमार	5	1	2	09 अप्रैल से 15 अप्रैल, 2020

फेस-1 / विभागीय

क्र०सं०	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संसाधन (प्रतिदिन)			प्रारम्भ एवं समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०वी० / मशीन	ट्रैक्टर		
1	नाला मुरावपुरा पुलिया से गली हनुमान मन्दिर नेनीताल रोड तक	श्री विवेक कुमार	24	1	2	19 अप्रैल, 2020 से 03 मई, 2020	
2	कंधीटोला से छीपी टोला से नीम की चढाई से बड़े पुल तक का नाला	श्री विवेक कुमार				19 अप्रैल, 2020 से 03 मई, 2020	
3	बिन्दु जी का नाला केला बाग से नेनीताल रोड रेलवे पुलिया तक	श्री विवेक कुमार				19 अप्रैल, 2020 से 03 मई, 2020	

4	नाला खड़ौआ गांव से बाहर वाला।	श्री राजीव कुमार	12	2	19 अप्रैल, 2020 से 03 मई, 2020	
5	नाला परतौर पातीराम के मकान से हनुमान मंदिर तक।	श्री राजीव कुमार			19 अप्रैल, 2020 से 03 मई, 2020	
6	नाला मिलक रंगाभाई के मकान से नदी तक।	श्री राजीव कुमार			19 अप्रैल, 2020 से 03 मई, 2020	
7	कलैक्ट्रेड से शराब गोदाम तक	श्री संजीव उपाध्याय	16	1	19 अप्रैल, 2020 से 03 मई, 2020	
8	मढीनाथ रेवले पुलिया से लेकर ब्रह्मदेव थान तक।	श्री संजीव उपाध्याय			19 अप्रैल, 2020 से 03 मई, 2020	
9	रघुवंशी काम्प्लेक्स से चौपला चौराहा तक	कु० पूर्णिमा सक्सेना	10	1	19 अप्रैल, 2020 से 03 मई, 2020	
10	कबूतर चौक वाला नाला	कु० पूर्णिमा सक्सेना			19 अप्रैल, 2020 से 03 मई, 2020	
11	नई बस्ती पुलिया से जगतपुर चौराह से होते हुये मुख्य नाले तक	श्री मुकेश कुमार	15	1	2	19 अप्रैल, 2020 से 03 मई, 2020
12	कुसुम कुमारी स्कूल से जगतपुर चौराहे तक नाला।	श्री मुकेश कुमार				19 अप्रैल, 2020 से 03 मई, 2020

13	डाकखाना से भूड तक।	श्री जगदीश चन्द्र	14	1	19 अप्रैल, 2020 से 03 मई, 2020
14	भूड पटे की वजरिया से लल्ला मार्केट तक आप चौक नाला मुख्य नाला 02 नम्बर तक।	श्री जगदीश चन्द्र			19 अप्रैल, 2020 से 03 मई, 2020
15	हार्टमैन पुल से गुप्ता नर्सरी तक	श्री संजीव कुमार	14	1	19 अप्रैल, 2020 से 03 मई, 2020
16	हार्टमैन पुल से हार्टमैन कालेज होते हुये मिनीवाईपास तक	श्री संजीव कुमार			19 अप्रैल, 2020 से 03 मई, 2020

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नाले की सफाई का विवरण वर्ष 2020-21

फेस-2 / आउट सोर्सिंग

क्र०सं०	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संसाधन (प्रतिदिन)			प्रारम्भ एवं समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०वी० / मशीन	ट्रैक्टर		
1	दूल्हा भियां के मजार से तिलक इण्टर कालेज तक	श्री विवेक कुमार	30	1	5	22 अप्रैल, 2020 से 06 मई, 2020	
2	जामा मस्जिद के पीछे मीट मार्केट से छिपीटोला नाले तक	श्री विवेक कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
3	बिहारीपुर ढाल से मलूकपुर चौकी तक दोनो साइड	श्री विवेक कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
4	बानखाना अब्दुलला मस्जिद से नीम की मठिया होते हुए सूर्खा पुलिया तक।	श्री विवेक कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
5	खलीलपुर रोड पूर्वी नाला	श्री राजीव कुमार	40			22 अप्रैल, 2020 से 06 मई, 2020	
6	खलीलपुर रोड पश्चिमी नाला	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	

7	बैलकोल्हू पीपा धुलाई फैक्ट्री परसाखेड़ा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
8	कुवंरपुर शनि देव मंदिर से बाकरगंज फाटक बालाजी मंदिर तक।	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
9	नाला रामपुर रोड से मथुरापुर तक एक साईड।	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
10	नाला रामपुर रोड से मथुरापुर तक दूसरी साईड।	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
11	नाला हरी शंकर की चक्की से कश्यप मोहल्ला मंदिर तक।	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
12	नाला पस्तौर प्यारे मौर्य के मकान से लेकर धर्मपाल की दुकान तक।	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
13	नाला सरनियां अहमद सेन के मकान से तालाब तक।	श्री राजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020	
14	नाला रेलवे जंक्शन रोड से मुख्य नाले तक	श्री संजीव उपाध्याय				22 अप्रैल, 2020 से 06 मई, 2020	
15	नाला ईश्वरी प्रसाद के मकान बब्बन पुरवा से मुन्ना लाल प्रेमी के मकान से मुख्य नाले तक	श्री संजीव उपाध्याय	50	1	5	22 अप्रैल, 2020 से 06 मई, 2020	

16	विकास भवन से बुद्धा पार्क वियावानी कोठी होते हुए मालियो की पुलिया तक	श्री संजीव उपाध्याय				22 अप्रैल, 2020 से 06 मई, 2020		
17	सर्किट हाउस जजी कालोनी से डी0आई0जी0 के सामने होते हुए अक्षर विहार तालाब तक	श्री संजीव उपाध्याय				22 अप्रैल, 2020 से 06 मई, 2020		
18	साई मन्दिर से बरेली कालेज गेट से आनन्द आश्रम से बुद्धा पार्क	कु0 पूर्णिमा सक्सेना	30			22 अप्रैल, 2020 से 06 मई, 2020		
19	नावेल्टी के सामने से अयूब खां चौराहे से सीतापुर अस्पताल के पीछे मोड़ से मुख्य नाले तक	कु0 पूर्णिमा सक्सेना				22 अप्रैल, 2020 से 06 मई, 2020		
20	श्यामगंज चौराहे से अजन्ता स्वीट साईड से काली के मंदिर के सामने तक।	कु0 पूर्णिमा सक्सेना				22 अप्रैल, 2020 से 06 मई, 2020		
21	महन्त की चक्की से संजय नगर मोड़ तक (दोनो साइड)	श्री मुकेश कुमार				22 अप्रैल, 2020 से 06 मई, 2020		
22	नवाव सहाव की कोठी से खैराती वाग कब्रिस्थान के अन्दर नाला मोहन तालाब तक।	श्री मुकेश कुमार	90	1	5	22 अप्रैल, 2020 से 06 मई, 2020		
23	सतीपुर चौराहे से आला हजरत अस्पताल होतु हुए अम्बेडकर छात्रावास तक।	श्री मुकेश कुमार						22 अप्रैल, 2020 से 06 मई, 2020
24	काका टोला पुलिस चौकी से इस्लाम बक्कू की पुलिया तक।	श्री मुकेश कुमार						22 अप्रैल, 2020 से 06 मई, 2020

25	सुरेश शर्मा नगर चौराहे से तुलसीदास ग्राउण्ड तक।	श्री मुकेश कुमार				22 अप्रैल, 2020 से 06 मई, 2020
26	रहपुरा चौधरी आलिम खां के मकान से मदीना मस्जिद तक दूसरी साईड का नाला	श्री संजीव कुमार	10			22 अप्रैल, 2020 से 06 मई, 2020
27	रहपुरा चौधरी में रजा चौक से रेशमा हास्पिटल तक दूसरी साईड का नाला	श्री संजीव कुमार				22 अप्रैल, 2020 से 06 मई, 2020
28	माडल टाउन प्रेमनगर थाने से जाटवपुरा नाले तक	श्री जगदीश चन्द्र				22 अप्रैल, 2020 से 06 मई, 2020
29	अजन्ता स्वीट की दुकान से मानस अस्पताल होते हुए शील चौराहे तक। (दोनों साइड)	श्री जगदीश चन्द्र				22 अप्रैल, 2020 से 06 मई, 2020
30	अपचक से गुलजार मेन्सन तक।	श्री जगदीश चन्द्र	30	1	5	22 अप्रैल, 2020 से 06 मई, 2020
31	रघुनन्दन स्कूल से गुलजार मेन्सन तक।	श्री जगदीश चन्द्र				22 अप्रैल, 2020 से 06 मई, 2020
32	पाल आटा चक्की से पार्श्व श्री सतीश कातिव के घर से होते हुए बांके बिहारी नाले तक।	श्री जगदीश चन्द्र				22 अप्रैल, 2020 से 06 मई, 2020
33	झूले द्वार से राजीव कुंज मोड तक	श्री जगदीश चन्द्र				22 अप्रैल, 2020



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फेस-3/ आउट सोर्सिंग

क्र०सं 0	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संसाधन (प्रतिदिन)			प्रारम्भ एवं समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०वी ०/मशीन	ट्रैक्टर		
1	बानखाना चौराहे से पुलिस चौकी होते हुए स्टेट बैंक कालोनी नाले तक	श्री विवेक कुमार	30	1	7	8 मई, 2020 से 22 मई, 2020	
2	घोसियान मस्जिद से श्रीकान्त हास्पिटल होते हुए चौधरी तालब तक	श्री विवेक कुमार				8 मई, 2020 से 22 मई, 2020	
3	ज्ञान मेडिकल से सुर्खा पुलिया तक	श्री विवेक कुमार				8 मई, 2020 से 22 मई, 2020	
4	नवदिया मोड़ से स्वाले नगर होते हुए किला नदी तक	श्री राजीव कुमार	105	1	7	8 मई, 2020 से 22 मई, 2020	
5	सत्य प्रकाश पार्क पुलिया से किला नदी तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020	
6	आर०के०ट्रांसफार्मर से सत्य प्रकाश पार्क तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020	

7	तिलक ग्राउण्ड से हुसैन बाग तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
8	किला फाटक से किला गैराज होते हुये मुख्य नाले तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
9	एफ0सी0आई0 परसाखेडा से रामपुर रोड तक का नाला	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
10	मिनी वाईपास तिराहे से रामपुर रोड विधौलिया तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
11	गल्ला गोदाम परसाखेडा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
12	वाडीलाल फैंक्ट्री परसाखेडा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
13	भारत गैस गोदाम परसाखेडा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
14	भारत पेट्रोलियम पम्प परसाखेडा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020
15	पोल फैंक्ट्री से प्लाईबोर्ड परसाखेडा एरिया तक	श्री राजीव कुमार				8 मई, 2020 से 22 मई, 2020

16	आवास विकास कालोनी से हैंडिल कालोनी व कार्यालय होते हुए मुख्य अभियन्ता आवास तक	श्री संजीव उपाध्याय	25	1	3	8 मई, 2020 से 22 मई, 2020	
17	चन्द्रगुप्त होटल से साल्वेसन आर्मी होते हुए बड़ा डाकखाना से दैनिक जागरण के सामने होते हुए अक्षर विहार तालाब तक	श्री संजीव उपाध्याय				8 मई, 2020 से 22 मई, 2020	
18	हनुमान मन्दिर से बाबा मंगलदास मन्दिर के निकट होते हुए मुख्य नाले तक	कु0 पूर्णिमा सक्सेना	60	1	3	8 मई, 2020 से 22 मई, 2020	
19	सेटे लाइट से सेमल खेड़ा होते हुये बियावानी कोटी तक	कु0 पूर्णिमा सक्सेना				8 मई, 2020 से 22 मई, 2020	
20	अमर उजाला प्रेस से इसाईयों की पुलिया के सामने चर्च तक	कु0 पूर्णिमा सक्सेना				8 मई, 2020 से 22 मई, 2020	
21	धनवंत्री चौराहे से नगर आयुक्त आवास के सामने तक (परिवर्तित)।	कु0 पूर्णिमा सक्सेना				8 मई, 2020 से 22 मई, 2020	
22	शिव मन्दिर संजय नगर से दुर्गानगर मोड तक	श्री मुकेश कुमार	77	1	3	8 मई, 2020 से 22 मई, 2020	
23	सहस्रवानी टोला चौराहे से पनवडिया रोड कब्रिस्थान से काली मन्दिर पुलिया लगतपुर मुख्य नाले तक।	श्री मुकेश कुमार				8 मई, 2020 से 22 मई, 2020	
24	सभासद मेराज अन्सारी के आवास से पीलीभीत वाईपास तक	श्री मुकेश कुमार				8 मई, 2020 से 22 मई, 2020	

25	जोगी नवादा से कब्रिस्तान वाला नाला	श्री मुकेश कुमार				8 मई, 2020 से 22 मई, 2020	
26	गरीब नवाज स्कूल से पुराने कब्रिस्तान तक नाला	श्री मुकेश कुमार				8 मई, 2020 से 22 मई, 2020	
27	नाला परतापुर चौधरी	श्री संजीव कुमार	24	1	3	8 मई, 2020 से 22 मई, 2020	
28	नाला फरीदापुर चौधरी	श्री संजीव कुमार				8 मई, 2020 से 22 मई, 2020	
29	नाना एस0यू0रोड नगरिया परीक्षित से आपचक तक	श्री संजीव कुमार				8 मई, 2020 से 22 मई, 2020	
30	वाल्मीकि वस्ती से सलीम किराना स्टोर से होते हुए रैन बसैरा तक से मुख्य नाला	श्री जगदीश चन्द्र	24			8 मई, 2020 से 22 मई, 2020	
31	पूर्व सभासद असलम की दुकान से श्री सर्वराज सिंह की कोठी तक।	श्री जगदीश चन्द्र				8 मई, 2020 से 22 मई, 2020	
32	स्टेडियम रोड से आशापुरम से 100 फुटा रोड तक तथा 100 फुटा से सदभावना कालोनी मोड तक।	श्री जगदीश चन्द्र				8 मई, 2020 से 22 मई, 2020	

नगर निगम बरेली

नाले की सफाई का विवरण वर्ष 2020-21

फेस-4 / आउट सोर्सिंग

क्र०सं०	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संसाधन (प्रतिदिन)			प्रारम्भ एवं समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०बी० / मशीन	ट्रैक्टर		
1	कोहाड़ापीर चौकी से कोहाड़ापीर होते हुए विजलीघर तक	श्री विवेक कुमार	20	1	5	24 मई, 2020 से 07 जून, 2020	
2	मौला नगर डलाव से रेलवे लाइन के किराने से स्टेट बैंक कालोनी तक	श्री विवेक कुमार				24 मई, 2020 से 07 जून, 2020	
3	बी०बी०एल० स्कूल बाला नाला	श्री विवेक कुमार	105	1	5	24 मई, 2020 से 07 जून, 2020	
4	स्लीपर रोड जिला बीमा अस्पताल से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
5	टाफी फैक्ट्री सये प्लाईवोर्ड फैक्ट्री परसाखेड़ा एरिया तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	

6	भट्टा वाली सड़क से आलू स्टोर परसाखेड़ा एरिया तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
7	विधौलिया रामपुर रोड मुख्य नाला-7 तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
8	साबुन फैक्ट्री परसाखेड़ा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
9	टाफी फैक्ट्री परसाखेड़ा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
10	नाला सी0बी0गंज से जी0टी0आई0 की पुलिया होते हुए रेलवे फाटक तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
11	नाला कर्मचारी नगर चौराहा से मेगाड्रैम होते हुए कृष्णा वाटिका तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
12	पुलिस चौकी के सामने से न्यू राठौर अल्ट्रासाउण्ड से कश्मीरी कोठी कालोनी तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
13	नाला कर्मचारी रोड बालाजी बिहार की पुलिया शिव मंदिर होते हुए समाधि गोटिया में बेचेलाल के मकान से नदी तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	

6	भट्ठा वाली सड़क से आलू स्टोर परसाखेड़ा एरिया तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
7	विधौलिया रामपुर रोड मुख्य नाला-7 तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
8	साबुन फैक्ट्री परसाखेड़ा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
9	टाफी फैक्ट्री परसाखेड़ा एरिया से रामपुर रोड मुख्य नाले तक	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
10	नाला सी0बी0गंज से जी0टी0आई0 की पुलिया होते हुए रेलवे फाटक तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
11	नाला कर्मचारी नगर चौराहा से मेगाड्रीम होते हुए कृष्णा वाटिका तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
12	पुलिस चौकी के सामने से न्यू राठौर अल्ट्रासाउण्ड से कश्मीरी कोठी कालोनी तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
13	नाला कर्मचारी रोड बालाजी बिहार की पुलिया शिव मंदिर होते हुए समाधि गौटिया में बेचेलाल के मकान से नदी तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	

14	नाला सैदपुर हाकिंस में रिजवान की टाल से होते हुए ऊंची बगिया नदी तक।	श्री राजीव कुमार				24 मई, 2020 से 07 जून, 2020	
15	नवल्डी दीनानाथ लस्सी कोतवाली पुराना रोजवेज होता हुआ खण्डेवाल फोम से नीलम होटल, नुपूर होटल तक।	कु0 पूर्णिमा सक्सेना	30	1	4	24 मई, 2020 से 07 जून, 2020	

16	श्री बाबा मंगलदास मंदिर चौराहा से हनुमान मंदिर के सामने तक।	कु0 पूर्णिमा सक्सेना				24 मई, 2020 से 07 जून, 2020	
17	कुमार सिनेमा कबूतर चौक ताड़ीखाना गैज रोड तक।	कु0 पूर्णिमा सक्सेना				24 मई, 2020 से 07 जून, 2020	
18	काली मंदिर से ज्ञान प्रेस तक।	कु0 पूर्णिमा सक्सेना				24 मई, 2020 से 07 जून, 2020	
19	ईसाईयो की पुलिया से बालजती स्कूल की पुलिया तक।	श्री मुकेश कुमार	55	1	4	24 मई, 2020 से 07 जून, 2020	
20	भूमिसेन मन्दिर से नकटिया नदी तक।	श्री मुकेश कुमार				24 मई, 2020 से 07 जून, 2020	
21	शेर अली गौटिया से डोहरा मोड तक।	श्री मुकेश कुमार				24 मई, 2020 से 07 जून, 2020	
22	बालजती स्कूल की पुलिया से नवादा शेखान डलाव तक।	श्री मुकेश कुमार				24 मई, 2020 से 07 जून, 2020	
23	बालजती मठिया से सीताराम मंदिर तक।	श्री मुकेश कुमार				24 मई, 2020 से 07 जून,	

						2020	
24	रहपुरा चौधरी रजा चौक से महलऊ तक नाला	श्री संजीव कुमार	15	1	4	24 मई, 2020 से 07 जून, 2020	
25	एयरफोर्स गेट रेलवे फाटक से कंजादासपुर तक नाला	श्री संजीव कुमार				24 मई, 2020 से 07 जून, 2020	
26	संजय नगर से त्रिमूर्ति तिराहे सैनिक कालोनी गली नं०-01 तक	श्री जगदीश चन्द्र	30			24 मई, 2020 से 07 जून, 2020	
27	दुर्गानगर मोड़ से त्रिमूर्ति तिराहे से अभिषेक स्वीट्स हाउस तक।	श्री जगदीश चन्द्र				24 मई, 2020 से 07 जून, 2020	

नगर निगम बरेली							
नाले की सफाई का विवरण वर्ष 2020-21							
फेस-5/ आउट सोर्सिंग							
क्र०सं०	नाले का नाम	सफाई निरीक्षक का नाम	नाले की सफाई में प्रयोग संसाधन (प्रतिदिन)			समाप्ति तिथि	अभियुक्ति
			सफाई मजदूर की संख्या	जे०सी०वी०/मशीन	ट्रैक्टर		
1	सरस्वती विद्या मन्दिर स्कूल से जाटवपुरा दयाराम के शौचालय तक	श्री विवेक कुमार	60	0	6	8 जून, 2020 से 22 जून, 2020	
2	माधोवाडी से गंगापुर चौराहे तक।	श्री विवेक कुमार				8 जून, 2020 से 22 जून, 2020	
3	मूर्ति नर्सिंग होम से जाटवपुरा पलिया तक	श्री विवेक कुमार				8 जून, 2020 से 22 जून, 2020	
4	नाला हनुमान मंदिर से पुलिस चौकी के सामने तक रामपुर रोड।	श्री राजीव कुमार	45			8 जून, 2020 से 22 जून, 2020	
5	नाला वारह बीघा मजार से किला नदी तक।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	

6	नाला नूरी मस्जिद से ईदगाह तक (विधौलिया)	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
7	नाला जौहरपुर शमशान भूमि से ओमप्रकाश के मकान तक।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
8	रामपुर रोड फाटक से मिश्री पंडित जी के मकान तक।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
9	नाला सनैयारानी, सतीश के मकान से शेर खां के मकान तक, गौटिया तक।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
10	नाला सर्वोदय नगर, समोसे वाले की दुकान से सनौआ नहर तक।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
11	नाला अम्बेडकर पार्क के पीछे जाटव बस्ती वाला।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
12	नाला हुसैन बाग से वाकरगंज पुलिस चौकी के सामने पुलिया तक।	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
13	नाला फात्मा मस्जिद के पास (कटघर)	श्री राजीव कुमार				8 जून, 2020 से 22 जून, 2020	
14	अपोलो फर्नीचर से लोहा मार्किट तक होली चौराहा।	कु0 पूर्णिमा सक्सेना	20	0	2	8 जून, 2020 से 22 जून, 2020	

15	हिन्द टाकीज के पीछे शर्मा पान भण्डार से लेकर अथरी तक।	कु0 पूर्णिमा सक्सेना				8 जून, 2020 से 22 जून, 2020	
16	बरेली कॉलेज गेट से नगर आयुक्त आवास होकर शर्मा पान भण्डार तक।	कु0 पूर्णिमा सक्सेना				8 जून, 2020 से 22 जून, 2020	
17	गौसिया मस्जिद से चक महमूद डलाव तक दोनो साइड।	श्री मुकेश कुमार	45	0	4	8 जून, 2020 से 22 जून, 2020	
18	मेगासिटी अपार्टमेंट से दुर्गानगर मोड़ तक नाला।	श्री मुकेश कुमार				8 जून, 2020 से 22 जून, 2020	
19	जयनारायण स्कूल के गेट से डेण्टल रोड होते हुए नकटिया नदी तक।	श्री मुकेश कुमार				8 जून, 2020 से 22 जून, 2020	
20	रायल पब्लिक स्कूल से (अमर मम्मा) की डेरी तक।	श्री मुकेश कुमार				8 जून, 2020 से 22 जून, 2020	
21	पत्रकार आर0वी0लाल के चौक से पनवड़िया पुलिया होते हुए फेंटे वाली गली ककरइया कब्रिस्तान तक	श्री मुकेश कुमार				8 जून, 2020 से 22 जून, 2020	
22	त्रिमूर्ति तिराहे से समवेल तक।	श्री जगदीश चन्द्र	15	0	1	8 जून, 2020 से 22 जून, 2020	
23	लल्ला मार्केट से पावर हाउस तक।	श्री जगदीश चन्द्र				8 जून, 2020 से 22 जून, 2020	

नगर निगम के निर्माण विभाग द्वारा 19 नालो की सफाई की प्रगति आख्या

फेस-1 (8 नाले)

क्र०सं०	कार्य का नाम	आगणन धनराशि	निविदा धनराशि	ठेकेदार का नाम	मो०न०	नाले की कुल लम्बाई
1	इन्द्रानगर में स्वयंवर वारात घर से शील चौराहे होते हुए चूना भट्टी तक नाला सफाई कार्य।	432905/-	375185.89/-	मै० इम्तियाज अहमद ठेकेदार	9997784563	1371
			13.33 प्रति०निम्न			
2	वार्ड 52 बानाखाना सूर्या बैंकट हाल से बानाखाना तिराहे से स्टेट बैंक कालोनी ग्रिन फिल्ड स्कूल होते हुए किला नदी तक नाला सफाई कार्य।	973200/-	819784.79/-	मै० इम्तियाज अहमद ठेकेदार	9997784563	1350
			17.12 प्रति०निम्न			
3	वार्ड-43/17 बीसलपुर रोड पर जगतपुर पानी की टंकी से नकटिया नदी तक नाला सफाई कार्य।	1222120.00/-	1059232.44/-	अनवार हुसैन	9759988565	2250
			13.33 प्रति०निम्न			
4	नई बस्ती ऊंची पुलिया से जगतपुर चौराहे होते हुए गणपति स्वीट्स तक नाला सफाई कार्य।	216954.00/-	194970.27/-	मै० इम्तियाज अहमद ठेकेदार	9997784563	360
			10.13 प्रति०निम्न			
5	वार्ड 80/11/06 आजाद इण्टर कालेज से ईसाईयों की पुलिया होते हुए सैटेलाईट चौराहे तक नाला सफाई कार्य।	1282970.00/-	1076438.52/-	श्री रामदेव ट्रेडर्स	9760945624	1290
			16.10 प्रति०निम्न			
6	वार्ड-53 बुखारपुरा साजन पैलेस की पुलिया से डलाव घर तक	179733.00/-	161521.75/-	मै० इम्तियाज अहमद ठेकेदार	9997784563	330
			10.13 प्रति०निम्न			

नाला सफाई कार्य।						
7	वार्ड-06/40/17 सैटेलाईट से सतीपुर चौराहा होते हुए वीसलपुर चौराहे तक नाला सफाई कार्य।	1192629.00/-	988319.15/-	अनवार हुसैन	9759988565	2050
			17.13 प्रति0निम्न			
8	कोपल अस्पताल से तुलाशेरपुर होते हुए मुख्य नाला-05 तक से सुरेश शर्मा नगर तक नाला सफाई कार्य।	995772.00/-	845098.97/-	मै0 इम्तियाज अहमद ठेकेदार	9997784563	1100
			15.13 प्रति0 निम्न			

फेस-2 (11 नाले)

क्र0सं	कार्य का नाम	आगणन घनराशि	अवर अभियन्ता का नाम	ठेकेदार का नाम	नाले की कुल लम्बाई
1	साहू गोपीनाथ स्कूल से नर्सिंग होम, मोहन बुक डीपो, विश्व मानव प्रेस मिशन कम्पाउण्ड होते हुये जेल रोड तक नाला सफाई कार्य।	2276000	श्री सुभाष त्रिपाठी	मै0 इग्नाईटेड सापट	2476
2	बाल्मिकी मंदिर से राजीव कालोनी होते हुये गौरी मंदिर तक नाला सफाई कार्य।	1031732	श्री राजीव शर्मा	श्री नरेन्द्रपाल इन्टरप्राइजेज	900
3	बाग अहमद अली चौक अशोका अपार्टमेंट से जाटवपुरा, चमेली की बगिया वाली रोड तक नाला सफाई कार्य	963671	श्री मति पल्लवी सक्सेना	मै0 भाई जी कान्स्ट्रैक्टर	730
4	चमेली की बगिया वाली रोड, प्रेमनगर, जोशिटोला, धोबी चौराहा वाली रोड की पुलिया तक का नाला सफाई कार्य।	943597	श्री मति पल्लवी सक्सेना	मै0 भाई जी कान्स्ट्रैक्टर	500
5	धोबी चौराहे वाली रोड की पुलिया से लल्ला मार्केट की पुलिया, धर्मकांटा रोड की पुलिया, सूर्या बैंक हॉल हामते हुये बानखाना तिराहे तक नाला सफाई कार्य।	886101	श्री मति पल्लवी सक्सेना	मै0 भाई जी कान्स्ट्रैक्टर	1200

6	वार्ड-29 रहपुरा चौधरी रजा चौक से रेशमा अस्पताल तक नाला सफाई कार्य।	208046	कु० वीणा मौर्य	श्री अनवार हुसैन	1046
7	लोधी टोला में हजियापुर आश्रय गृह होते हुये संजयनगर सम्पवैल तक नाला सफाई कार्य।	344085	श्री नरेन्द्र कुमार		-
8	बुखारपुरा डलाव घर में हाजी इस्लाम वबु की पुलिया होते हुये गणपति स्वीटस तक नाले सफाई कार्य।	1194366	श्री के० के० रस्तोगी	मै० एस०एस० इन्फ्राटेक	900
9	वार्ड-7 राजीव कालोनी चक्की वाली पुलिया से रेलवे पुल तक नाला सफाई कार्य।	987984	श्री राजीव शर्मा	मै० एस०एस० इन्फ्राटेक	860
10	वार्ड-43 पीलीभीत बाईपास रोड मॉ वैष्णो पुरम कालोनी से पलोरा गार्डन पुलिया तक नाला सफाई का कार्य।	232088	श्री के० के० रस्तोगी	श्री अनवार हुसैन	300
11	वार्ड-60 शहदाना में बेलदार मन्दिर से नागपंचमी व गंगापुर चौराहा होते हुये कुम्हारो वाली/शास्त्री पुलिया तक व साहु गोपीनाथ के निकट डा० मो० याकूब से बाग अहमद अली चौक तक नालो की सफाई का कार्य।	201000	श्री अरुण कुमार	मै० नरेन्द्रपाल इण्टरप्राइजेज	700

नगर निगम बरेली द्वारा गढढामुक्त की गई सडको का विवरण

दिनांक- 13.10.2020

Annex-RD-2

क्र०सं०	सडक का नाम	मरम्मत करायी गयी सडक की लम्बाई (मी० में)
1	मीरा की पेट रोड	350
2	शराब गोदाम रोड	1500
3	स्टेशन रोड	800
4	चौकी चौराह से कोहाड़ापीर	1400
5	रामपुर गार्डन	2500
6	वीरसावरकर नगर मैन रोड	200
7	मिथिलापुरी रोड	110
8	चिक्कर स्कूल रोड	250
9	बाकरगंज ईदगाह के पास	270
10	हार्टमैन पुल के बराबर में बी०वी०एल० स्कूल के सामने	120
11	बानखाना रोड	250
12	सर्किट हाउस चौराहे से चौकी चौराहा	820
13	गांधी उद्यान से चौकी चौराहा	630
14	पुलिस लाईन से चौकी चौराह (एक साइड)	300
15	वियावानी कोठी से मालियों की पुलिया	1000
16	डेलापीर झूलेलाल द्वार से डेलापीर चौक	650
17	आई०वी०आर०आई० रोड	1100
18	अय्युब खां चौराहे से जिला अस्पताल रोड	450
19	डी०डी० पुरम रोड	350
20	बरेली कालेज से चौकी चौराहा रोड	970
21	बिहारीपुर ढाल रोड (आला हजरत रोड)	980
योग		15000

ROAD DUST DATA - BAREILLY											
Sno.	Date of Sample Collection	Name of District	Name of the road	Points	Lat, Long	Sample area sq/m	Initial Weight of sample	Weight after moisture removal	Moisture content	Dust concentration gm/m ² running lenth	Weight of silt after sieving(75 Micron)
1	04-10-2020	Bareilly	100ft Road	(a) Near Prasad Hospital	28°23'13.7"N 79°27'14.5"E	1m X 1m	384gm,128g m/m ²	380gm,126. 7gm/m ²	1.3gm/m ²	126.7m/m ²	30.58gm
				(b) Opp. Asharfi Banquet Hall	28°23'13.4"N 79°27'01.4"E	1m X 1m					
				(c) Opp. Ajanta Sweets	28°23'12.4"N 79°26'39.6"E	1m X 1m					
2	06-10-2020	Bareilly	Pilibhit Bypass	(a) Bajrang Dhaba	28°22'55.4"N 79°27'17.5"E	1m X 1m	280gm,93.3 gm/m ²	276gm,92g m/m ²	1.3gm/m ²	92gm/m ²	8.05gm
				(b) Infront M/S Musaram (Mahindra show)	28°21'16.8"N 79°26'44.5"E	1m X 1m					
				(c) M/S Deepak Sweets ,infront of MJPRU	28°22'02.2"N 79°27'17.5"E	1m X 1m					
3	06-10-2020	Bareilly	Stadium Road	(a) Infront of M/S SRMS Goodlife Hospital	28°22'48.8"N 79°26'03.9"E	1m X 1m	260gm,86.6 7gm/m ²	257gm,85.6 gm/m ²	1.4gm/m ²	85.6gm/m ²	10.02gm
				(b) Infront of Era Radios	28°22'47.2"N 79°26'03.1"E	1m X 1m					
				(c)M/S Shri sai Honda	28°22'19.7"N 79°25'55.1"E	1m X 1m					
4	08-10-2020	Bareilly	Nainital Road	(a) Opp Irrigation Workshop	28°23'10.8"N 79°25'12.6"E	1m X 1m	257gm,85.6 gm/m ²	253gm,84.3 gm/m ²	1.3gm/m ²	84.3gm/m ²	5.21gm
				(b) Opp. Punjab Sweets	28°25'02.8"N 79°25'41.6"E	1m X 1m					
				© Janseva Kendra digital	28°25'53.3"N 79°25'54.9"E	1m X 1m					
5	08-10-2020	Bareilly	Rampur Road	(a) Opp. Gandhi Udhyan , Infront of Gangasheel group	28°20'51.1"N 79°25'37.9"E	1m X 1m	386gm,128. 6gm/m ²	384gm,128g m/m ²	0.6gm/m ²	128gm/m ²	15.76gm
				(b) Chawki Chauraha , Aryan Misthan Bhandar. Rampur road	28°20'55.9"N 79°25'11.9"E	1m X 1m					
				© Rampur Road,near Mission Hospital	28°20'59.4"N 79°24'56.6"E	1m X 1m					
6	08-10-2020	Bareilly	Civil Lines	(a) Civil Lines infront of Church	28°20'59.7"N 79°25'10.6"E	1m X 1m	388gm,129. 3gm/m ²	386,128.6g m/m ²	0.7gm/m ²	128.6gm/m ²	50.80gm
				(b) Civil Lines , Opp. Era Radios	28°21'20.4"N 79°25'03.4"E	1m X 1m					
				©Civil Lines , Dr.Chauhan Sanjeevni Hospital	28°20'34.8"N 79°25'17.7"E	1m X 1m					

Annex-RD-4

स्वच्छ सर्वेक्षण-2021

कार्यालय पर्यावरण अभियन्ता नगर निगम, बरेली।

पत्रांक / २२२ / पर्या0वि0 / 20-21

दिनांक २० अक्टूबर 2020

:-कार्यालय ज्ञाप:-

शहर में बढ़ रहे वायु प्रदूषण की रोकथाम हेतु मा0 राष्ट्रीय हरित न्यायिकरण द्वारा कड़े निर्देश दिये गये हैं। इसी क्रम में नगर की सड़कों एवं पटरियों में जल का छिड़काव भी कराया जाना है। नगर निगम सीमान्तर्गत सड़कों पर जल छिड़काव के दृष्टिगत नगर आयुक्त महोदय से प्राप्त निर्देश के क्रम में जलकल विभाग, उद्यान विभाग एवं स्वास्थ्य विभाग के ट्रैक्टरों का मय झाड़वर एक रोस्टर निम्नवत् तैयार किया गया है :-

क्रमांक	वाहन संख्या	झाड़वर का नाम	संबंधित विभाग का नाम	रोस्टर (निर्धारित रूट)
01	UP25 AG 1002	श्री लक्ष्मण	जलकल विभाग	सेटेलाइट-चौकी चौराहा-गांधी उद्यान - श्यामगंज ब्रिज- डेलापीर
02	UP25 V 7518	श्री मुकेश	जलकल विभाग	कैण्ट एरिया दैनिक जागरण- कमिश्नरी- चौकी चौराहा-अयूब खां-जिला अस्पताल
03	UP25 AG 0723	श्री कृपा शंकर	उद्यान विभाग	चौपुला से मिना बाईपास
04	UP25 AG 0068	श्री श्याम बाबू	स्वास्थ्य विभाग	गांधी उद्यान- श्यामगंज-सेटेलाइट- बीसलपुर बाईपास
05	UP25 AG 0381	श्री जय प्रकाश	स्वास्थ्य विभाग	पीलीभीत बाईपास से संजय नगर होते हुये डी0डी0पुरम

संबंधित वाहन चालक पानी की टैंकर स्प्रींकलर अटैचमेण्ट के साथ जलकल विभाग से लेकर निर्धारित रूट पर विभागाध्यक्ष द्वारा निर्देशित प्रथम शिफ्ट अथवा द्वितीय शिफ्ट में पानी का छिड़काव करेंगे एवं किये गये कार्य की फोटोग्राफ विभागाध्यक्ष को उपलब्ध करायेंगे।

पर्यावरण अभियन्ता
नगर निगम बरेली।

प्रतिलिपि:-

01. नगर आयुक्त महोदय को सादर अवलोकनार्थ।
02. महा प्रबन्धक (जलकल), नगर निगम बरेली को अवलोकनार्थ।
03. नगर स्वास्थ्य अधिकारी को सूचनार्थ प्रेषित।
04. सहा0 अभियन्ता (जलकल) को इस आशय से कि संबंधित वाहन चालकों को पानी सहित टैंकर मय अटैचमेण्ट उपलब्ध कराने का कष्ट करें एवं कराये जा रहे कार्यों का अनुश्रवण भी करें।
05. श्री ए0के0दूदे, मुख्य सफाई एवं खादय निरीक्षक को इस निर्देश के साथ किट्रैक्टर को मय झाड़वर इस कार्य हेतु नियमित रूप से लगाने हेतु आवश्यक कार्यवाही करने का कष्ट करें।

पर्यावरण अभियन्ता
नगर निगम बरेली।

Annex-RD-5

रात्रि में रोड सफाई रूट

नगर निगम बरेली में मुख्य बाजारों में रात्रिकालीन सफाई कराने हेतु किये जाने हेतु 15 व्यवसायिक क्षेत्र चिन्हित किये हैं उक्त व्यवसायिक क्षेत्रों में 60 सफाई मजदूरों एवं 15 ड्राइवरों के माध्यम से नियमित रात्रि सफाई कराई जा रही है। उक्त व्यवसायिक क्षेत्र निम्नवत् है:-

क्र०सं०	व्यवसायिक क्षेत्र
01	तिरंगा होटल से सैटेलाईट बस स्टैण्ड होते हुए श्यामगंज चौराहा तक।
02	श्यामगंज चौराहा से कालीबाडी होते हुए नगर आयुक्त आवास से कार बाजार मार्केट से आयुब खां चौराहा।
03	बरेली कॉलेज चौराहा से नगर निगम के पीछे से होते हुए पुराना बस स्टैण्ड होते हुए नौमहला मार्केट एवं कस्तूरबा स्कूल इस्लामियां मार्केट से खलील स्कूल तक।
04	आयुब खां चौराहा से चौपुला चौराहा किशोर बाजार से होते हुए जिला पंचायत से घंटाघर चाट मार्केट एवं इन्द्रा मार्केट तक।
05	किला फाटक से बड़ा बाजार होते हुए कुतुबखाना चौराहा तक।
06	कुतुबखाना चौराहा से सर्राफा एवं बांस मण्डी होते हुए गुड़-मण्डी चौराहा तक।
07	गुड़-मण्डी से श्यामगंज बाजार होते हुए मिर्ची बाजार से होते हुए श्यामगंज चौराहा तक।
08	श्यामगंज ओवर ब्रिज के नीचे साईं मन्दिर से आसाम-टी से शहदाना तक दोनो साइड।
09	सुभाष नगर में मुख्य मार्केट से चौरासी घंटा मंदिर तक दोनो साइड।
10	शाहमतगंज चौराहे से आजाद इण्टर कालेज से सैलानी रोड होते हुए मीरा पैठ तक।
11	शहदाना चौराहे से कांकरटोला पुलिस चौकी होते हुए जगतपुर चौराहे से बीसलपुर चौराहे होते हुए ग्रीन पार्क चौराहे तक।
12	डी०डी० पुरम पेट्रोल एवं डी०डी०पुरम मार्केट से सेलेक्शन प्वाइंट होते हुए शील चौराहा से बांके बिहारी मंदिर होते हुए एकता द्वार बाल्मीकि मंदिर तक।
13	संजय नगर श्मशान भूमि से संजय नगर होते हुए पीलीभीत बाईपास तक।
14	गांधी उद्यान से चौकी चौराहा होते हुए सर्किट हाउस चौराहा से नेहरू युवा केन्द्र वाले रोड हेतु मा० महापौर कैम्प से बड़े डाकखाने होते हुए डॉ० प्रेम कुमार क्लीनिक से होते हुए शराब गोदाम एवं सी०डी०ओ० साहब की कोठी से पुरानी जेल रोड चौराहा तक।
15	दूल्हे मियां की मजार से ओवर ब्रिज की नीचे होते हुए किला क्रासिंग से पुल के नीचे सब्जी मण्डी से रामपुर तिराहा होते हुए रहमान गेट तक।

Annex-RD-6

कच्ची सड़कों से पक्की सड़कों में विकसित करने का कार्य

- नगर निगम, बरेली द्वारा विगत एक वर्ष में विभिन्न अनुरक्षणियं कार्यो के अतिरिक्त नगर के समस्त 80 वार्डों की कच्ची गलियों को पक्का करने के कार्य को अभियान के रूप में लिया गया है। इसमें अधिकांश कार्य पूर्ण हो चुके हैं अवशेष कार्य 30 जून, 2021 तक पूर्ण करा लिये जायेंगे।

○ कच्ची गलियों को पक्का करने का कार्य।

कच्ची गलियों के कार्यों की संख्या	प्रस्तावित धनराशि (रु०)
772	5601.34 लाख

उपरोक्त कार्यों में कुल 165 कार्य लागत 1280.00 लाख के गरीब बस्तियों के अन्तर्गत कराये जा रहे हैं, जिसमें 107 कार्य पूर्ण कराये जा चुके हैं।

नगर निगम बरेली सीमान्तर्गत 66 स्कूलों में कायाकल्प योजना के अन्तर्गत लगभग 5.35 करोड़ की लागत से नगर के 66 जीर्ण शीर्ण स्थिति वाले स्कूलों का जीर्णोद्धार

Annex-RD-7

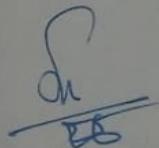
मुख्य चौराहों पर लगे फाउन्टेन का विवरण

क्र० सं०	स्थान	कार्य की प्रगति
01	चौकी चौराहा	वर्तमान में कार्यरत है
02	रेलवे जक्शन के बाहर	मरम्मत कार्य हो रहा है।
03.	डी०डी०पुरम गणगौड़ स्वीट्स के पास	मरम्मत कार्य हो रहा है।
04.	गांधी उद्यान	वर्तमान में कार्यरत है
05.	सी०आई०पार्क	मरम्मत कार्य हो रहा है।
06.	अक्षर बिहार	नवनिर्मित प्रगति पर है।

Sno	List of Road widened In Bareilly
1	Sheel Chauraha Road
2	IVRI road
3	Stadium Road
4	Jagatpur Police Chowki to Pilibhit Road
5	Ala Hazrat Road
6	Ram Ganga Nagar

Annex-RD-9

01	वार्ड-01 मो0 बिहारीपुर सिविल लाइन्स में कमल पान भण्डार से श्री सिद्धी विनायक तक आर0सी0सी0 नाला निर्माण कार्य।	14वें वित्त आयोग	2700000.00
04	वार्ड-4 निर्माण कार्य आर0सी0सी0 नाला बड़ा नाले मीना सिंह के मकान से हरि किशन हलवाई के मकान तक।	अवस्थापना निधि	1753748.00
11	वार्ड-11 कटरा चांद खां में इसाइयो की पुलिया से मौर्य मन्दिर तक आर0सी0सी0 नाला निर्माण कार्य।	14वें वित्त आयोग	4044000.00
18	सिद्धार्थ नगर में ठाकुर जी के मकान से लेकर टेलर की दुकान तक आर0सी0सी0 नाली निर्माण कार्य।	14वें वित्त आयोग	1590000.00
40	वार्ड-40 सहस्रवानी टोला में भूरे की डेयरी से सतीपुर चौगाहे तक आर0सी0सी0 नाला निर्माण कार्य।	14वें वित्त आयोग	4416000.00
46	वार्ड-46 नर्सरी रोड पर ग्रीन फील्ड स्कूल के आगे अवशेष आर0सी0सी0 नाला निर्माण कार्य।	रा0वि0आ0 / निगम निधि	345952.00
56	वार्ड-56 सिटी स्टेशन के सामने सिद्धि विनायक ऑफिस से रेलवे कालोनी की ओर आर0सी0सी0 नाला निर्माण कार्य।	14वें वित्त आयोग	2725125.00
56	वार्ड-56 मो0 कुवरपुर जसौली में रेलवे लाईनो के बीच में जगन्नाथ के मकान से दिनेश लाला के मकान तक आर0सी0सी0 नाला एंव सी0सी0 टाइल्स सड़क निर्माण कार्य।	14वें वित्त आयोग	3130000.00
74	वार्ड-74 घेर शेख मिट्टू में दूल्हा मिया मजार के पास कब्रिस्तान के कोने से टक्कर वाली पुलिया तक आर0सी0सी0 नाला निर्माण कार्य।	14वें वित्त आयोग	4996000.00



कार्यालय प्रभागीय वनाधिकारी वन एवं वन्य जीव प्रभाग, बरेली
पत्रांक 3771/29-5 दिनांक बरेली, 23 मार्च 2021

सेवा में,

क्षेत्रीय अधिकारी,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
बरेली।

विषय- वायु गुणवत्ता सुधार हेतु वन विभाग द्वारा वर्ष 2020-21 में किये गये वृक्षारोपण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अवगत कराना है कि वायु गुणवत्ता सुधार हेतु वन विभाग द्वारा वर्ष 2020-21 में विभिन्न योजनाओं के अन्तर्गत 542.00 हे० क्षेत्र में 598900 पौधों का रोपण किया गया। वृक्षारोपण कार्य हेतु वन विभाग को वर्ष 2020-21 में विभिन्न योजनाओं में कुल ₹0 127.46 लाख का आवंटन मुख्य वन संरक्षक सामाजिक वानिकी उ०प्र० लखनऊ के पत्रांक पी-313/36-बी-15(जी)/लक्ष्य दिनांक 12-11-2020 तथा पी-1043/36-बी-8(कैम्पा)/20-21 दिनांक 17.06.2020 द्वारा किया गया था तथा 23 मार्च 2021 तक कुल ₹0 127.46 लाख का व्यय किया गया। मदवार कराये गये वृक्षारोपण का विवरण निम्न प्रकार है:-

क्रमांक	वृक्षारोपण का प्रकार	क्षेत्रफल हे० में	रोपित किये गये पौधों की संख्या
1	2	3	4
1	सड़क मार्गों के किनारे	270.00	297000
2	नहर किनारे	66.00	72600
3	रेल लाइन के किनारे	8.00	8800
4	वन ब्लॉक के अन्तर्गत	25.00	27500
5	ग्राम समाज भूमि पर	65.00	74200
6	अन्य भूमि पर	108.00	118800
	योग	542.00	598900

अतः रिपोर्ट सूचना एवं आवश्यक कार्यवाही हेतु प्रेषित।

भवदीय,
(भारत लाल)
प्रभागीय वनाधिकारी
वन एवं वन्य जीव प्रभाग, बरेली



2.1 विकास अनुज्ञा हेतु अनिवार्यताएं

- 2.1.1 अनुज्ञा हेतु आवेदन
- (I) विकास अनुज्ञा के लिये निर्धारित प्रपत्र (परिशिष्ट-1) पर आवेदन पत्र की दो प्रतियाँ, मानचित्रों के चार सेट/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फार्मेट में) सी.डी. में नियत शुल्क अदा करने की रसीद सहित जमा किए जाएंगे।
 - (II) जमा किये जाने वाले मानचित्रों में, 'की प्लान', 'महायोजना में स्थिति का मानचित्र', 'साइट प्लान', 'तलपट मानचित्र' और 'सर्विसेज प्लान' भी शामिल होंगे।
 - (III) मानचित्र पर अनुज्ञा प्रदत्त हो जाने पर एक सेट प्राधिकरण में अभिलेख हेतु रखा जाएगा।
 - (IV) समस्त मानचित्र अनुज्ञापित व्यक्ति द्वारा तैयार किए जाएंगे और उनके द्वारा नाम, पता, योग्यता और प्राधिकरण की अनुज्ञप्ति संख्या दर्शाते हुए हस्ताक्षर किए जाएंगे। इसके अतिरिक्त भू/भवन स्वामी के हस्ताक्षर भी होंगे।
- 2.1.2 सूचनाएं एवं दस्तावेज
- 2.1.2.1 प्राधिकरण योजना में आवेदन पत्र, यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) कब्जा पत्र तथा लीज/लाइसेन्स डीड के साथ जारी साइट प्लान की प्रतिलिपि।
 - (II) भू-खण्ड के स्वामित्व समर्थक दस्तावेज की प्रति।
- 2.1.2.2 अन्य क्षेत्रों/योजनाओं में आवेदन पत्र यथास्थिति निम्नलिखित सूचनाओं और दस्तावेजों के साथ जमा किया जाएगा:-
- (I) आवेदक के स्वामित्व समर्थक दस्तावेज की प्रति या रजिस्ट्रीकृत विलेख।
 - (II) साइट प्लान (जिसमें भू-खण्ड संख्या और क्षेत्रफल/भवन की संख्या, गाँव, मोहल्ला का नाम, आदि का उल्लेख होगा)।
 - (III) नजूल अथवा इम्प्रूवमेन्ट ट्रस्ट की भूमि होने की दशा में सम्बन्धित विभाग से फ्री-होल्ड डीड अथवा अनापत्ति प्रमाण-पत्र।
- 2.1.2.3 'की-प्लान' भूखण्डों के उप-विभाजन अथवा कालोनी के विकास या पुर्नविकास की अनुज्ञा हेतु आवेदन-पत्र के साथ 'की-प्लान' जिसमें उत्तर दिशा-सूचक और पैमाना (जो 1:10,000 से कम न हो) तथा उप-विभाजन हेतु प्रस्तावित भूमि की स्थिति को दर्शाया गया हो।
- 2.1.2.4 साइट प्लान
- (I) आवेदक के स्वामित्व की भूमि के सजरा संख्या या अन्य स्थानीय प्राविधानों सहित सीमावर्ती भूमि के विवरण दिए जाएंगे।
 - (II) सीमावर्ती भूमि आवेदक के स्वामित्व में होने पर तथा पूर्व में उप-विभाजन स्वीकृत होने पर उसमें उपलब्ध सुविधाओं और प्रस्तावित स्थल हेतु विद्यमान पहुँच मार्गों का भी उल्लेख होगा।
 - (क) प्रस्तावित उप-विभाजन में स्थल से मुख्य सड़क या मार्ग तक पहुँचने के स्थान की वर्तमान दूरी, सड़क का नाम एवं चौड़ाई के उल्लेख सहित दर्शाए जाएंगे।
 - (ख) समस्त विद्यमान संरचनाओं और 'फीचर्स' की स्थिति जैसे हाईटेंशन लाइन, टेलीफोन/बिजली के खम्भे, अण्डर ग्राउण्ड पाइप लाइनें, पेड़, भवन, रेलवे लाइन, आदि जो स्थल की सीमा से 30 मीटर के भीतर हों, दर्शाई जाएंगी।

(ग) भूखण्ड की समस्त मुख्य भौतिक विशेषताएं जिनके अन्तर्गत किसी जलाशय की स्थिति और लगभग आकार, बाढ़ग्रस्त क्षेत्र और स्थल का ढाल (1:20 से अधिक होने पर 0.3 मीटर के अन्तराल पर समोच्च रेखाएं (कन्टूर) सहित) दर्शाई जाएंगी।

(घ) महायोजना/जोनल प्लान में स्थल की स्थिति।

(ङ.) प्रयुक्त पैमाना और उत्तर दिशा—सूचक।

2.1.2.5 उप-
विभाजन
तलपट
मानचित्र

उप-विभाजन तलपट मानचित्र 10 हेक्टेयर तक के भूखण्डों हेतु 1:500, 10 हेक्टेयर से 50 हेक्टेयर तक के भूखण्डों हेतु 1:1000 तथा 50 हेक्टेयर से अधिक के भूखण्डों हेतु 1:2000 के पैमाने पर होगा तथा उसमें निम्नलिखित विवरण दर्शाये जाएंगे:-

- (I) पैमाना तथा उत्तर दिशा—सूचक।
- (II) स्थल के अन्दर समस्त प्रस्तावित एवं विद्यमान सड़कों की चौड़ाई।
- (III) भूखण्डों के माप सहित सैट-बैक लाइन्स तथा भूखण्डीय विकास की पद्धति यथा 'रो-हाउसिंग', 'सेमी-डिटेच्ड' अथवा डिटेच्ड।
- (IV) सर्विसेज़ प्लान जिसमें नालियाँ, वाटर-सप्लाई नेटवर्क, सीवर, इलैक्ट्रिक लाइन्स, सामुदायिक सुविधाएं एवं सेवाएं, आदि एवं इनकी वाह्य विद्यमान/प्रस्तावित सुविधाओं के साथ संयोजन की व्यवस्था दर्शायी गयी हो।
- (V) तालिका जिसमें उप-विभाजन तलपट मानचित्र के अन्तर्गत समस्त भूखण्डों के आकार, क्षेत्रफल और उपयोग का विवरण दिया गया हो।
- (VI) तालिका जिसमें स्थल का सम्पूर्ण क्षेत्र, सड़कें, खुले स्थान, विभिन्न उपयोगों के भूखण्ड यथा आवासीय, व्यवसायिक, सामुदायिक सुविधाएं तथा अन्य सार्वजनिक उपयोग (जो उप-विभाजन में प्रस्तावित हों), के सम्पूर्ण क्षेत्रफल के प्रतिशत का विवरण।
- (VII) निर्मित क्षेत्र में स्थित भूखण्डों हेतु प्रस्तावित उप-विभाजन की दशा में उपर्युक्त (I) से (VI) तक वर्णित विवरण के अतिरिक्त विद्यमान सड़क से पहुँच मार्ग की सुविधा भी दर्शाई जाएगी।
- (VIII) लैण्डस्केप प्लान (वृक्षारोपण सहित)।
- (IX) ग्राउन्ड वाटर के संरक्षण एवं रिचार्जिंग हेतु सक्षम प्राधिकारी द्वारा निम्न प्राविधान सुनिश्चित कराए जाएंगे:-

(क) नयी योजना बनाने से पूर्व क्षेत्र का जियोलॉजिकल/हाइड्रोलॉजिकल / हाइड्रोजियोलॉजिकल सर्वेक्षण कराया जाए एवं भू-जल की रिचार्जिंग हेतु स्थानीय आवश्यकतानुसार उपयुक्त पद्धति को अपनाया जाए।

- (ख) 10 एकड़ से अधिक क्षेत्रफल की योजनाओं के ले-आउट प्लान्स में पार्क एवं खुले क्षेत्र हेतु प्रस्तावित भूमि के अंतर्गत उपयुक्त स्थलों पर जलाशय/जलाशयों का निर्माण किया जाएगा जिनका क्षेत्रफल कुल योजना क्षेत्रफल का न्यूनतम 01 प्रतिशत होगा। जलाशय के निर्माण के पूर्व संबंधित योजना के अंतर्गत वर्षा जल के प्राकृतिक कैचमेन्ट एरिया को चिन्हित करते हुए वर्षा जल के आयतन, क्षेत्र के हाइड्रोजियोलॉजिकल, टोपोग्राफी, लीथॉलॉजी, मृदा गुणों तथा प्रस्तावित जलाशय में वर्षा जल के संभावित ठहराव (रिटेन्शन) व "स्टेगनेशन" का अध्ययन एवं तत्संबंधी फिजिबिलिटी का आंकलन किया जाए और उसके अनुसार ही जलाशय का आकार एवं गहराई निर्धारित की जाए, परन्तु जलाशय की अधिकतम गहराई 02 मीटर रखी जाए। इसके अतिरिक्त जलाशय में केवल उसी योजना के "सरफेस-रन-आफ" को निस्तारित करने की व्यवस्था की जाए, प्रदूषित जल एवं उत्प्रवाह को उसमें न मिलाया जाए। पार्क व खुले क्षेत्र के अन्तर्गत निर्धारित मानकों के अनुसार एक कोने में रिचार्ज पिट/रिचार्जशैफ्ट बनाए जाएं। ऐसे रिचार्ज पिट/रिचार्ज शैफ्ट तथा जलाशय का निर्माण क्षेत्रीय हाइड्रोजियोलॉजी के अनुरूप एवं भू-जल के ढलान की दिशा में भूगर्भ जल विभाग के परामर्श के अनुसार किया जाए।
- (ग) पार्कों में पक्का निर्माण, पक्के पेवमेन्ट सहित 5 प्रतिशत से अधिक न किया जाए तथा फुटपाथ एवं ट्रेक्स यथासम्भव 'परमीएबिल' या 'सेमी परमीएबिल परफोरेटेड ब्लॉक्स' के प्रयोग से ही बनाए जाएं। वर्षा जल के अधिकतम भूमिगत रिसाव को पार्क एवं खुले क्षेत्रों में प्रोत्साहित किया जाए।
- (घ) सड़कों, पार्कों तथा खुले स्थान में ऐसे पेड़ पौधों का वृक्षारोपण किया जाएगा जिनको जल की न्यूनतम आवश्यकता हो तथा जो कम जल ग्रहण करके ग्रीष्म ऋतु में भी हरे भरे रह सकें।
- (ङ) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी आवास समितियों द्वारा प्रस्तावित नई योजनाओं के ले-आउट प्लान्स में दुर्बल एवं अल्प आय वर्ग को छोड़कर अवस्थापना सुविधाओं यथा जलापूर्ति, ड्रेनेज एवं सीवरेज के नेटवर्क के साथ-साथ रूफ टॉप रेन वाटर हार्वेस्टिंग के माध्यम से भू-जल की सामूहिक रिचार्जिंग हेतु अन्य पृथक नेटवर्क का प्राविधान किया जाए, जिससे व्यक्तिगत भूखण्डों/ भवनों हेतु रिचार्जिंग पिट से लेकर उपयुक्त स्थलों पर रिचार्जिंग स्ट्रक्चर्स की व्यवस्था हो।
- (च) शासकीय अभिकरणों/निजी विकासकर्ताओं/सहकारी समितियों द्वारा विकसित योजनाओं में 100 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के सभी प्रकार के भूखण्डों में रेन वाटर हार्वेस्टिंग पद्धति की स्थापना किया जाना अनिवार्य होगा। किन्तु 300 वर्ग मीटर से कम क्षेत्रफल के भूखण्डों पर निर्मित होने वाले भवन के सम्बन्ध में मात्र यह बाध्यता होगी कि भवनों की छत से वर्षा जल का सामूहिक रिचार्ज योजना के नेटवर्क में ही प्रवाहित किया जाए, जबकि 300 वर्ग मीटर अथवा उससे अधिक क्षेत्रफल के भूखण्डों में यदि सामूहिक रिचार्ज नेटवर्क नहीं हो, तो भवन स्वामी को स्वयं ही इस पद्धति की स्थापना करना अनिवार्य होगा।

2.1.2.6	विशिष्टियाँ	<p>भूखण्ड के उप-विभाजन की अनुज्ञा हेतु निम्नलिखित विशिष्टियाँ व विवरण प्रस्तुत किये जाएंगे :-</p> <p>(I) प्रस्तावित समस्त विकास कार्यों यथा सड़कों और गलियों की सामान्य विशिष्टियाँ, उनके ढाल और पेविंग, नालियाँ (साइड ड्रेन), पेयजल आपूर्ति का प्राविधान, मल व कूड़ा निस्तारण का प्रबन्ध, मार्ग-प्रकाश, खेल के मैदान, पार्क और सामुदायिक उपयोग विकास के विवरण।</p> <p>(II) स्थल के समीप उपलब्ध वाह्य अवस्थापना सुविधाएं यथा सीवेज निस्तारण स्थल, जल-निकासी व्यवस्था (नाला आदि), मुख्य सड़क, विद्युत-आपूर्ति व्यवस्था, जलापूर्ति हेतु स्रोत, इत्यादि।</p> <p>(III) औद्योगिक इकाईयों की स्थिति में उत्सर्गों के प्रकार एवं मात्रा।</p> <p>(IV) विकास प्राधिकरणों, आवास एवं विकास परिषद एवं निजी विकासकर्ताओं द्वारा विकसित की जाने वाली कालोनियों में टेलीकाम इन्फ्रास्ट्रक्चर हेतु भूमिगत टेलीकाम डक्ट अनिवार्य रूप से बनाया जायेगा।</p>
2.1.3	विकास अनुज्ञा शुल्क का आधार एवं गणना	<p>प्राधिकरण द्वारा विकास अनुज्ञा हेतु जमा कराये जाने वाले शुल्क (विकास शुल्क एवं अन्य निर्धारित शुल्क की गणना से सम्बन्धित विवरण आवेदक को अनिवार्य रूप से उपलब्ध कराया जाएगा जिसमें शुल्क लिए जाने का आधार (अर्थात् सम्बन्धित शासनादेश/प्राधिकरण आदेश का संदर्भ) स्पष्ट रूप से दिया गया हो।</p>
2.1.4	विकास अनुज्ञा हेतु अनुबन्ध	<p>विकास अनुज्ञा जारी करने से पूर्व प्राधिकरण द्वारा निर्धारित शर्तों के अनुसार आवेदक के साथ विकास अनुबन्ध निष्पादित किया जाएगा।</p>
2.1.5	विकास अनुज्ञा-पत्र की वैधता	<p>(I) एक बार दी गई अनुज्ञा अधिकतम पाँच वर्ष के लिए वैध होगी। उक्त अवधि में आवेदक द्वारा पूर्णता सम्बन्धी प्रमाण-पत्र प्राधिकरण से निर्धारित प्रक्रियानुसार प्राप्त किया जाएगा।</p> <p>(II) प्रार्थी के आवेदन पर उक्त अवधि के पश्चात प्राधिकरण द्वारा निर्धारित नवीनीकरण/मानचित्र शुल्क लेकर अधिकतम तीन वर्षों हेतु समयावृद्धि दी जा सकती है।</p>
2.1.6	विकास के प्रारम्भ की सूचना	<p>अनुज्ञा के अधीन विकास प्रारम्भ करने पर आवेदक द्वारा उसकी सूचना विहित प्रपत्र (परिशिष्ट-2) में दी जाएगी।</p>
2.1.7	विकास के समय विचलन	<p>विकास के दौरान यदि स्वीकृत प्लान में कोई विचलन है या विचलन किया जाना अभिप्रेत है, तो प्रस्तावित विचलन निष्पादित करने के पूर्व प्राधिकरण से अनुज्ञा प्राप्त की जाएगी।</p>
2.1.8	पूर्णता प्रमाण-पत्र	<p>विकास कार्य पूर्ण हो जाने के पश्चात् अनुज्ञापित तकनीकी व्यक्ति निर्धारित प्रारूप (परिशिष्ट-3) में सूचना देगा और उसके साथ मानचित्र की प्रति/कम्प्यूटरीकृत ड्राइंग (.dwg या समकक्ष फॉर्मेट में) सी.डी. में जमा करेगा, जिसके आधार पर प्राधिकरण द्वारा पूर्णता प्रमाण-पत्र जारी किया जाएगा। पूर्णता प्रमाण-पत्र की सम्पूर्ण प्रक्रिया अनुलग्नक-2 के अनुसार होगी।</p>

2.2 खुले स्थान

- 2.2.1 (क) जोनल डेवलपमेंट प्लान पर्यावरण एवं पारिस्थितिकीय संतुलन के उद्देश्य से जोनल डेवलपमेंट प्लान के अन्तर्गत जोन के कुल क्षेत्रफल की न्यूनतम 5 प्रतिशत भूमि पार्क एवं खुले स्थल/हरित क्षेत्र के रूप में आरक्षित की जायेगी।
- (ख) ले-आउट प्लान
- (i) आवासीय भू-उपयोग आवासीय ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी, जिसे 'टाट-लाट', पार्क तथा खेल के मैदान के रूप में विकसित किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में पार्क एवं खुले स्थानों हेतु ले आउट प्लान के कुल क्षेत्रफल की न्यूनतम 15 प्रतिशत भूमि आरक्षित की जायेगी। यदि किसी योजना के ले आउट प्लान में मानक के अनुसार पार्क एवं खुले स्थल हेतु भूमि आरक्षित की गई हो, तो उस योजना में 'गुप हाउसिंग' भूखण्ड के सापेक्ष पुनः पृथक से पार्क एवं खुले स्थल का प्राविधान किया जाना आवश्यक नहीं होगा।
- (ii) अनावासीय भू-उपयोग अनावासीय क्षेत्र के ले-आउट प्लान, जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत पार्क एवं हरित पट्टिकाएं और पारिस्थितिकी का संतुलन बनाए रखने के लिये खुले स्थान का क्षेत्रफल ले-आउट के कुल क्षेत्रफल का 5 प्रतिशत होगा, जिसे पार्क, ग्रीनरी/ग्रीन बैल्ट, इत्यादि के रूप में विकसित किया जायेगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में खुले स्थानों हेतु ले-आउट के कुल क्षेत्रफल की न्यूनतम 10 प्रतिशत भूमि आरक्षित की जायेगी।

टिप्पणी: उपर्युक्त प्रस्तर-2.2.1 के (i) तथा (ii) के अन्तर्गत अपेक्षित खुले स्थान महायोजना में प्रस्तावित खुले स्थान के अतिरिक्त होंगे अर्थात् महायोजना में प्रस्तावित खुले स्थान को सम्मिलित करते हुए तलपट मानचित्र प्रस्तुत किए जाने की स्थिति में भी उपर्युक्त प्रस्तर-2.2.1 के (i) एवं (ii) की अपेक्षानुसार खुले स्थान का अलग से प्राविधान किया जाना अनिवार्य होगा। रेन वाटर हार्वेस्टिंग हेतु अपेक्षित भूमि की गणना इसी प्रतिशत में सम्मिलित की जा सकती है। परन्तु 3000 वर्ग मीटर क्षेत्रफल से कम भूखण्डों का उप-विभाजन प्रस्तावित होने की दशा में खुले स्थान का प्राविधान अनिवार्य नहीं होगा।

- 2.2.2 खुले स्थान के मानक
- (i) खुले स्थान की न्यूनतम औसत चौड़ाई 7.5 मीटर होगी तथा खुले स्थान का न्यूनतम क्षेत्रफल 200 वर्ग मीटर होगा। स्थल की भौतिक आकृति के दृष्टिगत प्राधिकरण द्वारा भिन्न आकार में खुले स्थान इस प्रतिबन्ध के साथ अनुमन्य किए जा सकेंगे कि उनसे समुदाय की आवश्यकताओं की पूर्ति सुनिश्चित हो।
- (ii) खुले स्थान की सीमा यथास्थिति भूखण्ड की सीमा/बिल्डिंग लाइन तक मान्य होगी। परन्तु भूखण्ड की सीमा से 3.0 मीटर तक के स्थान को इस प्रतिबन्ध के अधीन पाथ-वे के रूप में रखा जायेगा, कि ऐसे पाथ-वे का क्षेत्रफल प्रश्नगत खुले स्थान के कुल क्षेत्रफल से 5 प्रतिशत से अधिक नहीं होगा। ऐसे पाथ-वेज अनिवार्यतः परफोरेटेड ब्लॉक्स/सामग्री से निर्मित किए जायेंगे।

2.2.3 लैण्डस्केप प्लान सक्षम प्राधिकारी द्वारा मानचित्र स्वीकृति के पूर्व लैण्डस्केप प्लान/वृक्षारोपण के निम्न प्राविधानों को सुनिश्चित किया जाएगा तथा पूर्णता-पत्र जारी करने से पूर्व स्थल पर वृक्षारोपण की पुष्टि भी की जाएगी :-

- (i) 9 मीटर तथा इससे अधिक परन्तु 12 मीटर से कम चौड़ी सड़कों के एक ओर तथा 12 मीटर चौड़ी सड़कों के दोनों ओर अधिकतम 10-10 मीटर की दूरी पर वृक्षारोपण किया जाएगा। अधिक चौड़ाई की सड़कों में डिवाइडर, फुटपाथ एवं ब्लैक टॉप के अलावा खाली छोड़ी जा रही समस्त भूमि पर वृक्षारोपण किया जाएगा।
- (ii) औद्योगिक विकास मानचित्र के साथ लैण्डस्केपिंग प्लान का अनुमोदन भी आवश्यक होगा जिसमें कुल खुले स्थल के भाग में प्रति हेक्टेयर 125 पेड़ की दर से पेड़ लगाए जाएंगे।

- (III) बड़े प्रदूषणकारी उद्योग को आवासीय क्षेत्र से सघन वृक्षारोपण द्वारा पृथक किया जायेगा जो औद्योगिक क्षेत्रफल का 15 प्रतिशत होगा।
- (IV) वाणिज्यिक योजना में कुल खुले स्थल के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ प्रति हेक्टेयर न्यूनतम 50 पेड़ की दर से पेड़ लगाये जायेंगे।
- (V) संस्थागत, सामुदायिक सुविधाएं, क्रीड़ास्थल/खुले क्षेत्रों तथा पार्क के न्यूनतम 20 प्रतिशत भाग पर 'ग्रीनरी' होगी जहाँ न्यूनतम 125 पेड़ प्रति हेक्टेयर की दर से वृक्षारोपण किया जाएगा।
- (VI) आर्थिक दृष्टि से कमजोर वर्ग, मलिन बस्ती सुधार योजना में प्रति 50 परिवार पर न्यूनतम 100 वर्ग मीटर क्षेत्रफल के स्थल पर समूह के रूप में पेड़ लगाए जाएंगे।

3.3 समूह आवास (ग्रुप हाऊसिंग)

- 3.3.1 सामान्य अपेक्षाएं समूह आवास/ग्रुप हाऊसिंग का विकास महायोजना, परिक्षेत्रीय विकास योजना तथा ले-आउट प्लान से उपबन्धित रहते हुए किया जाएगा। चार हेक्टेयर एवं अधिक क्षेत्रफल की ग्रुप हाऊसिंग योजनाओं में ले-आउट स्वीकृत कराना अनिवार्य होगा तथा ले-आउट प्लान एवं भवन मानचित्र एक साथ स्वीकृति हेतु प्रस्तुत किए जा सकेंगे।
- 3.3.2 भूखण्ड का क्षेत्रफल भूखण्ड का न्यूनतम क्षेत्रफल 2000 वर्ग मीटर होगा।
- 3.3.3 पहुँच मार्ग ग्रुप हाऊसिंग हेतु प्रस्तावित भूखण्ड न्यूनतम 12 मीटर चौड़ी विद्यमान सड़क पर स्थित होगा। ग्रुप हाऊसिंग ले-आउट प्लान के अन्तर्गत वाहन योग्य मार्गों/सड़कों की चौड़ाई एवं लम्बाई इस उपविधि के प्रस्तर-2.3.1 (I) के अनुसार होगी।
- 3.3.4 स्टिल्ट फ्लोर (I) ग्रुप हाऊसिंग भवनों में पार्किंग के प्रयोजनार्थ स्टिल्ट फ्लोर अनुमन्य होगा।
(II) यदि स्टिल्ट फ्लोर का उपयोग पार्किंग से भिन्न उपयोग में लाया जाता है, तो उसकी गणना एफ.ए.आर. में की जायेगी।
- 3.3.5 पार्क एवं खुले क्षेत्र तथा लैंडस्केपिंग 3000 वर्ग मीटर अथवा इससे अधिक क्षेत्रफल के भूखण्डों में जो जोनल डेवलपमेंट प्लान का भाग हो, के अन्तर्गत योजना के कुल क्षेत्रफल के 10 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। जोनल डेवलपमेंट प्लान प्रभावी न होने की दशा में योजना के कुल क्षेत्रफल के 15 प्रतिशत की दर से पार्क एवं खुले क्षेत्र का प्राविधान किया जाएगा। भवन मानचित्र के साथ लैंडस्केपिंग प्रस्ताव का अनुमोदन भी आवश्यक होगा; जिसके अनुसार ग्रुप हाऊसिंग योजना में प्रति हेक्टेयर 50 पेड़ की दर से पेड़ लगाए जाएंगे।
- 3.3.6 भू-आच्छादन, एफ.ए.आर. एवं घनत्व (I) 'ग्रुप हाऊसिंग भवनों में सैट-बैक, भू-आच्छादन, तल क्षेत्रफल अनुपात एवं घनत्व निम्नवत् होगा:-
(क) 12.5 मीटर तक ऊँचाई के भवनों में चारों ओर न्यूनतम 5.0 मीटर सैट-बैक होगा।
(ख) 12.5 मीटर से अधिक ऊँचाई के भवनों में प्रस्तर 3.4.5 पर दी गई तालिका के अनुसार सैट-बैक।
(II) (i) अधिकतम भू-आच्छादन 40 प्रतिशत अनुमन्य होगा। सुरक्षा जोन एवं संरक्षित स्मारकों के प्रतिबन्धित ऊँचाई वाले क्षेत्रों में अधिकतम भू-आच्छादन 55 प्रतिशत तक अनुमन्य होगा।
(ii) ग्रुप हाऊसिंग परियोजना में कुल अनुमन्य एफ.ए.आर. का अधिकतम 0.5 प्रतिशत एफ.ए.आर. कन्वीनिएंट शॉप्स के लिए अनुमन्य होगा।
(III) नए/अविकसित क्षेत्रों में अधिकतम एफ.ए.आर. 2.5 अनुमन्य होगा तथा निर्मित क्षेत्र एवं पूर्व विकसित योजनाओं/आवंटित भूखण्डों में अधिकतम एफ.ए.आर. 1.5 अनुमन्य होगा। उक्त के अतिरिक्त अनुमन्य एफ.ए.आर. का अधिकतम 5.0 प्रतिशत विभिन्न प्रकार की सेवाओं यथा-वातानुकूलित संयंत्र, लिफ्ट के सामने (लिफ्ट के बाहर गलियारे को छोड़कर) 10 वर्ग मीटर तक लॉबी, मम्टी, लिफ्ट के लिए मशीन कक्ष, अलमारियां एवं

वे-विन्डोज (अधिकतम 0.60 मीटर गहराई एवं 1.80 मीटर लंबाई तक), रिफ्यूज एरिया (एन.बी.सी. के अनुसार), सर्विस डकट तथा सामुदायिक केन्द्र के लिए अनुमन्य होगा।

ग्रीन बिल्डिंग के प्राविधानों की पूर्ति करने की स्थिति में लीड/आई.जी.बी.सी. द्वारा न्यूनतम गोल्ड रेटेड तथा ग्रेहा द्वारा न्यूनतम 4 सितारे रेटिंग की श्रेणी में रखे गए भवनों में अनुमन्य एफ.ए.आर. का 5.0 प्रतिशत अतिरिक्त एफ.ए.आर. निःशुल्क अनुमन्य होगा। इस हेतु आवेदक द्वारा उक्त संस्थाओं से रेटिंग सम्बन्धी प्रमाण-पत्र प्राप्त कर प्रस्तुत करना होगा।

- (IV) नियोजित रूप से विकसित कालोनियों/क्षेत्रों, जिनके ले-आउट प्लान्स सक्षम स्तर से अनुमोदित हैं, में भूखण्डीय विकास की पद्धति पर एक से अधिक भूखण्डों को मिलाकर प्रस्तावित ग्रुप हाउसिंग अथवा अन्य बहुमंजिला निर्माण अनुमन्य नहीं होगा।
- (V) नियमों के अन्तर्गत कय-योग्य एफ.ए.आर. अनुमन्य होगा।
- (VI) "नए/अविकसित क्षेत्रों में ग्रुप हाउसिंग के लिए जनसंख्या घनत्व 330 इकाईयां (1650 व्यक्ति) प्रति हेक्टेयर तक निम्न शर्तों के अधीन अनुमन्य होगा, जबकि निर्मित एवं विकसित क्षेत्रों में ज़ोनल प्लान/ले-आउट प्लान अनुमोदित होने की दशा में तदनुसार घनत्व अनुमन्य होगा अन्यथा अधिकतम 150 इकाई प्रति हेक्टेयर तक घनत्व अनुमन्य होगा:-
- (i) 12 मीटर एवं अधिक किन्तु 18 मीटर से कम चौड़ी सड़क पर 200 इकाईयां प्रति हेक्टेयर।
- (ii) 18 मीटर एवं अधिक किन्तु 24 मीटर से कम चौड़ी सड़क पर 250 इकाईयां प्रति हेक्टेयर।
- (iii) 24 मीटर एवं अधिक चौड़ी सड़कों पर 330 इकाईयां प्रति हेक्टेयर।"
- (VII) सामुदायिक सुविधाओं का प्राविधान इस उपविधि के प्रस्तर-2.4.1 में निर्धारित मानकों के अनुसार किया जायेगा। सुविधाजनक दुकानों का प्राविधान प्रति 1000 व्यक्तियों पर 5 दुकानों के आधार पर किया जाएगा, जो अनुमन्य आच्छादित क्षेत्रफल के अन्तर्गत ही होगा। प्रति दुकान का अधिकतम तल क्षेत्रफल 15 वर्ग मीटर होगा।
- (VIII) प्रवेश द्वार पर 1.6 वर्गमीटर माप का चौकीदार/गार्ड रूम (जिसकी न्यूनतम चौड़ाई अथवा व्यास 1.2 मीटर होगा) अनुमन्य होगा, परन्तु किसी भी दशा में अग्निशमन हेतु वांछित न्यूनतम सैट-बैंक में निर्माण अनुमन्य नहीं होगा।
- (IX) चार हेक्टेयर तक के क्षेत्रफल की ग्रुप हाउसिंग योजना/भूखण्ड के लिए योजना/ भूखण्ड के कुल क्षेत्रफल पर एफ.ए.आर. देय होगा। ऐसी योजना/भूखण्डों में नियोजित होने वाली जनसंख्या के लिए मानकों के अनुसार वांछित सुविधाओं का प्राविधान उक्त एफ.ए.आर. के अन्तर्गत ही किया जायेगा। 4.0 हेक्टेयर से अधिक क्षेत्रफल की ग्रुप हाउसिंग योजनाओं के लिए "नेट" भूमि (योजना के कुल क्षेत्रफल में से 18 मी० एवं अधिक चौड़ी सड़कें, पार्क एवं खुले क्षेत्र (15 प्रतिशत) तथा सामुदायिक सुविधाओं के क्षेत्रफल को घटाते हुए अवशेष भूमि) पर एफ.ए.आर. देय होगा।
- (X) विकास प्राधिकरण/आवास एवं विकास परिषद द्वारा 'बल्क' सेल के रूप में ग्रुप हाउसिंग हेतु आवंटित की जाने वाली भूमि के सम्पूर्ण क्षेत्रफल पर 2.5 एफ.ए.आर. इस प्रतिबन्ध के अधीन अनुमन्य होगा कि योजनान्तर्गत अन्य उपयोगों यथा-व्यावसायिक कार्यालय, औद्योगिक, संस्थागत एवं सामुदायिक सुविधाओं के निर्माण के लिए एफ.ए.आर. उस उपयोग हेतु निर्धारित एफ.ए.आर. की सीमा के अन्तर्गत रहेगा।

- (XI) ग्रुप हाउसिंग परियोजनाओं के सेटबैक क्षेत्र के अंतर्गत बालकनी के प्रोजेक्शन्स इस प्रतिबंध के अधीन अनुमन्य होंगे कि अग्नि सुरक्षा हेतु फायर टैंडर के आवागमन हेतु भू-तल से न्यूनतम 6 मी० ऊँचाई का क्षेत्र अवरोध मुक्त रहेगा तथा इसमें किसी भी प्रकार का प्रोजेक्शन अनुमन्य नहीं होगा। 1.5 मीटर चौड़ाई तक बालकनी की गणना एफ.ए.आर. में सम्मिलित नहीं की जाएगी जबकि 1.5 मीटर से अधिक तथा अधिकतम 3.0 मीटर चौड़ाई तक (स्ट्रक्चरल सेफ्टी सुनिश्चित होने की दशा में) बालकनी के 25 प्रतिशत क्षेत्रफल की गणना एफ.ए.आर. में की जाएगी, परन्तु जहाँ दो भवनों के मध्य की दूरी 9.0 मीटर से कम हो वहाँ 1.5 मीटर से अधिक चौड़ी बालकनी अनुमन्य नहीं होगी। इस सम्बन्ध में अग्निशमन विभाग की अनापत्ति प्रस्तुत की जानी होगी।

3.3.7 पार्किंग व्यवस्था (I) पार्किंग हेतु मानक इस उपविधि के प्रस्तर 3.10 के अनुसार होंगे।

सी० एण्ड डी० वेस्ट प्लाण्ट

नगर में कुल उत्पादित सी०एण्ड डी वेस्ट 80 एम०टी०डी०,

नगर में संग्रहण हेतु चयनित स्थल – 10

वर्तमान में निस्तारण 35–50 टन द्वारा एम०एस० भाटिया इण्टरप्राइजेज (आउटसोर्स एजेंसी) एवं 20–30 एम०टी०डी० स्थानीय क्षेत्रों में भराव में प्रयोग किया जाना है।



नगर निगम बरेली द्वारा वार्ड 37 में 50 एम०टी०डी० क्षमता का सी०एण्ड डी० प्रोसेसिंग प्लाण्ट हेतु भूमि चयनित कर वाउण्ड्री वाल का कार्य पूर्ण करा लिया गया है। प्लाण्ट लगाने हेतु प्रस्ताव आमंत्रित किये गये हैं।

कार्यालय नगर निगम, बरेली।

प्रमाण-पत्र

प्रमाणित किया जाता है कि स्वास्थ्य विभाग नगर निगम बरेली द्वारा सी०एन०डी० वेस्ट के अन्तर्गत 87 व्यक्तियों पर चालान की कार्यवाही कर 5,58,000 /-रूपये जुर्माना वसूला गया है।


पर्यावरण अभियन्ता
नगर निगम बरेली।
ME



कार्यालय नगर निगम, बरेली

पत्रांक :- 384/एस0टी/न0आ0/2020-21

दिनांक :-

17 अक्टूबर 2020

परियोजना प्रबन्धक,
उ0प्र0 राज्य सेतु निगम लि0
सतु निर्माण इकाई-द्वितीय,
विकास भवन रोड बरेली।

विषय:- निर्माण एवं विध्वंस अपशिष्ट के सम्बन्ध में।

कृपया इस कार्यालय के पत्र सं0 114/ पर्या0वि0/2020-21, दिनांक 09-10-2020 का सन्दर्भ ग्रहण करें। आपके निगम द्वारा सिटी से पुलिस लाइन के मध्य निर्माण कार्य किया जा रहा है। सी0 एण्ड डी0 रूल्स 2016 के अनुसार 300mt सी0 एण्ड डी0 वेस्ट उत्पन्न करने वाली एजेन्सी को ऑनसाइट ट्रीटमेन्ट फैसिलिटी को स्थापित करना आवश्यक है।

मा0 राष्ट्रीय हरित न्यायधिकरण द्वारा नगर निगम क्षेत्र में बढ़ रहे वायु प्रदूषण के रोकथाम हेतु सी0 एण्ड डी0 वेस्ट रूल्स 2016 के अनुपालन में कड़े निर्देश दिये गये हैं। क काम में आपसे सी0 एण्ड डी0 वेस्ट के निस्तारण से संबंधित अपशिष्ट प्रबन्धन योजना मांगी गयी थी। इस संबंध में आपके द्वारा कोई भी कार्यवाही नहीं की गई है तथा नगर के पर्यावरण में आपके द्वारा कराये जा रहे कार्यों से प्रतिकूल असर पड़ रहा है।

सी0 एण्ड डी0 वेस्ट रूल्स 2016 के प्राविधानों को पूरा न करने के कारण पर्यावरण संरक्षण अधिनियम की धारा 15 के तहत एन0जी0टी0 द्वारा दिये गये निर्देशों के क्रम में उक्त दानों कार्यों/घटना के लिये रू0 100000/- (रूपये एक लाख मात्र) का जुर्माना लगाया जाता है।

उपरोक्त जुर्माना धनराशि रू0 100000/- (रूपये एक लाख मात्र) नगर निगम कोष में जमा कराते हुये अद्योहस्ताक्षरी को अवगत कराने का कष्ट करें।

संलग्नक-यथोक्त।

(अभिषेक प्रानन्द)
नगर आयुक्त
नगर निगम बरेली

प्रतिलिपि :- निम्नलिखित को सादर सूचनार्थ प्रेषित।

01. मण्डलायुक्त बरेली मण्डल।
02. जिलाधिकारी, बरेली।
03. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण कन्ट्रोल बोर्ड बरेली।
04. पर्यावरण अभियन्ता, नगर निगम बरेली को आवश्यक कार्यवाही हेतु।

नगर आयुक्त
नगर निगम बरेली



कार्यालय नगर निगम, बरेली

दिनांक :-

17 अक्टूबर 2020

पत्रांक :- 384/एस0टी/न0आ0/2020-21

परियोजना प्रबन्धक,
उ0प्र0 राज्य सेतु निगम लि0
सेतु निर्माण इकाई-द्वितीय,
विकास भवन रोड बरेली।

विषय:- निर्माण एवं विध्वंस अपशिष्ट के सम्बन्ध में।

कृपया इस कार्यालय के पत्र सं0 114/ पर्या0वि0/2020-21, दिनांक 09-10-2020 का सन्दर्भ ग्रहण करें। आपके निगम द्वारा सिटी से पुलिस लाइन के मध्य निर्माण कार्य किया जा रहा है। सी0 एण्ड डी0 रूल्स 2016 के अनुसार 300mt सी0 एण्ड डी0 वेस्ट उत्पन्न करने वाली एजेन्सी को ऑनसाइट ट्रीटमेन्ट फैसिलिटी को स्थापित करना आवश्यक है।

मा0 राष्ट्रीय हरित न्यायधिकरण द्वारा नगर निगम क्षेत्र में बढ़ रहे वायु प्रदूषण के रोकथाम हेतु सी0 एण्ड डी0 वेस्ट रूल्स 2016 के अनुपालन में कड़े निर्देश दिये गये हैं क कम में आपसे सी0 एण्ड डी0 वेस्ट के निस्तारण से संबंधित अपशिष्ट प्रबन्धन योजना मांगी गयी थी। इस संबंध में आपके द्वारा कोई भी कार्यवाही नहीं की गई है तथा नगर के पर्यावरण में आपके द्वारा कराये जा रहे कार्यों से प्रतिकूल असर पड़ रहा है।

सी0 एण्ड डी0 वेस्ट रूल्स 2016 के प्राविधानों को पूरा न करने के कारण पर्यावरण संरक्षण अधिनियम की धारा 15 के तहत एन0जी0टी0 द्वारा दिये गये निर्देशों के क्रम में उक्त दोनों कार्यों/घटना के लिये रू0 100000/- (रूपये एक लाख मात्र) का जुर्माना लगाया जाता है।

उपरोक्त जुर्माना धनराशि रू0 100000/- (रूपये एक लाख मात्र) नगर निगम कोष में जमा कराते हुये अधोहस्ताक्षरी को अवगत कराने का कष्ट करें।
संलग्नक-यथोक्त।

(अभिषेक शानन्द)

नगर आयुक्त
नगर निगम बरेली

प्रतिलिपि :- निम्नलिखित को सादर सूचनार्थ प्रेषित।

01. मण्डलायुक्त बरेली मण्डल।
02. जिलाधिकारी, बरेली।
03. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण कन्ट्रोल बोर्ड बरेली।
04. पर्यावरण अभियन्ता, नगर निगम बरेली को आवश्यक कार्यवाही हेतु।

नगर आयुक्त
नगर निगम बरेली



कार्यालय नगर निगम, बरेली

पत्रांक :- 385 / एस0टी / न0आ0 / 2020-21

दिनांक :- 17 अक्टूबर 2020

परियोजना प्रबन्धक,
मैसर्स सतीश चन्द्र एण्ड कम्पनी
डी0-474 गोविन्दपुरम,
गाजियाबाद।

विषय:- निर्माण एवं विध्वंस अपशिष्ट के सम्बन्ध में।

कृपया इस कार्यालय के पत्र सं0 115 / पर्या0वि0 / 2020-21, दिनांक 09-10-2020 का सन्दर्भ ग्रहण करें। आपके द्वारा सैटेलाइट तिराहे से श्यामगंज एवं अयूब खां चौराहे से चौपला चौराहे से सीवर लाइन का कार्य किया जा रहा है। सी0 एण्ड डी0 रूल्स 2016 के अनुसार 300mt सी0 एण्ड डी0 वेस्ट उत्पन्न करने वाली एजेन्सी को ऑनसाइट ट्रीटमेन्ट फॅसिलिटी को स्थापित करना आवश्यक है।

मा0 राष्ट्रीय हरित न्यायधिकरण द्वारा नगर निगम क्षेत्र में बढ़ रहे वायु प्रदूषण के रोकथाम हेतु सी0 एण्ड डी0 वेस्ट रूल्स 2016 के अनुपालन में कड़े निर्देश दिये गये हैं, के कम में आपसे सी0 एण्ड डी0 वेस्ट के निस्तारण से संबंधित अपशिष्ट प्रबन्धन योजना मांगी गयी थी। इस संबंध में आपके द्वारा कोई भी कार्यवाही नहीं की गई है तथा नगर के पर्यावरण में आपके द्वारा कराये जा रहे कार्यों से प्रतिकूल असर पड़ रहा है।

सी0 एण्ड डी0 वेस्ट रूल्स 2016 के प्राविधानों को पूरा न करने के कारण पर्यावरण संरक्षण अधिनियम की धारा 15 के तहत एन0जी0टी0 द्वारा दिये गये निर्देशों के कम में उक्त दोनों कार्यों/घटना के लिये रू0 100000/- (रूपये एक लाख मात्र) का जुर्माना लगाया जाता है।

उपरोक्त जुर्माना धनराशि रू0 100000/- (रूपये एक लाख मात्र) नगर निगम कोष में जमा कराते हुये अद्योहस्ताक्षरी को अवगत कराने का कष्ट करें।

संलग्नक-यथोक्त।

(अभिषेक आनन्द)
J.A.S

नगर आयुक्त
नगर निगम बरेली

प्रतिलिपि :- निम्नलिखित को सादर सूचनार्थ प्रेषित।

01. मण्डलायुक्त बरेली मण्डल।
02. जिलाधिकारी, बरेली।
03. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण कन्ट्रोल बोर्ड बरेली।
04. पर्यावरण अभियन्ता, नगर निगम बरेली को आवश्यक कार्यवाही हेतु।

नगर आयुक्त
नगर निगम बरेली

J.A.S



नगर निगम बरेली सी0एण्ड0डी0 वेस्ट उठान हेतु

स्वच्छ
सर्वेक्षण
2021

नगर निगम सीमान्तर्गत उत्पन्न हाने वाले विभिन्न प्रकार के टूटे हुए भवन निर्माण सामग्री, मलबा के समुचित निस्तारण हेतु नगर निगम बरेली द्वारा विभिन्न स्थल चिन्हित किये गये है

स्थल का नाम	सी0एन0डी0 वेस्ट कलेक्शन हेतु चिन्हित वार्ड नंबर
कर्मचारी नगर	वार्ड संख्या – 18, 22, 27, 29, 36, 45, 46, 49, 51, 55, 59, 73
आजम नगर (इन्द्रा नगर पानी की टंकी)	वार्ड संख्या – 01, 09, 20, 32, 35, 41, 72
किला (किला क्रासिंग टॉयलेट के पास)	वार्ड संख्या – 30, 34, 47, 56, 58, 66, 68, 74
जगतपुर (पानी की टंकी)	वार्ड संख्या – 11, 17, 33, 39, 40, 48, 53, 52, 71, 75, 78, 79, 80, 43, 02
बड़ी बिहार (सौ फिटा रोड)	वार्ड संख्या – 03, 10, 28, 34, 65, 70
शहदाना कांजी हाउस	वार्ड संख्या – 60, 76, 77, 24, 42, 52, 63, 57
सी0आई0 पार्क	वार्ड संख्या – 08, 69, 61, 54, 75, 15, 16, 64
बेनीपुरी चौधरी	वार्ड संख्या – 38, 37, 31, 06, 19, 40
शान्ति बिहार (गणेश नगर शुगर मिल के पास)	वार्ड संख्या – 04, 05, 07, 12, 13, 21
इन्द्रा नगर बांके बिहारी मन्दिर के पास	वार्ड संख्या – 23, 67, 50, 26, 14

- जन सामान्य/व्यवसायिक प्रतिष्ठानों बिल्डर्स से यह अपेक्षित है कि निर्माण के दौरान उत्पन्न मलबा टूटी हुई भवन निर्माण सामग्री का निस्तारण सम्बन्धित वार्ड के लिए उपयुक्त चिन्हित स्थलों पर ही डलवाये जिससे कि नगर निगम द्वारा चिन्हित स्थलों से मलबा उठाकर/ डम्पिंग/सी0एण्ड0डी0 वेस्ट प्रोसेसिंग साइट स्टेशन पर डाला जा सके।
- सी0 एण्ड0डी0 वेस्ट के कलेक्शन हेतु नगर निगम द्वारा समर्पित मोबाइल नं0 18001803817, 7055519637, 7060786153 पर कॉल कर "सी0 एण्ड0 डी0 वेस्ट कलेक्शन की डोर स्टेप सुविधा" नगर निगम अधिकृत एजेन्सी को निर्धारित यूजर फीस देकर प्राप्त कर सकते है।



Annex-CD-2

क्र०स०	जनपद बरेली में स्थित पी०यू०सी० सेन्टर का नाम	टाइप
1.	स्टार पर्यावरणीय समिति, निकट एम०जे०पी० रोहिलखण्ड विश्वविद्यालय, बाईपास रोड, बरेली	डीजल
2.	अमित वेलफेयर सोसाइटी, फरीदपुर, बरेली	डीजल
3.	अमित वेलफेयर सोसाइटी, फरीदपुर, बरेली	पेट्रोल
4.	आनन्द डीजल आटो इक्व्रीकल, नवाबगंज, बरेली	पेट्रोल
5.	आनन्द डीजल आटो इक्व्रीकल, नवाबगंज, बरेली	डीजल
6.	बरकाती वेलफेयर सोसाइटी, निकट आर०टी०ओ० ऑफिस, बरेली	पेट्रोल
7.	बरकाती वेलफेयर सोसाइटी, निकट आर०टी०ओ० ऑफिस, बरेली	डीजल
8.	भारत मोटर जन कल्याण शिक्षा समिति, माल गोदाम रोड, बरेली	डीजल
9.	भारत मोटर जन कल्याण शिक्षा समिति, माल गोदाम रोड, बरेली	पेट्रोल
10.	ध्रुव एमूजमेन्ट लि०, स्टेडियम रोड, बरेली	पेट्रोल
11.	ध्रुव एमूजमेन्ट लि०, स्टेडियम रोड, बरेली	डीजल
12.	डाईव वेल सर्विस स्टेशन, कोहाड़ापीर, बरेली	पेट्रोल
13.	डाईव वेल सर्विस स्टेशन, कोहाड़ापीर, बरेली	डीजल
14.	ग्रीन फील्ड वेलफेयरी सोसाइटी, सुरेश शर्मा, नगर, बरेली	पेट्रोल
15.	ग्रीन फील्ड वेलफेयरी सोसाइटी, सुरेश शर्मा, नगर, बरेली	डीजल
16.	जागबनी पॉलूशन फ्री वेलफेयर,सोसाइटी, नरियावल रोड, बरेली	पेट्रोल
17.	जे०बी० मोटर्स, सिविल लाइन्स, बरेली	पेट्रोल
18.	जे०बी० मोटर्स, सिविल लाइन्स, बरेली	डीजल
19.	के०एल० मोटर्स वर्क्स, ट्रासपोर्टनगर, बरेली	पेट्रोल
20.	के०एल० मोटर्स वर्क्स, ट्रासपोर्टनगर, बरेली	डीजल
21.	कुमार पर्यावरण सेवा समिति, हसनपुर, तहसील-बहेड़ी, बरेली	पेट्रोल
22.	कुमार पर्यावरण सेवा समिति, हसनपुर, तहसील-बहेड़ी, बरेली	डीजल
23.	कुमार पर्यावरण सेवा समिति, भोजीपुर तहसील-बहेड़ी, बरेली	डीजल
24.	कुमार पर्यावरण सेवा समिति, भोजीपुर तहसील-बहेड़ी, बरेली	पेट्रोल
25.	कुर्मी पर्यावरण सेवा समिति, नैनीताल रोड, आटामण्डा, बरेली	पेट्रोल
26.	कुर्मी पर्यावरण सेवा समिति, नैनीताल रोड, आटामण्डा, बरेली	डीजल
27.	कुसुम वेलफेयर सोसाइटी, कर्मपुर चौधरी, नैनीताल रोड, बरेली	पेट्रोल
28.	कुसुम वेलफेयर सोसाइटी, कर्मपुर चौधरी, नैनीताल रोड, बरेली	डीजल
29.	कुसुम वेलफेयर सोसाइटी, दीनदायल पुरम, बरेली	पेट्रोल
30.	कुसुम वेलफेयर सोसाइटी, दीनदायल पुरम, बरेली	डीजल
31.	लोक पर्यावरण सेवा समिति, मीरगंज, बरेली	पेट्रोल
32.	लोक पर्यावरण सेवा समिति, मीरगंज, बरेली	डीजल
33.	माँ पूर्णागिरी पर्यावरण सेवा समिति, नवाबगंज, बरेली	डीजल
34.	माँ पूर्णागिरी पर्यावरण सेवा समिति, नवाबगंज, बरेली	पेट्रोल
35.	अजहर सेवा समिति, नवाबगंज, बरेली	पेट्रोल
36.	बालाजी आटो फ्यूल, कर्मचारी नगर, बरेली	पेट्रोल
37.	बालाजी आटो फ्यूल, कर्मचारी नगर, बरेली	डीजल
38.	हरिशचन्द्र लाला एण्ड सन्स, स्वाला नगर, बरेली	डीजल
39.	हरिशचन्द्र लाला एण्ड सन्स, स्वाला नगर, बरेली	पेट्रोल
40.	जय माँ बैष्णो सेवा समिति, फतेहगंज, पूर्वी, बरेली	पेट्रोल
41.	जय माँ बैष्णो सेवा समिति, फतेहगंज, पूर्वी, बरेली	डीजल
42.	के०जी०एन० पर्यावरण सेवा समिति, गुप्ता कार बाजार, बरेली	पेट्रोल
43.	के०जी०एन० पर्यावरण सेवा समिति, गुप्ता कार बाजार, बरेली	डीजल
44.	खुर्रमखान पर्यावरण सेवा समिति, श्यामगंज, बरेली	डीजल
45.	खुर्रमखान पर्यावरण सेवा समिति, श्यामगंज, बरेली	पेट्रोल
46.	कुनाल वेलफेयर सोसाइटी, करगैना, बरेली	पेट्रोल
47.	कुनाल वेलफेयर सोसाइटी, करगैना, बरेली	डीजल
48.	नव पर्यावरणीय समिति, इज्जतनगर, बरेली	डीजल

49.	नव पर्यावरणीय समिति, इज्जतनगर, बरेली	पेट्रोल
50.	निर्मल वेलफेयर सोसाइटी, आंवला, बरेली	पेट्रोल
51.	निर्मल वेलफेयर सोसाइटी, आंवला, बरेली	डीजल
52.	पर्यावरण विकास समिति, आंवला, बरेली	पेट्रोल
53.	कादरी सेवा समिति, नकटिया, बरेली	पेट्रोल
54.	कादरी सेवा समिति, नकटिया, बरेली	डीजल
55.	संकट मोचन सेवा संस्थान, आशापुरम, स्टेडियम रोड, बरेली	डीजल
56.	संकट मोचन सेवा संस्थान, आशापुरम, स्टेडियम रोड, बरेली	पेट्रोल
57.	शिवा पर्यावरण सेवा समिति, राधा स्वामी सत्संग, बहेडी, बरेली	पेट्रोल
58.	शिवा पर्यावरण सेवा समिति, राधा स्वामी सत्संग, बहेडी, बरेली	डीजल
59.	श्री खाटू श्याम जी पर्यावरण संरक्षण समिति, गुप्ताकार बाजार, पीलीभीत बाईपास रोड, बरेली	डीजल
60.	श्री खाटू श्याम जी पर्यावरण संरक्षण समिति, गुप्ताकार बाजार, पीलीभीत बाईपास रोड, बरेली	पेट्रोल
61.	श्री खाटू श्याम जी पर्यावरण संरक्षण समिति, डेलापीर मण्डी, सुपर मार्केट, बरेली	पेट्रोल
62.	श्री खाटू श्याम जी पर्यावरण संरक्षण समिति, डेलापीर मण्डी, सुपर मार्केट, बरेली	डीजल
63.	श्री बाके बिहारी पर्यावरण सेवा समिति, रामानुज पैलेस बीसलपुर रोड, फरीदपुर, बरेली	डीजल
64.	श्री बाके बिहारी पर्यावरण सेवा समिति, रामानुज पैलेस बीसलपुर रोड, फरीदपुर, बरेली	पेट्रोल
65.	श्री बाके बिहारी पर्यावरण सेवा समिति, आंवला बरेली	पेट्रोल
66.	श्री बाके बिहारी पर्यावरण सेवा समिति, आंवला बरेली	डीजल
67.	श्री साँई पर्यावरण संस्थान,, बाईपास रोड, बेहडी, बरेली	डीजल
68.	श्री साँई पर्यावरण संस्थान,, बाईपास रोड, बेहडी, बरेली	पेट्रोल
69.	श्री सिद्धबाबा फिलिंग स्टेशन (आई0ओ0सी0एल0) डीलर, मिनी बाईपास, बरेली	पेट्रोल
70.	श्री सिद्धबाबा फिलिंग स्टेशन (आई0ओ0सी0एल0) डीलर, मिनी बाईपास, बरेली	डीजल
71.	स्टार पर्यावरण समिति निकट एम0जे0पी0 रोहिलखण्ड, विश्वविद्यालय, बरेली	पेट्रोल
72.	सुरेश बाबू प्रदूषण सेवा समिति, ग्राम-मेगी नगला, सरकार, बरेली	पेट्रोल
73.	सुरेश बाबू प्रदूषण सेवा समिति, ग्राम-मेगी नगला, सरकार, बरेली	डीजल
74.	प्रजापति सेवा समिति, फरीदपुर, बरेली	डीजल
75.	प्रजापति सेवा समिति, फरीदपुर, बरेली	पेट्रोल
76.	राधे कृष्णा पर्यावरण सेवा समिति, रामगंगा तिराह, बरेली	पेट्रोल
77.	राधे कृष्णा पर्यावरण सेवा समिति, रामगंगा तिराह, बरेली	डीजल
78.	साईराम पर्यावरण सेवा समिति, फतेहगंज, पश्चिमी, बरेली	डीजल
79.	साईराम पर्यावरण सेवा समिति, फतेहगंज, पश्चिमी, बरेली	पेट्रोल
80.	संस्कार सेवा सस्थान पंचशील नगर, पीलीभीत बाईपास रोड, बरेली	पेट्रोल
81.	संस्कार सेवा सस्थान पंचशील नगर, पीलीभीत बाईपास रोड, बरेली	डीजल
82.	सरीक हुसैन वेलफेयर सोसाइटी, शाहबाद, देवरनियाँ, बरेली	डीजल
83.	सरीक हुसैन वेलफेयर सोसाइटी, शाहबाद, देवरनियाँ, बरेली	पेट्रोल
84.	शिवम वेलफेयर सोसाइटी, साउथ नं0-7 ऑन शाहजहाँपुर हाईवे, बरेली	पेट्रोल
85.	शिवम वेलफेयर सोसाइटी, साउथ नं0-7 ऑन शाहजहाँपुर हाईवे, बरेली	डीजल
86.	श्री श्याम वेलफेयर सोसाइटी, निकट रामगंगा, हास्पिटल, बदायूँ रोड, बरेली	पेट्रोल
87.	स्टार पर्यावरणीय समिति, निकट एम0जे0पी0 रोहिलखण्ड विश्वविद्यालय, बाईपास रोड, बरेली	डीजल



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०

Ref. No.....C-32200 /CL/ 294 B / AC-P-119-20

दिनांक

Date ...S: 2.1.2020

सेवा में,

अतिरिक्त महानिदेशक,
यातायात पुलिस निदेशालय, उत्तर प्रदेश,
वृन्दावन योजना, सेक्टर-18, रायबरेली रोड,
लखनऊ-226301।

विषय: उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के संबंध में माइक्रोप्लानिंग किये जाने हेतु वायु (प्रदूषण का निवारण एवं नियंत्रण) अधिनियम, 1981 की धारा 31ए के अर्न्तगत जारी निर्देश के संबंध में।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 08.10.2018 के द्वारा नॉन अटैन्मेंट शहरों से संबंधित सभी राज्यों एवं केन्द्रशासित प्रदेशों में "एअर क्वालिटी मॉनीटरिंग कमेटी" का गठन किये जाने, "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा 02 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणवत्ता में सुधार लाये जाने हेतु कार्ययोजना तैयार किये जाने एवं कार्ययोजना के लागू होने से 06 माह के अन्दर नॉन अटैन्मेंट शहरों की वायुगुणता निर्धारित मानकों के अनुरूप लाये जाने हेतु आदेश पारित किये गये थे।

यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश के अनुपालन में उत्तर प्रदेश सरकार द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों यथा आगरा, प्रयागराज, अनपरा, बरेली, फिरोजाबाद, गजरौला, गाजियाबाद, झांसी, कानपुर, खुर्जा, लखनऊ, मुरादाबाद, नोएडा, रायबरेली तथा वाराणसी की वायुगुणता में सुधार लाने के लिए कार्ययोजना बनाये जाने हेतु दिनांक 02.01.2019 को "एअर क्वालिटी मॉनीटरिंग कमेटी" गठित की गयी एवं "एअर क्वालिटी मॉनीटरिंग कमेटी" द्वारा प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायुगुणता के सुधार हेतु कार्ययोजना बनायी गयी। कमेटी द्वारा बनायी गयी कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली प्रेषित किया गया जिसे केन्द्रीय प्रदूषण नियंत्रण बोर्ड, दिल्ली द्वारा अनुमोदित किया गया है। उक्त कार्ययोजना को उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ की वेबसाइट http://www.uppcb.com/pdf/ACTION-PLAN_100519.pdf पर भी अपलोड किया गया।

यह कि, यह कि, राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा उपरोक्तानुसार पारित आदेश के अनुपालन में प्रदेश के 15 नॉन अटैन्मेंट शहरों की वायुगुणता में सुधार लाये जाने हेतु बनायी गयी कार्ययोजना के अनुश्रवण तथा प्रभावी क्रियान्वयन हेतु उत्तर प्रदेश सरकार द्वारा प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.06.2019 के द्वारा "एअर क्वालिटी मॉनीटरिंग कमेटी" का पुनर्गठन किया गया।

यह कि, प्रदेश के 15 नॉन अटैन्मेंट शहरों के वायु प्रदूषण नियंत्रण के संबंध में बनायी गयी कार्ययोजना के अर्न्तगत दीर्घकालीन एवं अल्पकालीन कार्यबिन्दु तथा इसके क्रियान्वयन की समयसीमा निर्धारित करते हुये प्रदेश के संबंधित जिम्मेदार विभागों/प्राधिकरणों/संस्थाओं यथा नगर विकास विभाग, ट्रान्सपोर्ट विभाग, पी0डब्लू0डी0, एन0एच0ए0आई0, यातायात, फूड एवं सिविल सप्लाई, विकास प्राधिकरण/आवास विकास, वन, कृषि, औद्योगिक विकास, आयल कम्पनी/सी0एन0जी0, गृह, एन0एम0सी0जी0, जिला प्रशासन, वाहन निर्माता कम्पनी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मिनिस्ट्री आफ रोड ट्रान्सपोर्ट एण्ड हाईवे, सिचाई विभाग एवं उद्यान विभाग को कार्ययोजना के अर्न्तगत वायु प्रदूषण के नियंत्रण हेतु इनसे संबंधित कार्यबिन्दुओं पर प्रभावी कार्यवाही किये जाने हेतु दायित्व निर्धारित किये गये हैं।

यह कि, मुख्य सचिव, उ0प्र0 शासन द्वारा अपने पत्र संख्या-एन0जी0टी0130(2) 55-पर्या-2-2019 /09 (रिट)/2016 दिनांक 11.04.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु बनायी गयी कार्ययोजना के प्रभावी क्रियान्वयन/अनुपालन हेतु प्रदेश के संबंधित जनपदों के जिलाधिकारियों एवं संबंधित विभागों के अपर मुख्य सचिव/प्रमुख सचिव को निर्देश जारी किये गये हैं।

यह कि, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ0ए0 संख्या-681/2018 में दिनांक 20.11.2019 द्वारा उत्तर प्रदेश के 15 नॉन अटैन्मेंट शहरों में वायु प्रदूषण के नियंत्रण हेतु निर्मित कार्ययोजना के अर्न्तगत निर्धारित किये गये कार्यबिन्दुओं की माइक्रोप्लानिंग किये जाने के संबंध में पारित आदेश का सुसंगत अंश निम्नवत् है:-

टी.सी.-12वी, विभूति खण्ड, गोमती नगर,

लखनऊ- 226010

दूरभाष : 522-2720831, 2720828

फैक्स : 0522 - 2720764, 2720676

ई-मेल : info@uppcb.com

वेबसाइट : www.uppcb.com

gomiil Letter head 25-05-2016

T.C.-12V, Vibhuti Khand, Gomti Nagar
Lucknow - 226010

Phone : 0522-2720831, 2720828

Fax : 0522 - 2720764

Email : info@uppcb.com

Web Site : www.uppcb.com

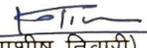
"With regard to direction No.(VIII), there is compliance by 38 cities. Let the States/UTs ensure compliance with regard to the remaining cities within by 30.06.2020. In default, the States/UTs will be liable to pay@Rs. 5 lakhs per month till compliance. The compensation may be recovered by the States/UTs from the erring officers and appropriate entries may also be made in the ACRs of the concerned Heads of the Departments";

अतएव मा0 राष्ट्रीय हरित अधिकरण द्वारा उक्त पारित आदेशों का अनुपालन सुनिश्चित किये जाने के दृष्टिगत वायु (प्रदूषण का नियंत्रण एवं निवारण) अधिनियम, 1981(यथा संशोधित) की धारा 31 ए के अन्तर्गत राज्य बोर्ड को प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा निम्न निर्देश निर्गत किये जाते हैं :-

1. यह कि, कार्य योजना के अंतर्गत यातायात पुलिस निदेशालय, उत्तर प्रदेश हेतु निर्धारित सभी कार्य बिन्दुओं के संबंध में 02 माह के अन्दर माइक्रोप्लानिंग की जाए तथा माइक्रोप्लान की प्रति उ0प्र0 प्रदूषण नियंत्रण बोर्ड को प्रेषित की जाए।
2. यह कि, कार्य योजना के अंतर्गत दीर्घकालीन एवं अल्पकालीन कार्य बिन्दुओं का प्रभावी क्रियान्वयन निर्धारित समय सीमा के अंदर किया जाये।
3. यह कि, कार्य योजना के अंतर्गत निर्धारित कार्य बिन्दुओं के संबंध में की गयी कृत कार्यवाही की मासिक प्रगति आख्या उ0 प्र0 प्रदूषण नियंत्रण बोर्ड, द्वारा विकसित "Environmental Compliance portal" "<http://www.upecp.in>" पर अपलोड किया जायेगा तथा इसकी प्रति सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड के माध्यम से "एअर क्वालिटी मॉनीटरिंग कमेटी" को प्रेषित की जायेगी।

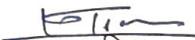
उक्त निर्देशों का अनुपालन निर्धारित समय सीमा में सुनिश्चित कराते हुए कृत कार्यवाही की आख्या से बोर्ड को अवगत कराने का कष्ट करें।

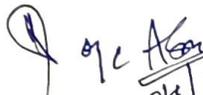
भवदीय,


(आशीष तिवारी)
सदस्य सचिव

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु :-

1. प्रमुख सचिव, गृह, उ0प्र0 शासन, लखनऊ।
2. सदस्य सचिव, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, ईस्ट अर्जुन नगर, दिल्ली।
3. जिलाधिकारी, आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, अमरोहा (गजरौला), गाजियाबाद, झांसी, कानपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, गौतमबुद्ध नगर (नोयडा), रायबरेली एवं वाराणसी।
4. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड आगरा, प्रयागराज, सोनभद्र (अनपरा), बरेली, फिरोजाबाद, बिजनौर (गजरौला), गाजियाबाद, झांसी, कागपुर, बुलन्दशहर (खुर्जा), लखनऊ, मुरादाबाद, नोयडा, रायबरेली एवं वाराणसी।


सदस्य सचिव


04/21/2020

Air Pollution Hot spots in Non-Attainment Cities of Uttar Pradesh

No.	Non-Attainment Cities	Pollution Source	Identified Stretches/Regions	GPS Coordinate
	Bareilly	Construction	Chaupala Chauraha (road over bridge) Satellite Chauraha (road over bridge) Lal Fatak (road over bridge)	28.352284,79.409615, 28.351706, 79.438285, 28.317084, 79.421875
		Road Dust/ Unpaved Roads	Chaupala Chauraha, Satellite Chauraha, Lal Fatak	28.352284,79.409615, 28.351706, 79.438285, 28.317084, 79.421875
		Industrial	C.B. Ganj Industrial Area Parshakhera Industrial Area	28.406724, 79.368529 28.426541, 79.358359
		Vehicular/Traffic Congestion	Chaupala Chauraha, Satellite Chauraha, Lal Fatak, Qila Chauraha, Ayub Khan Chauraha, Shyam Ganj Chauraha, Kutubkhan Chauraha, Batlar Plaza Near Chawki Chauraha, Near City Station	28.352284,79.409615, 28.351706, 79.438285, 28.317084, 79.421875 28.368611, 79.400446 28.355288, 79.417628 28.359714, 79.428546 28.364508, 79.414991 28.349375, 79.419777 28.355313, 79.405629
		Garbage Dumping/Burning	Bakarganj	28.360384, 79.392729
		Open Plots/ Parking Spaces	Subhasnagar Railway Ground, Shahdana Railway Ground, Near Delapeer Petrol Pump, Behind Central Jail Mini bypass road	28.340044,79.408911 28.364685, 79.430618 28.385202, 79.435216 28.388444, 79.415987
		Mining	Nil	

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CA.

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(R.4)

Annex-IP-1

Details of Environmental Compensation imposed by UPPCB in Distt. Bareilly					
S.No.	Name & Add of Industry	Environmental Compensation Imposed (In Rs.)	Date of letter issued	Category (Industry/Local Body/STP/CETP/)	Status of EC payment & Date
1	Superior Industries Ltd.(Distillery Division), C.B. Ganj, Bareilly	50,000.00	30-10-2018	Industry	Paid Dated-06-02-2019
2	Kisan Sehkari Chini Mills, Semikhera Bareilly	1,00,000.00	11-01-2019	Industry	Not Paid
3	Oriental Aeromatics Ltd, (Camphor and Allied Products Ltd)., C.B. Ganj, Bareilly, U.P.	50,000.00	02-11-2018	Industry	Paid Dated-13-11-2018
4	B.L. Agro Industries Ltd, B-4, Parsakheda, Bareilly	50,000.00	02-11-2018	Industry	Paid Dated-15-11-2018
5	Kisan Sehkari Chini Mills, Semikhera Bareilly	2,00,000.00	10-02-2019	Industry	Not Paid
6	Oswal Oversees Ltd, Nawabganj, Bareilly	50,000.00	10-02-2019	Industry	Paid Dated-23-03-2019
7	Oswal Oversees Ltd, Nawabganj, Bareilly	6,00,000.00	22-02-2019	Industry	Paid Dated-12-06-2019
8	Envirad Medicare Pvt. Ltd, Road No. -5, Ind. Area, Parsakheda, Bareilly	50,000.00	17-08-2018	CBWTF	Paid Dated-17-01-2019
9	Envirad Medicare Pvt. Ltd, Road No. -5, Ind. Area, Parsakheda, Bareilly	30,50,000.00	-	CBWTF	Paid Rs-1050000.00
10	Envirad Medicare Pvt. Ltd, Road No. -5, Ind. Area, Parsakheda, Bareilly	10,50,000.00	13-08-2019	CBWTF	Paid
11	Shrinath Medicity Hospital, 17 Shakti Nagarr Pilibhit Bypass Road Bareilly	14,66,250.00	19-02-2020	CBWTF	Paid
Total		67,16,250.00			

List of Industries Compliance Status of APCS	
S.N	Name of Industry
1	Brindavan Beverages Pvt. Ltd., Parsakhera, Bareilly
2	Camphor & Allied Products Ltd., C.B. Ganj, Bareilly
3	D.S.M. Sugar , Meerganj, Bareilly
4	Dwarikesh Sugar Industries Ltd. Faridpur, Bareilly
5	IFFCO Ltd., Aonla, Bareilly
6	Kesar Enterprises Ltd. (Distillery Unit), Baheri, Bareilly
7	Kesar Enterprises Ltd. (Sugar Unit), Baheri, Bareilly
8	Kisan Sahkari Chini Mills Ltd. Semikhera, Bareilly
9	Rabhar agro Food Products Ltd. (Old Name Marya Frozen Agro foods Pvt. Ltd)., Mohanpur, Shahjahanpur Road, Bareilly
10	Oswal Overseas Ltd. (Sugar Unit) Nawabganj, Bareilly
11	Premier Agri Foods Pvt.Ltd. Vill. Andharpura, Faridpur, Bareilly
12	Rama Shyama Paper Ltd., Faridpur, Bareilly
13	Superior Industries Ltd. (Distillery) C.B. Gang, Bareilly.
14	B.L. Agro Oils Ltd. B-4, Prasakhera, Bareilly
15	B.L. Agro Oils Ltd. Joharpur, Bareilly
16	Indian wood Products Com. Ltd. Izattnagar, Bareilly
17	Bareilly Dugdh Utpadan Kendra, Kareli, Badaun Road, Bareilly
18	Nagar Nigam Slaughter Houe, Mohanpur Thiriya, Bareilly
19	Vadilal Industries Ltd. Parsakhera, Bareilly
20	Vintak Metal, Industrial Area, Praskhera, Bareilly
21	Dhawan Metal, Industrial Area, Praskhera, Bareilly

List of Industries of Operating with PNG as fule in Distt. Bareilly		
S.R.No	Party Name	Address
1	CAUVERY AQVA PVT. LTD.	Parsakhera Industrial Area, Bareilly
2	DHIR FOOD CO. PVT. LTD.	Parsakhera Industrial Area, Bareilly
3	DURGA CONFECTIONERS PVT. LTD.	Parsakhera Industrial Area, Bareilly
4	KANCOR INGREDIENTS LIMITED	Parsakhera Industrial Area, Bareilly
5	B.L. AGRO INDUSDTRIES LTD. UNIT K5	Parsakhera Industrial Area, Bareilly
6	SHRI BALAJI POLYTAPE LIMITED	Parsakhera Industrial Area, Bareilly
7	J.L Food Products Pvt. Ltd.	Parsakhera Industrial Area, Bareilly
8	J.L. POLYFOOD LLP	Parsakhera Industrial Area, Bareilly
9	KARTAR SONS PRINTERS PVT. LTD.	Parsakhera Industrial Area, Bareilly
10	KRISHI DISCS PRIVET LIMITED	Parsakhera Industrial Area, Bareilly
11	Mid Apple Foods Pvt. Ltd.	Parsakhera Industrial Area, Bareilly
12	R.K. INDUSTRI (A UNIT OF S.R. CHADDHA INDUSTRIES)	Parsakhera Industrial Area, Bareilly
13	R.R. Food Products	Parsakhera Industrial Area, Bareilly
14	S.R. Industries	Parsakhera Industrial Area, Bareilly
15	Sai Birbal Das Foods	Parsakhera Industrial Area, Bareilly
16	J.L. HI TECH INDUSTRIES	Parsakhera Industrial Area, Bareilly
17	TEJAS FOODS PVT. LTD.	Parsakhera Industrial Area, Bareilly
18	MAHA LAXMI CHEMICALS	Parsakhera Industrial Area, Bareilly
19	ANAND ROTOGRAAVURES P. LTD.	Parsakhera Industrial Area, Bareilly

Annex-IP-4

Name of Industries with CEMS in R.O Bareilly	
Sno.	Name of Industries with CEMS
1	Brindavan Beverages Pvt. Ltd., Parsakhera, Bareilly
2	Dwarikesh Sugar Industries Ltd. Faridpur, Bareilly
3	IFFCO Ltd., Aonla, Bareilly
4	Rama Shyama Paper Ltd., Faridpur, Bareilly
5	B.L. Agro Oils Ltd. B-4, Prasakhera, Bareilly
6	B.L. Agro Oils Ltd. Joharpur, Bareilly
7	Nagar Nigam Slaughter Houe, Mohanpur Thiriya, Bareilly

List of Industries installed Live Camera in Distt. Bareilly	
S.N	Name of Industry
1	Brindavan Beverages Pvt. Ltd., Parsakhera, Bareilly
2	Camphor & Allied Products Ltd., C.B. Ganj, Bareilly
3	D.S.M. Sugar , Meerganj, Bareilly
4	Dwarikesh Sugar Industries Ltd. Faridpur, Bareilly
5	IFFCO Ltd., Aonla, Bareilly
6	Kesar Enterprises Ltd. (Distillery Unit), Baheri, Bareilly
7	Kesar Enterprises Ltd. (Sugar Unit), Baheri, Bareilly
8	Kisan Sahkari Chini Mills Ltd. Semikhera, Bareilly
9	Rabhar agro Food Products Ltd. (Old Name Marya Frozen Agro foods Pvt. Ltd)., Mohanpur, Shahjahanpur Road, Bareilly
10	Oswal Overseas Ltd. (Sugar Unit) Nawabganj, Bareilly
11	Premier Agri Foods Pvt.Ltd. Vill. Andharpura, Faridpur, Bareilly
12	Rama Shyama Paper Ltd., Faridpur, Bareilly
13	Superior Industries Ltd. (Distillery) C.B. Gang, Bareilly.
14	Nagar Nigam Slaughter Houe, Mohanpur Thiriya, Bareilly

Annex-IP-6

Action Taken against Brick Kilns in Regional Office Bareilly				
Sl. N.	Name of District	Name & Add. of brick kilns	Status of Consent Grant /Refused / Under Process / Not Applied	Others Action Taken against Brick Kilns
1	BAREILLY	786 Mamu Bhanja Ent Bhatta, Sakras, Baheri	Not Applied	Notice issued
2	BAREILLY	Aadarsh Ent Udhog, Khurka, Meeranganj	Not Applied	Notice issued
3	BAREILLY	Aalahazrat Brick centre, Pipla, Baheri	Not Applied	Notice issued
4	BAREILLY	Aalam Brick Field, Dhamipur, Baheri	Not Applied	Notice issued
5	BAREILLY	Abbas Brick Field, Sorha, Meeranganj	Not Applied	Notice issued
6	BAREILLY	Abdul Kareem & Comp., Unit-2, Saray, Faridpur	Not Applied	Notice issued
7	BAREILLY	Adil Brick Centre, Nogwa, Guruboz, Baheri	Not Applied	Notice issued
8	BAREILLY	Afroz Brick Field, Kheda Devipur Bhamora, Anola Bareilly	Not Applied	Notice issued
9	BAREILLY	Ahmad Brick Udyog, Girdharpur, Meeranganj	Not Applied	Notice issued
10	BAREILLY	Ajanta Brick Udyog, Mohmmadpur, Baheri	Not Applied	Notice issued
11	BAREILLY	Akash Brick Field, Umarsia, Bareilly	Not Applied	Notice issued
12	BAREILLY	Alahazrat Brick Field, Khelam, Anola	Not Applied	Notice issued
13	BAREILLY	Allaidding Brick Industries, Makarndpur, Nawabganj	Not Applied	Notice issued
14	BAREILLY	Aman Brick Field, Shoda, Meeranganj	Not Applied	Notice issued
15	BAREILLY	Aman Brick Store, Parora	Not Applied	Notice issued
16	BAREILLY	Amir Khusro Brick, Banjaria, Baheri	Not Applied	Notice issued
17	BAREILLY	Amreek Brick Field, Jed, Faridpur	Not Applied	Notice issued
18	BAREILLY	Anamika Brick Udyog, Rampura, Baheri	Not Applied	Notice issued
19	BAREILLY	Aneek Brick Udyog, Narayn Nagla, Baheri	Not Applied	Notice issued
20	BAREILLY	Ansari Brick Store, Anola	Not Applied	Notice issued
21	BAREILLY	Ayan Brick Field, Senthall, Nawabganj	Not Applied	Notice issued
22	BAREILLY	Azad Brick Udyog, Mommamadpur, Baheri	Not Applied	Notice issued
23	BAREILLY	Azeem Brick Industris, Banjari, Baheri	Not Applied	Notice issued
24	BAREILLY	B.M. Brick Industris, Sahoda, Meeranganj	Not Applied	Notice issued
25	BAREILLY	Balaji Brick Field, Shivpuri, Anola	Not Applied	Notice issued
26	BAREILLY	Balaji Brick Field, Shivpuri, Anola	Not Applied	Notice issued
27	BAREILLY	Balaji Brick Field, Singra, Meeranganj	Not Applied	Notice issued

28	BAREILLY	Balaji Brick Industries, (old name Kamla) Fatehpur, Faridpur	Not Applied	Notice issued
29	BAREILLY	Bareilly Brick Centre, Benipur	Not Applied	Notice issued
30	BAREILLY	Barkatiya Brick Field, Charpur, Dhakni, Faripur	Not Applied	Notice issued
31	BAREILLY	Bharat Brick Benipur Sadat, Bithri Chainpur, Bareilly	Not Applied	Notice issued
32	BAREILLY	Bhatia Brick Field, Faizalapur, Nawabganj	Not Applied	Notice issued
33	BAREILLY	Bishmilla Brick Field, Sukatia, Baheri	Not Applied	Notice issued
34	BAREILLY	Bisma Brick Field, Alampur, Meerganj	Not Applied	Notice issued
35	BAREILLY	Brakat Ent Udyog, Lakha, Seshgadh	Not Applied	Notice issued
36	BAREILLY	Chabda Brick Field, Andharpur, Faridpur	Not Applied	Notice issued
37	BAREILLY	Chabda Brick Industries, Karampur Choudhry	Not Applied	Brick Klin Parmanent closed
38	BAREILLY	Chabda Brick Works, Karampur Choudhry	Not Applied	Show cause issued
39	BAREILLY	Chand Brick Centre, Mankra, Baheri	Not Applied	Notice issued
40	BAREILLY	Chand Brick Field, Sukatia Piparia, Bhagwantapur, Faridpur	Not Applied	Notice issued
41	BAREILLY	Chand Brick Industries, Kutubpur, Baheri	Not Applied	Notice issued
42	BAREILLY	Chisti Brick Field, Lodhipur, Baheri	Not Applied	Notice issued
43	BAREILLY	Deep Brick Works, Alampur Gajrola, Bithri Chainpur, Bareilly	Not Applied	Notice issued
44	BAREILLY	Deewan Singh Harjeet Singh Ent Bhata, Keshrpur, Faridpur	Not Applied	Notice issued
45	BAREILLY	Dinesh Brick Field Manda, Bhojipura	Not Applied	Notice issued
46	BAREILLY	Durga Brick Field (Old name Maa Brick Field), Parsakhera, Nadosi	Not Applied	Notice issued
47	BAREILLY	Fahad Brick Udyog, Bhagwanpur Bhulba, Faridpur	Not Applied	Notice issued
48	BAREILLY	Gangwar Brick Industreis, Parora, Meerganj	Not Applied	Notice issued
49	BAREILLY	Gayatri Brick Centre, Ratanpur Shoda, Meerganj	Not Applied	Notice issued
50	BAREILLY	Gaytri Brick Field, Udlajageer	Not Applied	Notice issued
51	BAREILLY	Gazi Brick Field, Manona, Anola	Not Applied	Notice issued
52	BAREILLY	Gngadhar Brick Field, Andhrapur, Faridpur	Not Applied	Notice issued
53	BAREILLY	Golden Brick Field, Gargaia, Baheri	Not Applied	Notice issued
54	BAREILLY	Golden Brick Store, Maua Bazar, Nawaganj	Not Applied	Notice issued

55	BAREILLY	Golden Taj Brick Field, Meerpur Chinti urf Fundnagar, Anola	Not Applied	Notice issued
56	BAREILLY	Gulshan Brick Field, Kutubpur, Baheri	Not Applied	Notice issued
57	BAREILLY	Hadari Brick Field, Dhakni Rajpuri, Faridpur	Not Applied	Notice issued
58	BAREILLY	Hamdard Brick Udyog, Tanda Meernagar, Baheri	Not Applied	Notice issued
59	BAREILLY	Hamid Brick Field, Kishanpur, Faridpur	Not Applied	Notice issued
60	BAREILLY	Harbansh Brick Field, Mudia Aahmadnagar, Sadar	Not Applied	Notice issued
61	BAREILLY	Hemkund Bricks Foundry, Parspur, Faridpur	Not Applied	Notice issued
62	BAREILLY	Hina Brick Field, Tilmachi, Baheri	Not Applied	Notice issued
63	BAREILLY	Hind Brick Field, Bilba Bhuda	Not Applied	Show cause issued
64	BAREILLY	Hindustan Bhatta, Mudia Aahmadnagar, Sadar	Not Applied	Notice issued
65	BAREILLY	Hussain Brick Field, Mohammadpur, Baheri	Not Applied	Notice issued
66	BAREILLY	Ikra Brick Field, Farrakpur, Majhoua Fardipur, Bareilly	Not Applied	Notice issued
67	BAREILLY	Ilias Brick Field Bhojipura Sadar	Not Applied	Notice issued
68	BAREILLY	International Brick Field, Narayngala, Baheri	Not Applied	Notice issued
69	BAREILLY	International Brick Field, Narayngala, Baheri	Not Applied	Notice issued
70	BAREILLY	J.K. Brick Field, Nogaba, Faridpur	Not Applied	Notice issued
71	BAREILLY	Jai Laghu Udyog, Mudia Ahmad nagar Sadar	Not Applied	Notice issued
72	BAREILLY	Janta Brick Zed, Faridpur	Not Applied	Notice issued
73	BAREILLY	Joya Brick Udyog, Bunchi, Meerganj	Not Applied	Notice issued
74	BAREILLY	K.G.N Brick Field, Shajnpur, Hetraam, Faridpur	Not Applied	Notice issued
75	BAREILLY	K.S. Briks Works, Bhuapur, Faridpur	Not Applied	Notice issued
76	BAREILLY	Kadri Brick Field, Pareva, Baheri	Not Applied	Notice issued
77	BAREILLY	Kailash Brick Field, Bilba Bhuda	Not Applied	Closer order dated 14-12-12
78	BAREILLY	Kaleem Brick Field, Manpur, Baheri	Not Applied	Notice issued
79	BAREILLY	Kamla Brick Field, Fatehpur, Faridpur	Not Applied	Notice issued
80	BAREILLY	Karan Singh B.K.O, Karampur Choudhry	Not Applied	Show cause issued, Brick kiln dismantled
81	BAREILLY	Keshav Brick Field, Bilba Sadar	Not Applied	Closer order issued 14-12-12
82	BAREILLY	Khattan Das & Co., Karampur Choudhry	Not Applied	Notice issued
83	BAREILLY	Khwaja Brick Field, Aksara, Meerganj	Not Applied	Notice issued
84	BAREILLY	Khwaja Brick Field, Siroli, Anola	Not Applied	Notice issued

85	BAREILLY	King Brick Works, Badshangarr, CB Ganj	Not Applied	Notice issued
86	BAREILLY	King Brick Works, Badshangarr, CB Ganj	Not Applied	Notice issued
87	BAREILLY	Kisan Brick Factory, Bilpur, Fridpur	Not Applied	Notice issued
88	BAREILLY	Kisan Brick Industry, Bhojipura	Not Applied	Notice issued
89	BAREILLY	Kisan Brick Store, Beeht, Anola	Not Applied	Notice issued
90	BAREILLY	Krishna Brick Field Bilba Sadar	Not Applied	Notice issued
91	BAREILLY	Luxmi Brick Field, Mauchandpur, Anola	Not Applied	Notice issued
92	BAREILLY	M.A. Brick Field Uldla Jageer, Bareilly	Not Applied	Notice issued
93	BAREILLY	Maksoodi Brick Field, Ramparia Elaka, Nabawganj	Not Applied	Notice issued
94	BAREILLY	Manzi Brick Field, Tikuri, Anola	Not Applied	Notice issued
95	BAREILLY	Maruti Nandan Ent Udyog, Vyodhn Khurd, Anola	Not Applied	Notice issued
96	BAREILLY	Meghraj Naryan Das Brick Field, Karampur Choudhry	Not Applied	Notice issued
97	BAREILLY	Mehar Brick Industries, Keshrpur, Faridpur	Not Applied	Notice issued
98	BAREILLY	Milan Bricks Field, Tigri, Sheesgadh	Not Applied	Notice issued
99	BAREILLY	Mohini Brick Field, Zed Faridpur	Not Applied	Notice issued
100	BAREILLY	Momeen Brick Centre, Jashnpur, Baheri	Not Applied	Notice issued
101	BAREILLY	Nabajis Brick Field, Satra, Faridpur	Not Applied	Notice issued
102	BAREILLY	Nageen Brick Field, Rajunagala, Baheri	Not Applied	Notice issued
103	BAREILLY	Narendra Brick Field, Khirka Fatheganj Pashmi, Meerganj	Not Applied	Notice issued
104	BAREILLY	National Brick Field, Kurka Nagaria, Meerganj	Not Applied	Notice issued
105	BAREILLY	National Ent Udyog, Simra Boripur, Sadar, Bareilly	Not Applied	Notice issued
106	BAREILLY	Nawab Brick Field, Ganespur, Meerganj	Not Applied	Notice issued
107	BAREILLY	Nawab Brick Field, Ganespur, Meerganj	Not Applied	Notice issued
108	BAREILLY	Nawajish Brick Field, Satrapur, Faridpur	Not Applied	Notice issued
109	BAREILLY	New Aman Brick Udyog, Chakrpur ufr Lamkan, Meerganj	Not Applied	Notice issued
110	BAREILLY	New Anamika Brick Udyog, Gotia Noor Mohmad Ghatgaon, Meerganj	Not Applied	Notice issued
111	BAREILLY	New Azad Brick Field, Sorha, Meerganj	Not Applied	Notice issued
112	BAREILLY	New Balaji Brick Udyog, Rampura, Shergadh	Not Applied	Notice issued
113	BAREILLY	New Bhart Brick & Comp., Gopalpur Ajijpur, Meerganj	Not Applied	Notice issued
114	BAREILLY	New Bhart Brick Field, Siroli, Anola	Not Applied	Notice issued

115	BAREILLY	New Dimaond Brick Feild, Deorania, Faridpur Bareilly	Not Applied	Notice issued
116	BAREILLY	New Foji Ent Udyog, Axora, Meerganj	Not Applied	Notice issued
117	BAREILLY	New Gajal Brick Industries, Dhantia	Not Applied	Notice issued
118	BAREILLY	New Gajal Ent Udyog, Kutubpur, Baheri	Not Applied	Notice issued
119	BAREILLY	New Gangwar Brick &Comp., Kuatanda, Nawabganj	Not Applied	Notice issued
120	BAREILLY	New Gangwar Brick Industries, Parora, Meerganj	Not Applied	Notice issued
121	BAREILLY	New Hindustan Brick Field Manpur Chiktia Faridpur	Not Applied	Notice issued
122	BAREILLY	New India Brick Field, Nagaria sobarni, Meerganj	Not Applied	Notice issued
123	BAREILLY	New Sabri Brick Store, Meudi, Meerganj	Not Applied	Notice issued
124	BAREILLY	New Shahji Brick Field, Raipur Sadar	Not Applied	Notice issued
125	BAREILLY	New Shama Brick Udyog, Simraba, Meerganj	Not Applied	Notice issued
126	BAREILLY	Noor Brick Field, Mehtapur, Faridpur	Not Applied	Notice issued
127	BAREILLY	Noorani Brick Field, Dhakni, Faridpur	Not Applied	Notice issued
128	BAREILLY	Noori Brick Store, Andhpur, Faridpur	Not Applied	Notice issued
129	BAREILLY	Noori Raza Brick Field, Ranth, Baheri	Not Applied	Notice issued
130	BAREILLY	Omprakash Brick Field, Parora, Meerganj	Not Applied	Notice issued
131	BAREILLY	Pal Brick Industries, Mukkarpur, Baheri	Not Applied	Notice issued
132	BAREILLY	Prashant Ent Udyog, Nogawa, Faridpur	Not Applied	Notice issued
133	BAREILLY	Quality Brick Field, Devipura, Baheri	Not Applied	Notice issued
134	BAREILLY	Quality Brick Field, Doharia, Bisalpur Road	Not Applied	Notice issued
135	BAREILLY	Rahiba Brick Field, Aurangabad, Meerganj	Not Applied	Notice issued
136	BAREILLY	Rama Brick Field, Tiulia, CB Ganj	Not Applied	Notice issued
137	BAREILLY	Rani Khapol Udyog, Mudia Ahmadnagar, Sadar	Not Applied	Notice issued
138	BAREILLY	Raza Brick Store, Karua- Sahabaganj, Nawabganj	Not Applied	Notice issued
139	BAREILLY	Rehman Brick Field, Bali Ahmadpur doharia, Bisalpur road, Bareilly	Not Applied	Notice issued
140	BAREILLY	Rehman Brick Field, Siyatheri, Baheri	Not Applied	Notice issued
141	BAREILLY	Rizban Brick Field, Mankra, Baheri	Not Applied	Notice issued
142	BAREILLY	Sabari Brick Industries, Nara, Faridpur	Not Applied	Notice issued
143	BAREILLY	Sabari Brick Store, Anola	Not Applied	Notice issued
144	BAREILLY	Sabari Brick Udyog, Firozpur, Meerganj	Not Applied	Notice issued

145	BAREILLY	Sabeena Brick Field, Tilmachi, Baheri	Not Applied	Notice issued
146	BAREILLY	Saheen Brick Field, Kareli Sadar, Bareilly	Not Applied	Notice issued
147	BAREILLY	Sai Ent Udyog, Siaderi, Baheri	Not Applied	Notice issued
148	BAREILLY	Salim Brick Field, Naryan Nagala, Baheri	Not Applied	Notice issued
149	BAREILLY	Sana Brick Field, Guladia, Baheri	Not Applied	Notice issued
150	BAREILLY	Sana Brick Field, Tigra Bhandsar	Not Applied	Closed by Disrict Administration
151	BAREILLY	Sangam Brick Field, Shedanagala, Baheri	Not Applied	Notice issued
152	BAREILLY	Sania Brick Field, Basai, Meerganj	Not Applied	Notice issued
153	BAREILLY	Saqlani Brick Field, Taha Tazpur	Not Applied	Notice issued
154	BAREILLY	Saqlani Brick Field, Udla Jageer, Faridpur	Not Applied	Notice issued
155	BAREILLY	Sarswati Laghu Udyog Mudia Ahmad Nagar, Sadar	Not Applied	Closer order dated 20-08-14
156	BAREILLY	Shaan Brick Traders, Kalapur, Rithora Sadar, Bareilly	Not Applied	Notice issued
157	BAREILLY	Shama Brick Field, Dalpura, Faridpur	Not Applied	Notice issued
158	BAREILLY	Shama Brick Udyog, Bsanbanpur, Meerganj	Not Applied	Notice issued
159	BAREILLY	Shamn Brick Field, Noorabad, Baheri	Not Applied	Notice issued
160	BAREILLY	Shams Brick Field, Javeda-Javedi, Nabawganj	Not Applied	Notice issued
161	BAREILLY	Shankar Brick Field, Ghangora-Ghangori	Not Applied	Notice issued
162	BAREILLY	Shiv Balaji Brick Field, Shivpuri, Anola	Not Applied	Notice issued
163	BAREILLY	Shiv Brick Field, Bithri, Nabawganj	Applied	Notice issued
164	BAREILLY	Shiv Ent Udyog, Hardaspur, Anola	Not Applied	Notice issued
165	BAREILLY	Shiva Brick Industries, Anandpur, Meerganj	Not Applied	Notice issued
166	BAREILLY	Shree Ganga Brick Field, Gousganj, Faridpur	Not Applied	Notice issued
167	BAREILLY	Shri Balaji Brick Field, Keshrpur	Not Applied	Notice issued
168	BAREILLY	Sidharth Bricks, Makrandpur Thakuran, Meerganj	Not Applied	Notice issued
169	BAREILLY	Sitara Brick Cetre, Mirzapur Ranjeet, Baheri	Not Applied	Notice issued
170	BAREILLY	Sona Brick Store, Nabadia Elaka Singhai	Not Applied	Notice issued
171	BAREILLY	Sonu Brick Field, Bhirpura, Bilba	Not Applied	Notice issued
172	BAREILLY	Sonu Brick Field, Zed, Faridpur	Not Applied	Notice issued
173	BAREILLY	Super Brick Udyog, Majhua Gangapur, Sadar	Not Applied	Notice issued
174	BAREILLY	Super India Brick Field, Bisartganj, Anola	Not Applied	Notice issued

175	BAREILLY	Supre Brick Industreis, Rajuparaspur, Faridpur	Not Applied	Notice issued
176	BAREILLY	Surjeet Brick Field, Bhitoli Nagla Ballia, Meerganj	Not Applied	Notice issued
177	BAREILLY	Taskeny Club Ent Bhatta, Adilpur, Baheri	Not Applied	Notice issued
178	BAREILLY	UP Brick Centre, Kareemganj, Baheri	Not Applied	Notice issued
179	BAREILLY	Vijay Ent Udyog, Purnapur, Sadar	Not Applied	Notice issued
180	BAREILLY	Bismillah Brick Field Bithri Chainpur, Bareilly	Not Applied	Notice issued
181	BAREILLY	Suhaili Brick Field, Faridpur Distt. Bareilly	Rejected	Notice issued
182	BAREILLY	New Diamond Brick Field, Devraniya, Faridpur, Bareilly	Rejected	Notice issued

Closures in Regional Office Bareilly

Sl. N.	Name & Add. of brick kilns	Status of Consent Grant /Refused / Under Process / Not Applied	Action Taken an Defaulter Brick Kilns	Others Action Taken against Brick Kilns
			Closure	
1	Uttam Brick Field Badsha Nagar, Bareilly	Grant	CLOUSER ORDER	
2	Afroz Brick Field, Kheda Devipur Bhamora, Anola Bareilly	Not Applied	CLOUSER ORDER	Notice issued
3	Akash Brick Field, Umarsia, Bareilly	Not Applied	CLOUSER ORDER	Notice issued
4	Chabda Brick Industries, Karampur Choudhry	Not Applied	CLOUSER ORDER	Brick Klin Parmanent closed
5	Deep Brick Works, Alampur Gajrola, Bithri Chainpur, Bareilly	Not Applied	CLOUSER ORDER	Notice issued
6	Hindustan Bhatta, Mudia Aahmadnagar, Sadar	Not Applied	CLOUSER ORDER	Notice issued
7	Ikra Brick Field, Farrakpur, Majhoua Fardipur, Bareilly	Not Applied	CLOUSER ORDER	Notice issued
8	Kailash Brick Field, Bilba Bhuda	Not Applied	CLOUSER ORDER	Closer order dated 14-12-12
9	Keshav Brick Field, Bilba Sadar	Not Applied	CLOUSER ORDER	Closer order issued 14-12-12
10	New Dimaond Brick Feild, Deorania, Faridpur Bareilly	Not Applied	CLOUSER ORDER	Notice issued
11	Rehman Brick Field, Bali Ahmadpur doharia, Bisalpur road, Bareilly	Not Applied	CLOUSER ORDER	Notice issued
12	Sana Brick Field, Tigra Bhandsar	Not Applied	CLOUSER ORDER	Closed by Disrict Administration
13	Sarswati Laghu Udyog Mudia Ahmad Nagar, Sadar	Not Applied	CLOUSER ORDER	Closer order dated 20-08-14
14	Shaan Brick Traders, Kalapur, Rithora Sadar, Bareilly	Not Applied	CLOUSER ORDER	Notice issued
15	Sonu Brick Field, Zed, Faridpur	Not Applied	CLOUSER ORDER	Notice issued
16	Super Brick Udyog, Majhua Gangapur, Sadar	Not Applied	CLOUSER ORDER	Notice issued
17	Bismillah Brick Field Bithri Chainpur, Bareilly	Not Applied	CLOUSER ORDER	Notice issued

Prosecution on Industries in Regional Office Bareilly	
S.N.	Name of Industries
1	M/S New Sania Brick Field, Village Gopalpur Nagriya, Tehsil Sadar, Distt. Bareilly
2	M/S Uttam Brick Field, Village Badshahnagar, Tehsil Sadar, Distt. Bareilly
3	M/s Fahad Brick Udyog, Village Bhagwanpur Phulwa Tehsil Faridpur, Distt. Bareilly
4	M/S Salman Brick Field, Village Bahuapur, Tehsil Sadar, Distt. Bareilly
5	M/S Sarang Brick Field village Richa, Bhuta, Tehsil Faridpur, Distt. Bareilly
6	M/S New Daymond Bareick Field village Richa, Bhuta, Tehsil Faridpur, Distt. Bareilly
7	M/S Nimani Panels Pvt. Ltd., B-27, Road no.-5, U.P.S.I.D.C., Industrail Area Parsakhera, Bareilly

Show Cause List on Regional Office Bareilly

Sl. N.	Name & Add. of brick kilns	Status of Consent Grant /Refused / Under Process / Not Applied	Action Taken an Defaulter Brick Kilns	Others Action Taken against Brick Kilns
			Show Cause	
1	Harbansh Brick Field, Mudia Aahmadnagar, Sadar	Not Applied	Show Cause	Notice issued
2	Hind Brick Field, Bilba Bhuda	Not Applied	Show Cause	Show cause issued
3	Jai Laghu Udyog, Mudia Ahmad nagar Sadar	Not Applied	Show Cause	Notice issued
4	Karan Singh B.K.O, Karampur Choudhry	Not Applied	Show Cause	Show cause issued, Brick kiln dismantled
5	Khattan Das & Co., Karampur Choudhry	Not Applied	Show Cause	Notice issued
6	M.A. Brick Field Uldla Jageer, Bareilly	Not Applied	Show Cause	Notice issued
7	National Ent Udyog, Simra Boripur, Sadar, Bareilly	Not Applied	Show Cause	Notice issued
8	New Hindustan Brick Field Manpur Chiktia Faridpur	Not Applied	Show Cause	Notice issued

Current Status of Identified Brick Kilns including Zig/Zag in Regional Office Bareilly

Sl. N.	Name & Add. of brick kilns	Either Brick Kilns is Zig-Zag Yes/No
1	Gaurav Brick workrs, Hydrabad CB Ganj	Yes
2	K.K. Bricks Field, Alinagar, Anola	Yes
3	Rakesh Brick Field, Manda, Nanital Road, Bareilly	Yes
4	Ravi Brick Field, Badsahnagar, CB Ganj	Yes
5	Aman Brick Field, Shoda, Meerganj	Yes
6	Amreek Brick Field, Jed, Faridpur	Yes
7	Deewan Singh Harjeet Singh Ent Bhata, Keshrpur, Faridpur	Yes
8	Dinesh Brick Field Manda, Bhojipura	Yes
9	Durga Brick Field (Old name Maa Brick Field), Parsakhera, Nadosi	Yes
10	Krishna Brick Field Bilba Sadar	Yes
11	Noorani Brick Field, Dhakni, Faridpur	Yes
12	Noori Brick Store, Andhpur, Faridpur	Yes
13	Quality Brick Field, Devipura, Baheri	Yes
14	Quality Brick Field, Doharia, Bisalpur Road	Yes
15	Vikas Brick Feild, Bithri Chainpur, Faridpur	Yes

Annex-WB-1

कार्यालय पर्यावरण अभियन्ता, नगर निगम, बरेली

पत्रांक :- ~~बरेली~~ / पर्या0अभि0 / 2020-21

दिनांक :- 22 मार्च 2021

प्रमाण पत्र

नगर निगम बरेली को वित्तीय वर्ष 2020-21 के अन्तर्गत ठोस नगरीय अपशिष्ट निस्तारण के अन्तर्गत विभिन्न मदों के अन्तर्गत आवंटित एवं व्यय किये गये धन का विवरण निम्नवत् है :-

क्र०सं०	मद का नाम	आवंटित धनराशि	व्यय धनराशि
01.	डोर-टू-डोर कूड़ा कलेक्शन	30000000.00	30000000.00
02.	पेट्रोल/ऑयल/डीजल	65000000.00	65000000.00
03.	वाहनों का क्य/मरम्मत	15000000.00	15000000.00
04.	वेतन	72000000.00	72000000.00
	कुल योग	182000000.00	182000000.00


पर्यावरण अभियन्ता
नगर निगम बरेली

Annex-WB-2



**REGIONAL OFFICE
U.P. POLLUTION CONTROL BOARD
BAREILLY**

AMBIENT AIR QUALITY MONITORING

Station	Bakarganj Dumping site, Mehboob nagar, Bareilly
Date :	12-03-2021
Monitored By	S.S.Chauhan (S.A), S.B.Dwivedi (F.A) Laxmi Narayan (L.A)
Parameter	PM 10
Concentration 24 Hour Average ($\mu\text{g}/\text{M}^3$)	537.22
SO _x ($\mu\text{g}/\text{M}^3$)	25.41
NO _x ($\mu\text{g}/\text{M}^3$)	43.62


F.A/L.A


S.A


A.E.E.


R.O

Comprehensive Action Plan 2021-22 for Crop Residue Management (Uttar Pradesh)

1-Awareness Generation (IEC Activities)

S.No.	Activity	No.	Period	Coverage
1	Advertisement in Print Media (Leading News Papers)	Weekly	July to August, 2021	75 Districts
2	Million Farmers Schools	15000	July, 2021	10 Lac Farmers
3	Kissano ki baat Vagyaniko ke sath online through NIC	2	July & August, 2021	All Districts
4	State Level Kharif Gosthi	1	June 2021	Headquarter
5	District Level Kharf Gosthi	75	June –July 2021	75 Districts
6	Bolck Level Kharif Gosthi	821	July to August 2021	821 Blocks
7	Fixing of Hoardings	1328	Up to 31 August, 2021	At Block Headquarters : Mandies, Roadside, Market, Schools, Petrol Pump
8	Audio Visual Clips on TV	14 Days (Two Times)	September to October, 2021	On Doordarshan & other popular Channels.
9	Broadcast of Radio Jingles	14 Days (Two Times)	September to October, 2021	On Akashwani & other FM Channels.
10	Display of Audio Video Film	15	July to August 2021	To be prepared by Headquarter & displayed at different Gosthies and training programmes
11	Distribution of Leaflets	10 lac	May to July, 2021	75 Districts
12	Demonstration of implements	500 Ha.	October, 2021	75 Districts
13	Training of progressive farmers	24,333	July to Nov., 2021	1-At government training Institute of the department 2-At 84 KVKs (05 training each of 50 farmers at every KVK)

2-Availability of implements to individuals farmers and Farm Machinery Banks to FPO's & Societies

- Crop Residue Management implements will be made available to the individual farmers and Farm Machinery Banks to FPO's, Societies and Panchayats under Centrally Sponsored Promotion of Agricultural Mechanization for In Situ management of crop residue Scheme.

Individual Farmers :

- CRM implements will be made available at 50% subsidy from CRM scheme and other implements at 40% -- 50% subsidy from Submission on Agricultural Mechanization Scheme (SMAM).

Farm Machinery Banks :

- Farm Machinery Banks will be provided at 80% subsidy in the following manner.
 - (a) FMB of Rs. 5 – 15 Lakh to FPO's farmer Societies, Cooperative Societies and Cane Societies.
 - Rs. 5.00 Lakh - from CRM Scheme - CRM Implements
80% subsidy is Rs 4.00 Lakh
 - Rs. 10.00 Lakh – From SMAM Scheme – CRM and Other implements
80% subsidy is Rs. 8.00 Lakh
 - (b) FMB of Rs. 5.00 Lakh – To Cooperative , Cane Societies & Panchayats
80% subsidy i.e. Rs. 4.00 Lakh from CRM Scheme

Progress of Implement Distribution (Till 2020-21 :

- | | |
|---|-------|
| - Individual Farmers | 31501 |
| - Farm Machinery Banks to Societies and FPO's | |
| (a) Rs. 5.00 – 15.00 Lakh | 4750 |
| (b) Rs. 5.00 Lakh | 900 |

Action Plan for 2021-22

Individual Farmers at 50% subsidy

CRM Scheme **7160**

Farm Machinery Banks at 80% subsidy-

- | | |
|---|-----|
| (a) Rs. 5.00 to 15.00 lakh to FPO's, Farmer Societies
(Rs. 5.00 Lakh from CRM Scheme
Rs. 10.00 Lakh from SMAM Scheme) | 800 |
| (b) Rs. 5.00 Lakh from CRM Scheme
(Cooperative Societies, Cane Societies & Panchayats) | 900 |

Time Line

- | | | |
|--------------------------------|---|-----------------------|
| - Empanelment of Manufacturers | - | By 15 April, 2021 |
| - Selection of Beneficiaries | - | By 30 June, 2021 |
| - Distribution of Implements | - | By 30 September, 2021 |

3- Innovative Activities

1-Flodding of field after harvesting and chopping of stubble in the field as adopted successfully in Pilibhit district in the year 2020-21

2-Digging of compost pit and putting the stubble in these pits and leaving for decomposition through spray of waste decomposer as adopted in many districts

3-Farmers would be encouraged to bring Parali to cow shelters and take cow dung from their as successfully done in Unnao district.

4-Use of waste decomposer :- In the year 2020-21 farmers were distributed waste decomposers free of cost. Culture was prepared from 100 ML waste decomposer solution by mixing Besan/Jaggery in it. This culture was spread on the stubble and stubble decomposed in 25 to 28 days. One bottle of 100 ml is sufficient for one acre field.

In the year 2020-21 - 2.62 Lakh bottles brought from National Centre of Organic Farming approved firm and 4000 capsules from IARI, Pusa, New Delhi and were distributed to the farmers free of cost.

In the year 2021-22 - Ten Lakh bottles are planned to be made available to the farmers by the end of August 2021.

4- Supplying Stubble to Cow Shelters :

Uttar Pradesh has 5226 Cow shelters in the state in which 5,63,856 Cows are housed. These require regular supply of fodder for feeding.

25% of stubble can be mixed with their fodder for feeding. These shelters need stubble to be spread on the floors also to save cow from severe winters. This is an innovative activity started by UP Government in which stubble from field to cow shelters was supplied. Labour cost for collection was met by MNREGA and transportation was done by Animal Husbandary Department.

Progress :

Year	Stubble Supplied
2020-21	43,901 MT
2021-22 (Proposed)	50,000 MT

Annex-WB-4

कार्यालय पर्यावरण अभियन्ता, नगर निगम, बरेली

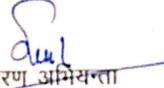
संक्रांक :- प्र.नं० /पर्या0अभि0/2020-21

दिनांक :- २२ मार्च 2021

प्रमाण पत्र

प्रमाणित किया जाता है कि सथरापुर फरीदपुर स्थित 10.42 हेक्टेयर भूमि को बरेली नगर के सॉलिड वेस्ट डिस्पोजल प्लाण्ट लगाने हेतु अधिग्रहीत/कय किया गया है। इस भूमि पर बाउन्ड्री वॉल एवं एप्रोच रोड के निर्माण हेतु रू० 4.६० करोड़ 15वें वित्त आयोग से स्वीकृत है जिसके सापेक्ष 31 मार्च 2021 तक 1.2 करोड़ रूपया का भुगतान किया गया है।

सथरापुर में प्रोसेसिंग प्लाण्ट के सिविल कार्यों हेतु जल निगम के सी0एण्ड डी0एस से कुल 2409.82 करोड़ की योजना बनायी गयी है जिसकी स्वीकृति शासन द्वारा प्रदान की जा चुकी है।


पर्यावरण अभियन्ता
नगर निगम बरेली

Annex-AQ-1 AIR QUALITY DATA (BAREILLY) - 2020-21

Name of Monitoring Station : Regional Office: 1219/1, E-Block, Rajendra Nagar, Bareilly

Sno.	Date	PM 10	PM 2.5	SOx	NOx	AQI
1	10-04-2020	84.14	43.19	8.28	13.05	84
2	16-04-2020	77.3	50.99	9.55	14.71	85
3	23-04-2020	75.13	49.18	10.38	14.78	82
4	30-04-2020	73.92	44.8	10.33	14.82	82
5	07-05-2020	74.44	49.12	10.24	15.17	82
6	14-05-2020	77.56	53.92	10.56	14.73	90
7	21-05-2020	88.87	52.12	12.78	17.3	89
8	28-05-2020	82.61	50.42	12.68	18.33	83
9	05-06-2020	82.06	49.62	12.32	16.96	82
10	12-06-2020	83.8	51.28	11.69	16.23	84
11	19-06-2020	86.77	47.83	11.85	16.75	87
12	26-06-2020	93.29	52.47	11.73	16.32	93
13	06-07-2020	90.76	57.63	11.98	16.22	91
14	13-07-2020	93.26	56.72	11.52	16.04	93
15	20-07-2020	86.36	48.67	11.57	16.39	86
16	27-07-2020	81.31	56.82	11.62	16.9	81
17	05-08-2020	100.79	58.32	12.16	18.78	101
18	12-08-2020	97.99	57.64	11.96	17.68	98
19	19-08-2020	98.58	58.17	11.77	16.99	99
20	26-08-2020	93.34	56.92	12.12	17.23	93
21	05-09-2020	97.82	58.7	11.71	16.46	98
22	12-09-2020	112.36	67.4	12.57	17.49	125
23	19-09-2020	115.2	69.1	12.87	17.77	130
24	26-09-2020	141.47	84.9	13.86	19.63	183
25	03-10-2020	154.74	92.84	14.67	20.85	209
26	05-10-2020	164.05	98.44	15.05	22.47	228
27	08-10-2020	167.51	110.51	15.26	22.74	235
28	10-10-2020	168.56	101.14	15.23	22.75	237
29	12-10-2020	182.82	102.82	15.58	23.14	243
30	15-10-2020	182.6	107.71	15.72	23.21	259
31	19-10-2020	183.98	105.84	15.68	23.1	253
32	22-10-2020	193.86	107.41	16.38	23.61	258
33	24-10-2020	199.54	108.12	16.97	23.69	260
34	26-10-2020	210.65	106.39	17.25	24.05	255
35	28-10-2020	226.86	106.39	17.96	24.33	255
36	31-10-2020	233.68	107.84	18.1	24.49	259
37	02-11-2020	272.7	114.52	15.46	24.02	282
38	04-11-2020	294.88	119.68	15.53	24.39	299
39	05-11-2020	338.64	136.61	15.61	24.7	313
40	06-11-2020	336.01	122.43	15.58	24.62	302
41	07-11-2020	353.25	129.83	15.94	25.64	308
42	08-11-2020	325.37	117.45	15.6	24.91	292
43	09-11-2020	331.63	118.11	15.63	25.16	294
44	10-11-2020	275.05	116.3	15.24	24.54	288
45	11-11-2020	266.35	102.89	15.8	24.37	243
46	12-11-2020	229.27	98.53	15.43	25.13	228
47	13-11-2020	300.57	257.97	15.74	27.01	406
48	14-11-2020	233.27	398.72	35.32	65.4	779
49	15-11-2020	328.83	118.38	15.44	26.72	295
50	16-11-2020	165.33	75.72	13.06	21.75	152

51	17-11-2020	141.57	71.39	10.8	18.29	138
52	18-11-2020	175.45	75.83	12	20.04	153
53	19-11-2020	200.46	105.59	12.55	21.46	252
54	20-11-2020	201.82	105.37	12.52	20.67	251
55	21-11-2020	150.29	93.17	11.15	18.72	211
56	22-11-2020	156.52	83.88	11.38	18.87	180
57	23-11-2020	178.06	98.98	11.09	20.01	230
58	24-11-2020	200.34	109.28	12.07	20.36	264
59	25-11-2020	168.71	91.94	11.77	19.72	206
60	26-11-2020	210.57	110.93	12.18	20.51	270
61	27-11-2020	218.37	113.62	12.24	20.54	279
62	28-11-2020	226.11	113.51	12.35	20.73	278
63	29-11-2020	227.72	114.22	12.4	20.83	281
64	30-11-2020	248.54	115.7	12.5	21.12	286
65	01-12-2020	263.53	114.2	12.81	21.4	281
66	04-12-2020	262.1	111.71	12.8	21.4	272
67	07-12-2020	257.14	114.43	12.76	21.37	281
68	10-12-2020	250.94	118.28	12.5	21.25	294
69	14-12-2020	255.96	118.6	12.56	21.33	295
70	17-12-2020	264.23	115.29	12.6	21.5	284
71	21-12-2020	251.95	107.61	12.49	21.24	259
72	24-12-2020	267.1	113.78	12.62	21.53	279
73	28-12-2020	287.14	118.52	13.02	21.83	295
74	31-12-2020	274.29	115.63	12.8	21.65	285
75	04-01-2021	251.17	112.32	12.63	21.42	274
76	07-01-2021	247.14	105.27	12.35	22.14	251
77	11-01-2021	262.36	108.44	12.66	21.78	261
78	14-01-2021	252.36	112.24	12.45	21.58	274
79	18-01-2021	242.8	103.26	11.76	21.63	244
80	21-01-2021	265.36	115.36	12.44	21.72	285
81	25-01-2021	254.72	111.24	11.68	20.84	271
82	29-01-2021	266.58	107.46	12.41	21.38	258
83	01-02-2021	258.72	112.54	11.76	20.66	275
84	05-02-2021	238.76	102.82	11.52	20.36	243
85	08-02-2021	257.62	108.68	12.34	20.71	262
86	11-02-2021	261.28	110.38	12.08	20.14	268
87	15-01-2021	244.56	107.85	11.62	20.05	260
88	18-02-2021	272.24	117.34	12.27	21.86	291
89	22-02-2021	259.25	106.28	11.74	20.64	254
90	25-02-2021	247.65	102.17	11.72	20.14	241
91	01-03-2021	242.49	107.31	11.7	19.45	258
92	04-03-2021	237.77	105.09	11.61	19.3	250
93	08-03-2021	234.17	105.31	11.24	18.8	251
	Average	200.4843	99.15419	13.217957	21.01602151	223.741935

B. S.A

A.E.E.

R. 120